

The order passed by Hon'ble Mr. Justice Dinesh Kumar Singh, JAD-I and Hon'ble Mr. Justice Hemant Kr. Srivastava, JAD-II, on the mentioning slips filed by Ld. Counsels through [ementioning.phcbih@gov.in](mailto:ementioning.phcbih@gov.in)

**Mentioning matters regarding filing of fresh cases:**

Sl.No.	Name of Adv./ Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
<b>28.9.2020</b>					
1.	Pushpendra Kumar Singh 7903909029	Ajay Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in/br">efiling.ecourts.gov.in/br</a>
2.	Nafisuzzoha 9931880160	Bibi Khushbu & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in/br">efiling.ecourts.gov.in/br</a>
3.	Pushpendra Kumar Singh 7903909029	Jay Prakash Singh	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in/br">efiling.ecourts.gov.in/br</a>
4.	Ravindra Kumar 6201898771	Santosh Kumar Choubey	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in/br">efiling.ecourts.gov.in/br</a>
5.	Pushpendra Kumar Singh 7903909029	Md. Ebrahim	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in/br">efiling.ecourts.gov.in/br</a>
6.	Nafisuzzoha 9931880160	Ramchandra Yadav	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in/br">efiling.ecourts.gov.in/br</a>
7.	Pushpendra	Ravi Kumar	Cr. Misc.	In custody.	To be

	Kumar Singh 7903909029		(R. Bail)		Filed through e-portal efilng.ecourts.gov.in/br
8.	Nafisuzzoha 9931880160	Bimla Devi & Anr.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
9.	Nafisuzzoha 9931880160	Gorelal Mandal	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
10.	Madhav Jha 9973056271	Anil Yadav & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
11.	Pushpendra Kumar Singh 7903909029	Md. Jamshed	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
12.	Ranjan Kumar 9631328301	Sant Lal Das	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
13.	Ravindra Kumar 6201898771	Sipahi Baitha	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
14.	Pushpendra Kumar Singh 7903909029	Arjun Mahto	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecour

					ts.gov.in/br
15.	Ramchandra Sahni 9097978079	Dilip Singh	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
16.	Ramchandra Sahni 9097978079	Amar Miyan & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
17.	Ramchandra Sahni 9097978079	Ramchandra Yadav & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
18.	Amrendra Kumar Sinha No. 1 8969481262	Sudhakar Roy	PIL	Permission for changing the name of the School	To be Filed through e-portal efilng.ecourts.gov.in/br
19.	Birendra Kumar Singh 9523110555	Sanjeev Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
20.	Nafisuzzoha 9931880160	Chandan Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
21.	Pushpendra Kumar Singh 7903909029	Vikash Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
22.	Malay Kumar Choudhary 9934445810	Kumud Tiwari	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-

					portal efiling.ecour ts.gov.in/br
23.	Diwakar Upadhyaya 09431623563	Sujeet Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
24.	Abul Kalam 9934948180	Md. Sanaullah	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
25.	N.A. Shamsi 9431017471	Ranjit Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
26.	Nafisuzzoha 9931880160	Md. Gayasuddin	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
27.	Jitendra Kumar 9973087168	Bhushan Mahto	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
28.	Ravindra Kumar 6201898771	Ajay Ojha	Cr. Appl. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
29.	Nafisuzzoha 9931880160	Md. Makhtoor	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
30.	Santosh	Vidyasagar	Cr. Misc.	Apprehension of	To be

	Kumar Pandey 9430002385	Sharma	(A. Bail)	arrest.	Filed through e- portal efiling.ecour ts.gov.in/br
31.	Santosh Kumar Pandey 9430002385	Jitendra Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
32.	Santosh Kumar Pandey 9430002385	Golden	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
33.	Santosh Kumar Pandey 9430002385	Dhananjaya Sharma	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
34.	Santosh Kumar Pandey 9430002385	Asagar Ansari	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
35.	Ravindra Kumar 6201898771	Bipin Kumar	Cr. Appl. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
36.	Vipin Kumar Singh 8986968645	Santosh Kumar Singh & Anr.	CWJC	Matter related to violation of the Moton Vehicle Act.	To be Filed through e- portal efiling.ecour ts.gov.in/br
37.	Dhananjay Kumar Tiwary 9430246748	Vijay Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour

					ts.gov.in/br
38.	Dhananjay Kumar Tiwary 9430246748	Deepak Sharma	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
39.	Dhananjay Kumar Tiwary 9430246748	Gita Devi	IA in Cr. Appl. No. 913/2020 (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
40.	Rakesh Mohan Singh 9570159421	Pawan Kumar	CWJC	Release of vehicle.	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
41.	Praveen Kumar Agrawal 9431268441	Raj Kumar Mandal & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
42.	Praveen Kumar Agrawal 9431268441	Suresh Mandal & Ors.	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
43.	Praveen Kumar Agrawal 9431268441	Budhani & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
44.	Praveen Kumar Agrawal 9431268441	Natwar Barman	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
45.	Apurv Harsh 9920172662	Khyati Sinha	CWJC	Examination matter.	To be Filed through e-portal efilng.ecourts.gov.in/br

					ts.gov.in/br
46.	Ravi Bhardwaj 8002267505	Om Prakash Sah	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
47.	Diwakar Upadhyaya 09431623563	Chhotu Pandey	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
48.	Harendra Prasad 9431664594	Lalan Thakur & Ors.	Cr. Appl.	Permission for filing criminal appeal.	To be Filed through e-portal efilng.ecourts.gov.in/br
49.	Vinay Ranjan 9430512709	Arvind Trivedi	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
50.	Ranjeet Kumar Singh 9334029710	Yogendra Singh	IA No. - 2020	In custody for more than five years.	To be Filed through e-portal efilng.ecourts.gov.in/br
51.	Ranjeet Kumar Mishra 9835061510	Suraj Kumar	CWJC	Release of vehicle.	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
52.	Pravin Kumar Sinha 9431871345	Arvind Singh & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
53.	Prabhakar Singh 9431075415	Md. Mehtab Alam	CWJC	Release of vehicle.	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
54.	Rakesh	Pawan	CWJC	Release of	<b>To be filed</b>

	Mohan Singh 9570159421	Kumar		vehicle.	<b>on email-id efiling.phc- bih@gov.in</b>
55.	Ramchandra Singh 9304762105	Dharmendr a kumar	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
56.	Ramchandra Singh 9304762105	Vikash Kumar	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour ts.gov.in/br
57.	Ranjeet Kumar Mishra 9835061510	Shintu Mandal	CWJC	Release of vehicle.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
58.	Ashhar Mustafa 8002378361	Anil Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
59.	Shashi Bhushan Kumar 9334096692	Balveer Singh	CWJC	Release of vehicle.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
60.	Pravin Kumar 9835251458	Kamal Roy & Anr.	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
61.	Ravi Bhardwaj 8002267505	Sanjay Sah	Cr. Misc. (R. Bail)	In custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
62.	Ashhar Mustafa 8002378361	Bhikhari Sahni	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e- portal efiling.ecour

					ts.gov.in/br
63.	Ranjeet Kumar Singh 9334029710	Kamlesh Kumar	CWJC	Release of vehicle.	<b>To be filed on email-id efileing.phc-bih@gov.in</b>
64.	Shashi Bhushan Kumar 9334096692	Dr. Anil Kumar Tiwari & Ors.	CWJC	Service matter.	To be Filed through e-portal efileing.ecourts.gov.in/br
65.	Ranjeet Kumar Singh 9334029710	Ajay Roy	CWJC	Release of vehicle.	<b>To be filed on email-id efileing.phc-bih@gov.in</b>
66.	Ram Shankar Das 9431420813	Dhiraj Kumar & Anr.	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efileing.ecourts.gov.in/br
67.	Not given	Not given	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efileing.ecourts.gov.in/br
68.	Shashi Bhushan Kumar 9334096692	Raushan Kumar Jha	CWJC	The PDS licensee has died and as per rule application is filed for allotment of the PDS on compensation ground which is pending before the authorities. The above PDS license is going to allot another person.	<b>To be filed on email-id efileing.phc-bih@gov.in</b>
69.	Ashhar Mustafa 8002378361	Rakesh Kapri	Cr. Misc. (R. Bail)	In custody.	To be Filed

					through e-portal efilng.ecourts.gov.in/br
70.	Ranjeet Kumar Singh 9334029710	Ranjit Mishra	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
71.	Ashhar Mustafa 8002378361	Rakesh Kumar Thakur	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
72.	Ranjeet Kumar Singh 9334029710	Sharwan Kumar Bhakt & Ors.	CWJC	Petitioner has retired from his service in 2016 but till the date no retiral benefit has been paid.	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
73.	_Sanjeev Kumar 9304018450	Rupesh Yadav	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
74.	Pranav Kumar 9931022485	Rakesh Kumar	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br
75.	Ranjeet Kumar Singh 9334029710	Sharwan Kumar Bhakt	CWJC	Release of vehicle.	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
76.	Karandeep Kumar 9472263625	Kunal Singh	Cr. Misc. (R. Bail)	In custody.	To be Filed through e-portal efilng.ecourts.gov.in/br

77.	Ranjeet Kumar Singh 9334029710	Ashok Kumar Singh	CWJC	Petitioner has retired from his service in 2016 but till the date no retiral benefit has been paid.	<b>To be filed on email-id efileing.phc-bih@gov.in</b>
78.	N.A. Shamsi 9431017471	Md. Kamal Sohail	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efileing.ecourts.gov.in/br
79.	Shambhu Prasad Yadav 7970743369	Sandeep Bind & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efileing.ecourts.gov.in/br
80.	Niraj Kumar 8210681049	Umashanker Singh	CWJC	Encroachment/Demolition matter.	<b>To be filed on email-id efileing.phc-bih@gov.in</b>
81.	Ajay Kumar Pandey 94310093471	Ramnath Sah & Ors.	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efileing.ecourts.gov.in/br
82.	Vipin Kumar Singh 8986968645	Ajay Kumar Karn & Ors.	CWJC	Possession matter.	To be Filed through e-portal efileing.ecourts.gov.in/br
83.	Ashhar Mustafa 8002378361	Md. Jamal Anwar	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efileing.ecourts.gov.in/br
84.	Sanjeev Kumar Singh 983506170	Dr. Ram Bachan Rai	CWJC	Service matter.	To be Filed through e-portal

	9				efiling.ecourts.gov.in/br
85.	Sanjeev Kumar Singh 9835061709	<u>Akbar Ahmad</u>	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efiling.ecourts.gov.in/br
86.	Shashi Bhushan Kumar 9334096692	<u>Dr. Rakesh Ranjan &amp; Ors.</u>	CWJC	Service matter.	To be Filed through e-portal efiling.ecourts.gov.in/br
87.	Udbhav 8676924738	Subal Vats	To file Cr. Misc R. Bail	Custody since 7.3.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
88.	Ravi Nandan 9304040754	Chandan Kumar Sahani	To file Cr. Misc R. Bail	Custody since 23.8.2020 Not in Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in/br
89.	Deepak Kumar 9334909806	Arvind Kumar	To file Cr. Misc R. Bail	Petitioner is in Custody	To be Filed through e-portal efiling.ecourts.gov.in/br
90.	Pushpendra Kumar Singh 7903909029	Md Anwar	To file Cr. Misc R. Bail	Petitioner is in Custody	To be Filed through e-portal efiling.ecourts.gov.in/br
91.	Abul Kalam 9934948180	Rajendra Singh@ Rajendra Singh bind @ Rajendra Mahto	To file Cr. Misc R. Bail	Petitioner is in Custody since 6.6.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
92.	Dharmendra Kumar singh	Shamser Mansuri	For filing Modificat	Modification Not in	To be Filed

	9576260677		ion	Prescribed format.	through e-portal efilng.ecourts.gov.in/br
93.	Dharmendra Kumar singh 9576260677	Kamlesh Gupta	To file Cr. Misc A. Bail	Apprehension of his arrest Not in Prescribed format.	To be Filed through e-portal efilng.ecourts.gov.in/br
94.	Shashank Shekhar 9955283330	Janardan Ram@ Janardan Ram@ Janardan Prasad & other	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
95.	Bimlesh Kumar Pandey 9431275315	Mahavir Uraon	To file Cr. Misc R. Bail	Custody since 13.6.2020 Not in prescribed format	To be Filed through e-portal efilng.ecourts.gov.in/br
96.	Nil Kamal 9431043834	Vinod Pandey @ Vinod Kumar Pandey	To file Cr. Misc A. Bail	Apprehension of his arrest Not in Prescribed format	To be Filed through e-portal efilng.ecourts.gov.in/br
97.	Praveen Kumar Agrawal 9431268441	Natwar Barman	To file Cr. Misc R. Bail	Custody since 12.9.2019	To be Filed through e-portal efilng.ecourts.gov.in/br
98.	Praveen Kumar Agrawal 9431268441	Budhani @ Mahmooda Khatoon & others	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
99.	Praveen Kumar Agrawal 9431268441	Suresh Manal & others	To file Cr. Misc R. Bail	Custody since 24.2.2020	To be Filed through e-portal efilng.ecourts.gov.in/br

100.	Praveen Kumar Agrawal 9431268441	Raj Kumar Mandal & others	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
101.	Bimal Kumar 9430828756	Mukesh Rai @ Santu Rai	For filing I.A In Cr App No 242/2016 ( D.B )	Custody since 13.10.2011	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
102.	Bimal Kumar 9430828756	Ghutru Chaudhary @ Ghutar Chaudhary	To file I.A In Cr. App No 217/2018 ( D.B )	Custody since 16.2.2018	To be Filed through e-portal efiling.ecourts.gov.in/br
103.	Bimal Kumar 9430828756	Jattu Yadav	To file I.A In Cr. App No 370/2015 ( D.B )	Custody since 28.3.2012	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
104.	Bimal Kumar 9430828756	Rajiv Kumar Singh	To file I.A In Cr. App No 1402/2018 ( D.B )	Custody since 3.3.2014	To be Filed through e-portal efiling.ecourts.gov.in/br
105.	Bimal Kumar 9430828756	Shambhu Choudhary	To file I.A In Cr. App No 494//2014 ( D.B )	Custody since 27.6.2011	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
106.	Udbhav 8676924738	Shiv Nandan Ram & others	To file Cr. Misc R. Bail	Custody since 6.6.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
107.	Udbhav 8676924738	Dr. Navin Kumar @ Navin Kumar Singh	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efiling.ecourts.gov.in/br

108.	Pranav Kumar 8210249090	Santosh Kumar Choudhary & others	To file I.A In Cr. App No 2522//2017 ( S.J. )	Custody since 31.7.2017	To be Filed through e-portal efilng.ecourts.gov.in/br
109.	Prashant Kumar 9582941399	Nasim Ahmadh	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
110.	Ravi Nandan 9304040754	Md Khalid	To file Cr. Misc R. Bail	Custody since 17.3.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
111.	Lilawati Singh 7301007434	Guddu Yadav	To file Cr. Misc R. Bail	Custody since 12.7.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
112.	Ravindra Kumar 6201898771	Dinesh Thakur	To file Cr. Misc R. Bail	Petitioner is 60 years old.	To be Filed through e-portal efilng.ecourts.gov.in/br
113.	Udbhav 8676924738	Tarun Yadav	To file Cr. Misc R. Bail	Custody since 1.6.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
114.	Usha Kumari Singh 9835779168	Dina Rai	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
115.	Usha Kumari Singh 9835779168	Jyotish Yadav	To file Cr. Misc R. Bail	Custody since 31.8.2020	To be Filed through e-portal

					efiling.ecourts.gov.in/br
116.	Shivam 8884288850	Md Faruque	To file Cr. Misc R. Bail	Custody since 4.6.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
117.	Vijay Shankar Sharma 9431074269	Nitu Kumari	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
118.	Santosh Kumar Yadav 9430002385	Rohit Kumar	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
119.	Ramadhar Shekhar 9431431885	Shashikant Sah @ Shashikant Kumar	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
120.	Lilawati Singh 7301007434	Dilip Kumar	To file Cr. Misc R. Bail	Custody since 2.6.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
121.	Zaniul Abedin 9835283486	Sunil Chaudhary @ Sumit Kumar	To file Cr. Appeal	Custody since 19.8.2018	To be Filed through e-portal efiling.ecourts.gov.in/br
122.	Usha Kumari Singh 9835779168	Sanjay Rai	To file Cr. Misc R. Bail	Custody since 15.4.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
123.	Usha Kumari Singh	Vipin Rai	To file Cr. Misc	Custody since 5.6.2020	To be Filed

	9835779168		R. Bail		through e-portal efilng.ecourts.gov.in/br
124.	Mukesh Kumar Singh 9835417862	Baban Yadav	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
125.	Mukesh Kumar Singh 9835417862	Mohan Kumar Singh & Another	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
126.	Mukesh Kumar Singh 9835417862	Priyanka Kumari & Another	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
127.	Mukesh Kumar Singh 9835417862	Girja Devi & other	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
128.	Mukesh Kumar Singh 9835417862	Arun Nat	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
129.	Mukesh Kumar Singh 9835417862	Sudhir Kumar Rajak	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
130.	Mukesh Kumar Singh 9835417862	Ravindra Nat	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br

131.	Arvind Kumar Singh 9955644838	S.K.Wasim @ Lalbabu	To file Cr. Misc R. Bail	Custody since 25.2.2020	To be Filed through e-portal efilingscourts.gov.in/br
132.	Malay Kumar Choudhary 9934445810	Kuldeep Mehta & another	To file Cr. Misc R. Bail	Custody since 19.5.2020	To be Filed through e-portal efilingscourts.gov.in/br
133.	Bijay Prakash Singh 9934804995	Pankaj Thakur & others	To file Cr. Misc A. Bail	Apprehension of his arrest Not in Prescribed format	To be Filed through e-portal efilingscourts.gov.in/br
134.	Mukesh Kumar Singh 9835417862	Ram babu Rai & other	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilingscourts.gov.in/br
135.	Mukesh Kumar Singh 9835417862	Raju Prasad Gupta	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilingscourts.gov.in/br
136.	Mukesh Kumar Singh 9835417862	Bablu Singh	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilingscourts.gov.in/br
137.	Mukesh Kumar Singh 9835417862	Munmun Singh	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilingscourts.gov.in/br
138.	Arbind Kumar Singh 9955644838	Pawan Ojha @ Abhishek Ojha	To file Cr. Misc R. Bail	Custody since 17.6.2020	To be Filed through e-portal

					efiling.ecourts.gov.in/br
139.	Bijay Prakash Singh 9934804995	Amarjeet Kumar Yadav	To file Cr. Misc R. Bail	Petitioner is in Custody Not in Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in/br
140.	Ravindra Kumar 6201898771	Md Naim Miyan	To file Cr. Misc R. Bail	Petitioner is in Custody	To be Filed through e-portal efiling.ecourts.gov.in/br
141.	Prashant Kumar 9582941399	Raja Bhagat	To file Cr. Misc R. Bail	Petitioner is in Custody since 6.7.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
142.	Rajni Kant Pandey 9431456407	Sanjeev Kumar Singh@ Chelwa @ Babua	To file Cr. Misc R. Bail	Mother is seriously ill.	To be Filed through e-portal efiling.ecourts.gov.in/br
143.	Bal Govind Sharma 9431093160	Mohan Kumar Sah	Restoration of Cr. Misc	Restoration.	To be Filed through e-portal efiling.ecourts.gov.in/br
144.	Virendra Prasad 9835617808	Rajesh Yadav & others	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
145.	Lilawati Singh 7301007434	Pramod Kumar	To file Cr. Misc R. Bail	Custody since 27.7.2019	To be Filed through e-portal efiling.ecourts.gov.in/br
146.	Prashant Kumar	Lalan Yadav	To file Cr. Misc	Apprehension of his arrest	To be Filed

	9582941399		A. Bail		through e-portal efilng.ecourts.gov.in/br
147.	Deepak Kumar 9334909806	Chandan Kumar & another	To file Cr. Misc R. Bail	Petitioner is in Custody	To be Filed through e-portal efilng.ecourts.gov.in/br
148.	Sunil Prasad 9430964251	Sunil Kumar @ Sunil Pandit	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
149.	Sunil Prasad 9430964251	Sukesh Chaudhary & another	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
150.	Rajeev Kumar 9934094694	Kamlesh Prasad @ Bhushan Gope	To file Cr. Misc R. Bail	Petitioner is in Custody. Not in Prescribed format	To be Filed through e-portal efilng.ecourts.gov.in/br
151.	Rajeev Kumar 9934094694	Awadhesh Mahto @ Jeek Mahto	To file Cr. Misc R. Bail	Petitioner is in Custody. Not in Prescribed format	To be Filed through e-portal efilng.ecourts.gov.in/br
152.	Rajeev Kumar 9934094694	Kamlesh Prasad	To file Cr. Misc R. Bail	Petitioner is in Custody. Not in Prescribed format	To be Filed through e-portal efilng.ecourts.gov.in/br
153.	Maheshwar Prasad 9431840947	Ankaj Kumar @ Ankaj Kumar Singh	To file Cr. Misc R. Bail	Petitioner is in Custody.	To be Filed through e-portal efilng.ecourts.gov.in/br

154.	Rajni Kant Pandey 9431456407	Manjeep Kumar Soni @ Manjeet Kumar Soni	To file Cr. Misc R. Bail	Petitioner is in Custody. Not in Prescribed format	To be Filed through e-portal efilng.ecourts.gov.in/br
155.	Umesh Kumar 9431830267	Deep Narayan Yadav	To file Cr. Misc R. Bail	Petitioner is in Custody since 10.8.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
156.	Bhola Prasad 9431047724	Abdul Mallik	To file Cr. Misc A. Bail	Apprehension of his arrest Not in Prescribed format	To be Filed through e-portal efilng.ecourts.gov.in/br
157.	Bhola Prasad 9431047724	Sheikh Noor Alam	To file Cr. Misc A. Bail	Apprehension of his arrest Not in Prescribed format	To be Filed through e-portal efilng.ecourts.gov.in/br
158.	Bhola Prasad 9431047724	Lala Mandal & others	To file Cr. Appeal ( S.J. )	Apprehension of his arrest Not in Prescribed format	To be Filed through e-portal efilng.ecourts.gov.in/br
159.	Bhola Prasad 9431047724	Shubham Kumar @ Nagraj	To file Cr. Misc R. Bail	Petitioner is in Custody since 22.6.2020 Not in Prescribed format	To be Filed through e-portal efilng.ecourts.gov.in/br
160.	Bhola Prasad 9431047724	Dr. Mangloo	To file Cr. Misc R. Bail	Petitioner is in Custody since 17.4.2020 Not in Prescribed format	To be Filed through e-portal efilng.ecourts.gov.in/br
161.	Ashok Kumar 9771059825	Shudhanshu Kumar @ Bhim Kumar	To file Cr. Misc R. Bail	Custody since 9.7.2020	To be Filed through e-portal

					efiling.ecourts.gov.in/br
162.	Pramodh Kumar Verma 9835427885	Dhanraj Manjhi	To file Cr. Misc R. Bail	Custody since 24.7.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
163.	Satyendra Kumar Jha 9835287858	Hari Har Pandey @ Hari Ji	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
164.	Anjani Kumar Jha 9934640630	Rajan Sah	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
165.	Ravish Mishra 9708097381	Ramji Rai & others	To file Cr. Misc A. Bail	Apprehension of his arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
166.	Amrendra Kumar 9431494796	Prem Vishwakarma @ Premnath Vishwakarma	To file Cr. App ( S. J )	Custody Since 11.5.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
167.	Leelawati Singh 7301007434	Jitendra Bhushan	To file Cr. Misc	To stay the proceeding Not in Prescribed format	To be Filed through e-portal efiling.ecourts.gov.in/br
168.	Shashi Bhushan Singh 9835231146	Akta Bharde	To File P.I.L.	The matter relates with distribution of medicine.	To be Filed through e-portal efiling.ecourts.gov.in/br
169.	Dr. Shashi S. Kishore	Sabita Devi	To File M.A.	Matter relates to matrimonial	To be Filed

	9334253125			case Not in Prescribed format.	through e- portal efiling.ecour ts.gov.in/br
170.	Santosh Kumar Pandey 9430002385	Anubhav Nilav	To file Civil Writ	Release of Vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
171.	Santosh Kumar Pandey 9430002385	Rakesh Kumar Singh	To file Civil Writ	Encroachment Matter.	To be Filed through e- portal efiling.ecour ts.gov.in/br
172.	Leelawati Kumari 7301007434	Ram Jeevan Kumar & others	To file Civil Writ	Compensation matter. Not in Prescribed format	To be Filed through e- portal efiling.ecour ts.gov.in/br
173.	Dharmendra Kumar Singh 9631180709	Kamal Singh & other	To file Civil Writ	Release of Vehicle Not in Prescribed format	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
174.	Alok Kumar @ Alok Kumar Shahi 9471227038	Jitendra Kumar Gupta	To file Civil Writ	Release of Vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
175.	Vikash Kumar 9334334711	Phular Constructio n Co (Pvt ) Ltd & others	To File Request Case	Appointment matter	To be Filed through e- portal efiling.ecour ts.gov.in/br
176.	Rakesh Bihari Singh 8083461948	Amrendra Kishore	To File I.A in CWJC No 14782/20 15	Filing I.A. Not in Prescribed Format	To be Filed through e- portal efiling.ecour ts.gov.in/br
177.	Rakesh Bihari Singh 8083461948	Rekha Devi	To File CWJC	Land Dispute Not in Prescribed format	To be Filed through e- portal efiling.ecour

					ts.gov.in/br
178.	Rakesh Bihari Singh Amrendra Kumar80834 61948	Pramila Devi	To File CWJC	Land Dispute Not in Prescribed format	To be Filed through e- portal efiling.ecour ts.gov.in/br
179.	Amrendra Kumar 8083461948	Dr. Rajesh Anand	To File CWJC	Selection matter.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
180.	AshokKumar 9771059825	Bhola Saw	To File CWJC	Release of Vehicle.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
181.	Md. Irshad 9572288971	Himalaya Kumar	To File CWJC	Release of Vehicle.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
182.	Rakesh Bihari Singh 8083461948	Meena Devi	To File CWJC	The petitioner shall give an undertaking on affidavit that he will not execute sale deed in favor of any person. Not in Prescribed format	To be Filed through e- portal efiling.ecour ts.gov.in/br
183.	Anjani Kumar Jha 9934640630	Raju Ram & others	To File CWJC	Appointment matter.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
184.	Anjani Kumar Jha 9934640630	Sujit kumar & others	To File CWJC	Appointment matter.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
185.	Anjani Kumar Jha 9934640630	Manoranjan Kumar	To File CWJC	Recovery matter.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
186.	Usha Kumari 9430213769	M/S Rajendra Singh & Brothers	To File CWJC	Tender matter.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
187.	Yash Singh	Chandra	To File	For	To be

	7091091141	Bhushan Singh	CWJC	Cognizance.	Filed through e-portal efilng.ecourts.gov.in/br
188.	Bishwa Bibhuti Kumar Singh 9905353756	Sugani Devi	To File CWJC	Revenue matter. Not in Prescribed format.	To be Filed through e-portal efilng.ecourts.gov.in/br
189.	Anjani Kumar Jha 9934640630	Rajan Sah	Cr. Misc. (A. Bail)	Apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
190.	Vishwa Mohan Kr. Sinha 7979823615	Anil Singh @ Anil Kr. Singh	I.A. in Cr. App. No. 27/2018	Appellant in jail since more than 7 years 9 months	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
191.	Pawan Kr. Singh 9431867701	Suman Kr. Paswan	CWJC	For restoration of PDS License	To be Filed through e-portal efilng.ecourts.gov.in/br
192.	Pawan Kr. Singh 9431867701	Suman Kr. Paswan	CWJC	For restoration of PDS License	To be Filed through e-portal efilng.ecourts.gov.in/br
193.	Pawan Kr. Singh 9431867701	Ranjan Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
194.	Pawan Kr. Singh 9431867701	DoganSah and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
195.	Raju Kr.	PappuRai @	Cr. Misc.	For filing fresh	To be

	9304741053	Sushant Kr.	(Bail)	bail application	Filed through e-portal efilng.ecourts.gov.in/br
196.	Raju Kr. 9304741053	Manohar Kr.	Cr. Misc. (Bail)	For filing fresh bail application	To be Filed through e-portal efilng.ecourts.gov.in/br
197.	Raju Kr. 9304741053	Rekha Devi	Cr. Misc. (Bail)	For filing fresh bail application	To be Filed through e-portal efilng.ecourts.gov.in/br
198.	Raju Kr. 9304741053	Md. Imteyaz	Cr. Misc. (Bail)	For filing fresh bail application	To be Filed through e-portal efilng.ecourts.gov.in/br
199.	BrisketuShar anpandy 9430887359	Arun Kr. And Ors.	CWJC	Transfer matter	To be Filed through e-portal efilng.ecourts.gov.in/br
200.	Sachin Kr. 9572627451	Kunal Kr.	Cr. Misc. (R.Bail)	In custody since 24.07.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
201.	Ram Prawesh Kr. 9835897562	Mukhtar	Cr. Misc. (A.Bail)	Modification	To be Filed through e-portal efilng.ecourts.gov.in/br
202.	Ram Prawesh Kr. 9835897562	Rajesh Ravidas	I.A. No. 01/2020 in Cr. App. No. 1075/201 8 (DB)	I.A. for bail, In custody since 28.08.2016	To be Filed through e-portal efilng.ecour

					ts.gov.in/br
203.	Ram Prawesh Kr. 9835897562	KapilChoudhary	I.A. No. 02/2019 in Cr. App. No. 1285/2018 (DB)	I.A. for bail, In custody since 23.07.2016	To be Filed through e-portal efilng.ecourts.gov.in/br
204.	Ram Prawesh Kr. 9835897562	Sanjay Marandi	I.A. No. 01/2020 in Cr. App. No. 1465/2017 (DB)	I.A. for bail, in custody since 23.04.2015	To be Filed through e-portal efilng.ecourts.gov.in/br
205.	Arun Kr. 9431038797	Ajay Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
206.	Arun Kr. 9431038797	SafzalMansoori @ SabjalMiyan and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
207.	Arun Kr. 9431038797	Kanhairai	Cr. Misc. (R.Bail)	In custody since 26.06.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
208.	Arun Kr. 9431038797	Bittu Kr.	Cr. Misc. (R.Bail)	In custody since 21.02.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
209.	Shanti Bhushan Singh 7739600310	Gagandeo Prasad	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
210.	JavedAslam 9431421676	Savita Devi	CWJC	Release of Vehicle	<b>To be filed on email-id efilng.phc-</b>

					<b>bih@gov.in</b>
211.	JavedAslam 9431421676	Ajeet Kr. Yadav	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
212.	Pravin Kr. 9835251458	Nitish Singh @ Nitish Kr.	Cr. Misc. (R.Bail)	In custody since 19.11.2019	To be Filed through e- portal efiling.ecour ts.gov.in/br
213.	Pravin Kr. 9835251458	Basanti Devi @ Premlata Devi	Cr. Misc. (R.Bail)	In custody since 09.06.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
214.	Pravin Kr. 9835251458	TribhuwanY adav	Cr. Misc. (R.Bail)	In custody since 12.06.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
215.	Pravin Kr. 9835251458	Kundan Kr. @ Kundan Singh	Cr. Misc. (R.Bail)	In custody since 19.06.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
216.	Pravin Kr. 9835251458	PinkuYadav @ ChandanYa dav	Cr. Misc. (R.Bail)	In custody since 20.08.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
217.	Amrendra Kr. 9431494796	Dr. Rajesh Anand and Ors.	CWJC	Matter relates to selection procedure of Asst. Professor	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
218.	Sumit Kr. Jha 9430207040	Madhusuda nKushwaha	Cr. Misc. (R.Bail)	In custody since 20.06.2020	To be Filed through e- portal efiling.ecour

					ts.gov.in/br
219.	Sumit Kr. Jha 9430207040	SintuChaur asiya	Cr. Misc. (R.Bail)	In custody since 10.06.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
220.	Lalit Kishore 9430207040	VivekAnand	CWJC	The petitioner seeks postponement of the scheduled examination	To be Filed through e- portal efiling.ecour ts.gov.in/br
221.	RinaSinha 9431426491	Ganga Choudhary and Anr.	Cr. Misc. (R.Bail)	In custody since 13.08.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
222.	Gopal Kr. Jha 9199775381	Govind Mehta and Anr.	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.ecour ts.gov.in/br
223.	Yogendra Kr. 9835253867	Gulsher	Cr. Misc. (R.Bail)	In custody since 18.07.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
224.	Kaushal Kishore 9835435871	Sonu Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
225.	Lokesh Kr. Singh 9771120451	Dinesh Sharma	Cr.Misc. (R.Bail)	In custody since 09.06.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
226.	Lokesh Kr. Singh 9771120451	HiraLal Mali and Ors.	I.A. in S.A. No. 49/2016	For filing I.A. in S.A. No. 49/2016	<b>To be filed on email-id efiling.phc-</b>

					<b>bih@gov.in</b>
227.	Chetan Kr. 9934872358	M/s Aparna Detective and securities service Pvt. Ltd.	CWJC	Not legible	To be Filed through e- portal efiling.ecour ts.gov.in/br
228.	Chetan Kr. 9934872358	Prabhat Kr.	I.A. in Cr. Misc. 44804/20 15	For filing I.A.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
229.	Sudhir Kr. Sinha 9934227501	BirbalYadav and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
230.	Sudhir Kr. Sinha 9934227501	Ramesh Sah and Ors.	Cr. Misc. (R.Bail)	In custody since 08.09.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
231.	Sudhir Kr. Sinha 9934227501	VikasManjhi	Cr. Misc. (R.Bail) Excise Act	In custody since 04.08.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
232.	Md. AtaulHaque 9835082113	Shakeel Khan	Cr. Misc. (R.Bail)	In custody since 09.01.2019	To be Filed through e- portal efiling.ecour ts.gov.in/br
233.	Vyas Kr. Mishra 9546658125	RudalKhatik	Cr. Misc. (R.Bail)	In custody since 18.06.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
234.	Vyas Kr. Mishra 9546658125	Krishna Singh	Cr. Misc. (R.Bail)	In custody since 22.08.2020	To be Filed through e- portal efiling.ecour

					ts.gov.in/br
235.	SurajNarainY adav 0943081064 6	NareshBait ha and Ors.	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.ecour ts.gov.in/br
236.	SurajNarainY adav 0943081064 6	Prem Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
237.	PhulenYadav 0980141385 7	Sagar Kr.	Cr. WJC	For issuance of writ in the nature of Mandamus	To be Filed through e- portal efiling.ecour ts.gov.in/br
238.	Vijay BardhanPan dey 8210203474	Deepak Kr. Yadav	Cr. Misc. (R.Bail)	In custody since 10.07.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
239.	Anil Kr. 9431881971	Kirpal Singh	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal efiling.ecour ts.gov.in/br
240.	Raushan 9162733233	KishanBihar i	MJC	Petitioner and other similarly situated students were debarred from college.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
241.	BijayPrakash Singh 9934804995	Ajay Sah	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
242.	BijayPrakash Singh 9934804995	Akhtar Ali and Ors.	Cr. App. (SJ) (SC/ST Act)	Apprehension of arrest	To be Filed through e- portal

			(A.Bail)		efiling.ecourts.gov.in/br
243.	MahendraPratap 9871489832	BajrangiRai @ Bajrangi Ray	Cr. Misc. (R.Bail)	In custody since 24.07.2019	To be Filed through e- portal efiling.ecourts.gov.in/br
244.	AbhinavShrivastava 9234875442	Col Nisheeth Kr. Rai	CWJC	Termination from service, petitioner is a retired Army Colonel	To be Filed through e- portal efiling.ecourts.gov.in/br
245.	MohitShrivastava 9801787423	Ravi Shankar Singh	CWJC	Dismissal from service	To be Filed through e- portal efiling.ecourts.gov.in/br
246.	BijayPrakash Singh 9934804995	Indal Kr. Sah	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecourts.gov.in/br
247.	BijayPrakash Singh 9934804995	Md. Istiyak	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecourts.gov.in/br
248.	BijayPrakash Singh 9934804995	Jathi Devi	CWJC	Release of Vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
249.	Rabi Bhushan 9430238592	Jaynandan Kr. @ JaldharMistri and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecourts.gov.in/br
250.	BijayPrakash Singh 9934804995	Kanhaiya Kr.	Cr. Misc. (R.Bail)	In custody	To be Filed through e- portal

					efiling.ecourts.gov.in/br
251.	Rabi Bhushan 9430238592	Mukul Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
252.	BijayPrakash Singh 9934804995	Raj Kr. Sah	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
253.	Rabi Bhushan 9430238592	RamdeoMis try and Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
254.	BijayPrakash Singh 9934804995	Ranjeet Kr. And Ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
255.	Rabi Bhushan 9430238592	RanjeetKus hwaha	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
256.	BijayPrakash Singh 9934804995	Rohit Bind	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
257.	MahendraPr atap 9871489832	Shrawan Kr. @ Shrawan Kr. Singh	Cr. Misc. (R.Bail)	In custody since 06.08.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
258.	BijayPrakash Singh	Toni Kr. @ Tony Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed

	9934804995				through e-portal e-filing.ecourts.gov.in/br
259.	RinaSinha 9431426491	Mira Devi	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal e-filing.ecourts.gov.in/br
260.	Priyesh Das 9471078617	Dadan Das	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal e-filing.ecourts.gov.in/br
261.	Priyesh Das 9471078617	Chandrama niKushwaha @ Rampraves h	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal e-filing.ecourts.gov.in/br
262.	SatyaPrakash 8986125185	Basant Sharma, Jitendra Sharma, Monu Sharma, Sunil Sharma, SonuSharma and Raj Kr. Sharma	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal e-filing.ecourts.gov.in/br
263.	SatyaPrakash 8986125185	Vikki Choudhary	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal e-filing.ecourts.gov.in/br
264.	SatyaPrakash 8986125185	RaktuRai	Cr. Misc. (R.Bail)	In custody since 01.06.2020	To be Filed through e-portal e-filing.ecourts.gov.in/br
265.	Ajay Kr. Pandey	DasrathMah to and Anr.	Cr. Misc. (R.Bail)	In custody	To be Filed

	9431003471				through e-portal e-filing.ecourts.gov.in/br
266.	Ajay Kr. Pandey 9431003471	Rakesh Kr. And Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal e-filing.ecourts.gov.in/br
267.	Ajay Kr. Pandey 9431003471	Dinesh Singh	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal e-filing.ecourts.gov.in/br
268.	Pankaj Kr. Sinha 9430030684	Not given	Cr. Misc. (R.Bail)	In custody since 25.01.2020	To be Filed through e-portal e-filing.ecourts.gov.in/br
269.	Alok Kr. Singh 9304186120	Raj Kr. Paswan	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal e-filing.ecourts.gov.in/br
270.	Vinod Kr. 7061545511	RamdeoYadav	Cr. Misc. (R.Bail)	In custody since 09.09.2020	To be Filed through e-portal e-filing.ecourts.gov.in/br
271.	Vinod Kr. 7061545511	Sandeep Kr.	Cr. Misc. (A.Bail)	Wife of the petitioner is seriously ill and he has to arrange money for her treatment.	To be Filed through e-portal e-filing.ecourts.gov.in/br
272.	Manoj Kr. Upadhyay 9234052375	Dr. Pradeep Kr. Das	CWJC	Matter relates to promotion	To be Filed through e-portal e-filing.ecourts.gov.in/br

273.	Uday Chand Prasad 9835657651	Satish Kr. And Ors.	Cr. Misc. (R.Bail)	In custody since 29.07.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
274.	Uday Chand Prasad 9835657651	Baby Khatoon	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
275.	Uday Chand Prasad 9835657651	JabbarSah @ JabaharSah and ors.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
276.	Uday Chand Prasad 9835657651	Md. Shawaz	Cr. Misc. (R.Bail)	In custody since 14.10.2019, petitioner's name is not in the FIR	To be Filed through e-portal efilng.ecourts.gov.in/br
277.	Uday Chand Prasad 9835657651	Akhilesh Singh	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
278.	Uday Chand Prasad 9835657651	Jay Jay Singh @ Jayram Singh	Cr. Misc. (R.Bail)	In custody since 27.07.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
279.	Uday Chand Prasad 9835657651	KanchanKumari	Cr. Misc.	For modification	To be Filed through e-portal efilng.ecourts.gov.in/br
280.	MadhuriLata 9835443551	Hasibuddin Ahmad @ Hasmuddin Mian	Cr. Misc. (R.Bail)	In custody, wife of the petitioner is seriously ill	To be Filed through e-portal

					efiling.ecourts.gov.in/br
281.	BrajNandan Kr. Tiwary 9431427007	Rajeev Kr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
282.	Vishwa Mohan Kr. Sinha 7979823615	Anil Singh @ Anil Kr. Singh	I.A. In Cr. App. No. 27/2018 (DB) EC-BRHC99-08601-2020	Appellant in jail since 08.12.2012	<b>To be filed on email-id efiling.phc-bih@gov.in</b>
283.	Alok Kr. Singh 9304186120	SatyanarayanYadav	Cr. Misc. (R.Bail)	In custody since 8 months, petitioner is an old aged person	To be Filed through e-portal efiling.ecourts.gov.in/br
284.	Alok Kr. Singh 9304186120	Chandra deoMandal and Anr.	Cr. Misc. (R.Bail)	In custody	To be Filed through e-portal efiling.ecourts.gov.in/br
285.	Alok Kr. Singh 9304186120	SadanandMandal	Cr. Misc. (R.Bail)	In custody, petitioner is an old aged person	To be Filed through e-portal efiling.ecourts.gov.in/br
286.	Rakesh Kr. Loni 9852064230	Mahasundari Devi and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
287.	RinaSinha 9431426491	Shatrughan Manjhi and Ors.	Cr. Misc. (R.Bail)	In custody since 22.05.2020	To be Filed through e-portal efiling.ecourts.gov.in/br
288.	Ravindra Kr.	Shiv	Cr. Misc.	Apprehension	To be

	Singh 9431322482	Mukhiya and Ors.	(A.Bail)	of arrest	Filed through e- portal efiling.ecour ts.gov.in/br
289.	RinaSinha 9431426491	Sonu Kr.	Cr. Misc. (R.Bail)	In custody since 27.08.2020	To be Filed through e- portal efiling.ecour ts.gov.in/br
290.	Gopal Kr. Jha 9199775381	Sunita Devi and Anr.	Cr. Misc. (A.Bail)	Apprehension of arrest	To be Filed through e- portal efiling.ecour ts.gov.in/br
291.	Prashant Kr. 9582941399	Harsh VardhanPod dar and Ors.	CWJC	For challenging the vires of the S. Bihar Land Reforms (Fixation of Ceiling Area and Acquisition of Surplus Land) Amendment Act, 2019	To be Filed through e- portal efiling.ecour ts.gov.in/br
292.	Prashant Kr. 9582941399	Radhamuni Devi	CWJC	For quashing the order of dismissal/termi nation vide memo No. 3598 dt. 04.12.2019	To be Filed through e- portal efiling.ecour ts.gov.in/br
293.	Rajesh Kr. Sharma 9931609965	Ranju Devi	CWJC	Matter relates with death compensation on account of the petitioner husband.	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
294.	Prabhakar Singh 9431075415	Akash Kumar Giri	CWJC (Excise Act)	For release of vehicle	<b>To be filed on email-id efiling.phc- bih@gov.in</b>
295.	Pawan Kumar Singh 9431867701	Rahul Kumar @ Doma	Cr. Misc. (A. Bail)	Apprehension of arrest (Warrant has	To be Filed through e-

				been issued and process of 82 and 83 is going to be issued)	portal efilng.ecourts.gov.in/br
296.	Alok Kumar Alok 9334149971	Manish Kumar	Cr. Misc. (R. Bail) (Arms Act)	Petitioner is in custody since 15.03.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
297.	RajodaySatyjeeet 9470017705	Bihar Janbhawan aManch Though its ConvenorC hndrashekh ar Kumar @ Tilak	CWJC	The Election Commission has started the process of election/ notified for Patna Teachers Constituency in Bihar without resolving the issue of face voters inducted in the voter list while the enquiry has not been completed yet.	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
298.	Prabhakar Singh 9431075415	Shrimati Devi	Cr. Misc. (A. Bail)	Seeks permission for filing anticipatory bail	To be Filed through e-portal efilng.ecourts.gov.in/br
299.	Sarbottam Kumar Sarkar 9430989668	Birendra Das	R. Bail	Petitioner is in custody since 26.02.2020 without fault.	To be Filed through e-portal efilng.ecourts.gov.in/br
300.	Sarbottam Kumar Sarkar 9430989668	Shiv Sundar Ray	A. Bail (SC/ST Act)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
301.	Chandra	Ranjesh	R. Bail	Petitioner is in	To be

	Mohan Jha 9546848735	Yadav		custody since 25.02.2020	Filed through e- portal efiling.ecour ts.gov.in/br
302.	Chandra Mohan Jha 9546848735	Ramesh Kumar Raman	Quashing	Seeks permission for filing instant case.	To be Filed through e- portal efiling.ecour ts.gov.in/br
303.	Chandra Mohan Jha 9546848735	Kamlesh Kumar	A. Bail	Petitioner is a Police Sub Inspector and he has been made accused in a false case.	To be Filed through e- portal efiling.ecour ts.gov.in/br
304.	Sanjeev Kumar Shrivastava 9431436243	BiruMahto and another	Cr. Misc. (A. Bail)	Apprehension of arrest. Petitioners have falsely been implicated in this case.	To be Filed through e- portal efiling.ecour ts.gov.in/br
305.	Pankaj Kumar Jha 9708210406	VidyaNand Yadav and others	A. Bail	Petitioners, being farmers and students due to fear of police, have left their houses and they are not able to do farming properly. There is a very high chance that they will be arrested.	To be Filed through e- portal efiling.ecour ts.gov.in/br
306.	Sanjeev Kumar Shrivastava 9431436243	LalbabuCho udhary and others	Cr. Misc. (A. Bail)	Apprehension of arrest. Petitioners have falsely been implicated in this case.	To be Filed through e- portal efiling.ecour ts.gov.in/br
307.	Sanjeev Kumar	MumtazAla m	Cr. Misc. (R. Bail)	Petitioner has falsely been	To be Filed

	Shrivastava 9431436243			implicated in this case. Seeks permission for filing regular bail.	through e-portal efilng.ecourts.gov.in/br
308.	Sanjeev Kumar Shrivastava 9431436243	Raj Mohammad	Cr. Misc. (A. Bail)	Apprehension of arrest. Petitioner has falsely been implicated in this case.	To be Filed through e-portal efilng.ecourts.gov.in/br
309.	Sanjeev Kumar Shrivastava 9431436243	Om Prakash Pasi	Cr. Misc. (A. Bail)	Apprehension of arrest. Petitioner has falsely been implicated in this case.	To be Filed through e-portal efilng.ecourts.gov.in/br
310.	Ashok Kumar 9955554879	RajendraRawat	R. Bail	Petitioner is in custody since 22.08.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
311.	Ashok Kumar 9955554879	Deepak Kumar Prasad and others	R. Bail	Petitioner is in custody since 17.01.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
312.	Ashok Kumar 9955554879	RanjanManjhi and another	A. Bail	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
313.	Ashok Kumar 9955554879	Sunil Kumar and another	A. Bail	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
314.	Ashok Kumar 9955554879	Abhay Kumar	A. Bail	Apprehension of arrest	To be Filed through e-portal efilng.ecour

					ts.gov.in/br
315.	Abhimanyu Sharma 9835286631	EtwariPandit and another	A. Bail	Petitioners have reasonable apprehension of their arrest.	To be Filed through e-portal efilingscourts.gov.in/br
316.	Manish Chandra Gandhi 9852475451	Abhishek Vatsa	A. Bail (N.I. Act)	Apprehension of arrest	To be Filed through e-portal efilingscourts.gov.in/br
317.	Shashank Shekhar 9386555819	Aditya Kumar @ Sanoj @ Manoj	Cr. Misc. (R. Bail) (Arms Act)	Petitioner is in custody since 11.11.2019	To be Filed through e-portal efilingscourts.gov.in/br
318.	Ranjit Kumar Thakur 9430800064	Ajit Kumar @ Bansi Lal	R. Bail	Petitioner is in custody	To be Filed through e-portal efilingscourts.gov.in/br
319.	Manish Chandra Gandhi 9852475451	Amit Pal	A. Bail (Excise Act)	Apprehension of arrest	To be Filed through e-portal efilingscourts.gov.in/br
320.	Manish Chandra Gandhi 9852475451	Binod Kumar Singh	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act)	Apprehension of arrest	To be Filed through e-portal efilingscourts.gov.in/br
321.	Manish Chandra Gandhi 9852475451	BiranSada @ BirendraSada @ BirenSada	R. Bail	Petitioner is in custody since 17.08.2019	To be Filed through e-portal efilingscourts.gov.in/br
322.	Manish Chandra Gandhi	BiranSada @ BirendraSa	R. Bail	Petitioner is in custody since 17.08.2019	To be Filed through e-

	9852475451	da @ BirenSada			portal efiling.ecour ts.gov.in/br
323.	Manish Chandra Gandhi 9852475451	BiranSada @ BiranSada	R. Bail	Petitioner is in custody since 12.12.2016	To be Filed through e- portal efiling.ecour ts.gov.in/br
324.	Vipin Kumar Singh 8986968645	Bhajan Singh	Cr. Misc. (R. Bail)	Petitioner is not named in F.I.R., his name was transpired during course of investigation and he is in custody.	To be Filed through e- portal efiling.ecour ts.gov.in/br
325.	Amresh Kumar Sinha 9308109507	Satendra Yadav @ Bhuli Yadav	Cr. Misc. (R. Bail) (Arms Act)	Petitioner is in custody. No any occurrence has taken place as alleged in prosecution story. (Stamp reporting has not been done)	To be Filed through e- portal efiling.ecour ts.gov.in/br
326.	Amresh Kumar Sinha 9308109507	DilipTuri	Cr. Misc. (R. Bail) (Excise Act)	Petitioner is in custody since long. He has no criminal antecedent. The petitioner was a passer- by and he was implicated in the present case by informant on a petty dispute. He has nothing to do with recovered vehicle or recovered wine.	To be Filed through e- portal efiling.ecour ts.gov.in/br
327.	PrabhatRanj an	Delhi Orrisa Road	CWJC	For release of vehicle and	<b>To be filed on email-id</b>

	9934089894	Carriers		perishable goods.	<b>efiling.phc-bih@gov.in</b>
328.	Anish Kumar 8521277273	ChandeshwarSah	R. Bail	Petitioner is in custody and he is the only bread earner of his family.	To be Filed through e-portal efiling.ecourts.gov.in/br
329.	Anish Kumar 8521277273	Prem Chand Kumar @ Prem Chand Paswan	R. Bail	Petitioner is the only bread earner of his family. Seeks permission for filing regular bail.	To be Filed through e-portal efiling.ecourts.gov.in/br
330.	Rajesh Kumar 9835052103	Ashok Das	CWJC	Petitioner seeks permission to file civil writ for appointment on the compassionate ground.	To be Filed through e-portal efiling.ecourts.gov.in/br
331.	Shailesh Kumar 9801294071	Ramjee Pandey	Cr. Misc. (R. Bail)	Petitioner is in custody since 11.02.2020.	To be Filed through e-portal efiling.ecourts.gov.in/br
332.	Shailesh Kumar 9801294071	Akhilesh Yadav @ Aklesh Yadav and others	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
333.	Shailesh Kumar 9801294071	Kamlesh Yadav	Cr. Appeal (S.J.) (A. Bail) (SC/ST Act)	Apprehension of arrest	To be Filed through e-portal efiling.ecourts.gov.in/br
334.	Prabhat Ranjan 9934089894	Dr. Deepali	CWJC	Examination Matter related to M.D. Pathology, PMCH, Final year held by	<b>To be filed on email-id efiling.phc-bih@gov.in</b>

				Aryabhat Knowledge University, Patna and the petitioner will be disqualified to take admission in the next session.	
335.	PrabhatRanjan 9934089894	Gagandeep Singh	CWJC	For release of vehicle and perishable goods	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
336.	Satish Chandra 9835202488	GorakhManjhi	Cr. Misc. (R. Bail)	Petitioner is in custody since 20.03.2017.	To be Filed through e-portal efilng.ecourts.gov.in/br
337.	Prabhat Ranjan 9934089894	Harjeet Traders	CWJC	For release of vehicle and perishable goods	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
338.	Dharmendra Kumar Singh	ShamserMansuri	Modification	For modification	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
339.	Ratneshwar Prasad 9431495320	Dharmendra Sah and others	R. Bail	Petitioner is in custody	To be Filed through e-portal efilng.ecourts.gov.in/br
340.	Ratneshwar Prasad 9431495320	Rambabujha	R. Bail	Petitioner is in custody	To be Filed through e-portal efilng.ecourts.gov.in/br
341.	Ratneshwar Prasad 9431495320	Gopal Chaudhary	R. Bail	Petitioner is in custody	To be Filed through e-portal efilng.ecourts.gov.in/br
342.	Ratneshwar	Mukesh Rai	R. Bail	Petitioner is in	To be

	Prasad 9431495320			custody	Filed through e-portal efiling.ecourts.gov.in/br
343.	Naresh Prasad 9431004954	Raj Kumar Prasad	I.A. in Cr. Appeal No. 2359 of 2018 (S.J.) (R. Bail)	I.A. for bail. Appellant is in custody since 05.05.2018.	To be Filed through e-portal efiling.ecourts.gov.in/br
344.	Naresh Prasad 9431004954	Bali Ram Prasad	MJC (Contempt)	Non-compliance of order of this Hon'ble Court.	To be Filed through e-portal efiling.ecourts.gov.in/br
345.	Naresh Prasad 9431004954	NandKishor Kushwaha	CWJC	Matter relates to issuance of Caste Certificate.	To be Filed through e-portal efiling.ecourts.gov.in/br
346.	Dharmendra Kumar Singh 9631180709	Vikas Kumar Pandey	Cr. Misc. (R. Bail)	Petitioner is in custody since 05.09.2020.	To be Filed through e-portal efiling.ecourts.gov.in/br
347.	Dharmendra Kumar Singh 9631180709	Subash Singh	CWJC	Land encroachment matter	To be Filed through e-portal efiling.ecourts.gov.in/br
348.	AnupaNandjha 9835275471	M/s Jyoti Grease Industry	MJC (Restoration)	Main case of the petitioner vide CWJC No. 5876 of 2019 dismissed for non-prosecution. If the case is not restored then the petitioner will suffer irreparable	<b>To be filed on email-id efiling.phc-bih@gov.in</b>

				loss and injury.	
349.	AnupaNandJha 9835275471	Birbal Yadav and others	Cr. Misc. (R. Bail)	Petitioners are in custody since 04.04.2020 and father of the petitioner no.1 is nearing to death in the hospital and there is no any member to take care in the hospital.	To be Filed through e-portal efilingscourts.gov.in/br
350.	BabuNandan Prasad 9123298710	SurajPaswan	A. Bail (Excise Act)	Seeks permission for filing anticipatory bail	To be Filed through e-portal efilingscourts.gov.in/br
351.	BabuNandan Prasad 9123298710	Dharmendra Paswan @ BhuvanPaswan @ Dharmendra Kumar	A. Bail (Excise Act)	Seeks permission for filing anticipatory bail	To be Filed through e-portal efilingscourts.gov.in/br
352.	Ram Kishor Singh 8210347638	Manohar Sah and others	I.A. in Cr. Appeal No. 1076 of 2018 (D.B.)	I.A. for bail. Appellants are in custody for more than 4 years. They are convicted under general and omnibus allegation. Appellant No.2 and 5 have been granted bail vide order dated 16.09.2020.	To be Filed through e-portal efilingscourts.gov.in/br
353.	Amarendra Kumar 9431494796	Montu Yadav and others	A. Bail (SC/ST Act)	Apprehension of arrest	To be Filed through e-portal efilingscourts.gov.in/br
354.	Sharda Nand	Raghuvendr	Cr. Misc.	Petitioner is in	To be

	Mishra 9430450915	aManjhi @ Raghubend raManjhi @ Raghuvendr a Kumar	(R. Bail)	custody since 09.06.2020	Filed through e- portal efiling.ecour ts.gov.in/br
355.	Sharda Nand Mishra 9430450915	Shyamnand an Prasad	CWJC	For issuance of writ of mandamus (Matter relates to construction)	To be Filed through e- portal efiling.ecour ts.gov.in/br
356.	Sharda Nand Mishra 9430450915	Md. Zahid Alia	MJC	For issuance of rule of contempt against the Opposite Parties for suitable conviction for disobeying the order dated 27.02.2020 passed in CWJC No. 3196 of 2020.	To be Filed through e- portal efiling.ecour ts.gov.in/br
357.	Sharda Nand Mishra 9430450915	ChanchalKu mari and others	Cr. Misc. (A. Bail)	Seeks permission for filing anticipatory bail.	To be Filed through e- portal efiling.ecour ts.gov.in/br
358.	Sharda Nand Mishra 9430450915	Sunil Kumar Singh	CWJC	Land encroachment matter	To be Filed through e- portal efiling.ecour ts.gov.in/br
359.	Sharda Nand Mishra 9430450915	Dudhnath Yadav and another	Cr. Misc. (A. Bail)	Seeks permission for filing anticipatory bail	To be Filed through e- portal efiling.ecour ts.gov.in/br
360.	Sharda Nand Mishra 9430450915	Arvind Parween @ RavindraPa	Cr. Misc. (R. Bail)	Seeks permission for filing	To be Filed

		swan		anticipatory bail	through e-portal efilng.ecourts.gov.in/br
361.	Shashank Shekhar 9386555819	Md. Salam @ Salam Hussain and another	Cr. Misc. (A. Bail)	Seeks permission for filing and listing anticipatory bail.	To be Filed through e-portal efilng.ecourts.gov.in/br
362.	Binay Kumar 9934771686	Kapildev Prasad and others	CWJC	Matter relates to demolition of house of the petitioners. Notice for that has been issued to immediately vacate the house.	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
363.	KumariAupam 9525575206	Dindayal Bin and others	A. Bail	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
364.	Ram Sumiran Rai 9570177023	Bhagwan Das	Cr. Misc. (R. Bail)	Petitioner is in custody since 03.01.2020 without any evidence only on the basis of confessional statement of co-accused whereas F.I.R. has been lodged against unknown but as yet T.I.P. has not been held.	To be Filed through e-portal efilng.ecourts.gov.in/br
365.	Dhananjay Kumar Tiwary 9430246748	Saroj Kumar	CWJC	For release of vehicle	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
366.	Dhananjay Kumar Tiwary	Vikash Kumar	CWJC	For release of vehicle	<b>To be filed on email-id efilng.phc-</b>

	9430246748				<b>bih@gov.in</b>
367.	Vishwajeet Kumar Mishra 9334869512	Manohar Kumar and others	CWJC	Seeks permission to file a writ application to revise the results published by BPSE in the light of Advertisement No.2/2016. The BPSE has not followed the terms of Advertisement as given in Clause 4 and 5 of the Advertisement which is illegal. The appointment process has been started.	<b>To be filed on email-id <a href="mailto:efiling.phc-bih@gov.in">efiling.phc-bih@gov.in</a></b>
368.	Virendra Kumar Ray 9334960646	Rajeev Kumar	R. Bail	Petitioner's father is seriously ill and admitted in the hospital in serious condition. There is no one to look after him. Petitioner is in custody for more than two and a half years.	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in/br">efiling.ecourts.gov.in/br</a>
369.	Shivjee Singh 7004244452	Tega Ram	Cr. Misc. (R. Bail) (Tied-up)	Petitioner is in custody since 18.02.2019.	To be Filed through e-portal <a href="http://efiling.ecourts.gov.in/br">efiling.ecourts.gov.in/br</a>
370.	Shivjee Singh 7004244452	Kamlesh Kumar	Cr. Misc. (R. Bail) (Arms	Petitioner is in custody since 18.02.2020.	To be Filed through e-

			Act)		portal efiling.ecour ts.gov.in/br
371.	Shivjee Singh 7004244452	Babita Devi	Cr. Misc. (A. Bail)	Petitioner is a lady and she apprehends her arrest. She does not belongs to the family of husband of deceased.	To be Filed through e- portal efiling.ecour ts.gov.in/br
372.	MurariNarain Chaudhary 9431079950 6	BalmikiSha hib	CWJC	Matter relates to the installation of idol of "MaaDurga".	To be Filed through e- portal efiling.ecour ts.gov.in/br
373.	Rahmatullah 9835438801	Md. Nazir Hussain	CWJC	For direction to the respondents to dispose/take decision in the pending representation s.	To be Filed through e- portal efiling.ecour ts.gov.in/br
374.	Sanjay Kumar Singh 9431648283	Chandan Kumar Yadav	I.A. in Cr. Appeal No. 1759 of 2019 (S.J.) (R. Bail)	I.A. for bail (Appellant is in custody since 10.03.2018 and there is a possibility of spreading Covid-19 pandemic due to not maintaining social distance in jail)	To be Filed through e- portal efiling.ecour ts.gov.in/br
375.	Anil Kumar Singh 9835233506	Nitish Kumar	Cr. Misc. (A. Bail)	Seeks permission for filing anticipatory bail	To be Filed through e- portal efiling.ecour ts.gov.in/br
376.	Anil Kumar Singh	Raushan Kumar	Cr. Misc. (R. Bail)	Petitioner is in custody since	To be

	9835233506			27.11.2019	Filed through e-portal efilng.ecourts.gov.in/br
377.	Anil Kumar Singh 9835233506	Prem Kumar	Cr. Misc. (R. Bail)	Petitioner is in custody since 17.03.2020	To be Filed through e-portal efilng.ecourts.gov.in/br
378.	Anil Kumar Roy 9431456532	Prakash Kumar	Cr. Misc. (A. Bail)	Petitioner has falsely been implicated in this case and un-bailable warrant has been issued against the petitioner. So, petitioner has apprehension of arrest.	To be Filed through e-portal efilng.ecourts.gov.in/br
379.	Dr. Manoj Kumar 9431421624	Prince Singh @ Prince Kumar Singh	A. Bail (Arms Act)	Apprehension of arrest	To be Filed through e-portal efilng.ecourts.gov.in/br
380.	Dr. Manoj Kumar 9431421624	PriyaRanjan Das	Cr.W.J.C.	For a direction for registration of First Information Report. The petitioner has submitted written report to the concerned police station for lodging the F.I.R. but nothing has happened.	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
381.	PrabhatRanj an 9934089894	R K International	CWJC	For release of vehicle and perishable goods	<b>To be filed on email-id efilng.phc-bih@gov.in</b>

382.	Manish Chandra Gandhi 9852475451	Raghunandan Sahni	R. Bail	Petitioner is in custody since 27.01.2020.	To be Filed through e-portal efilingscourts.gov.in/br
383.	Prabhat Ranjan 9934089894	Rajeev Kumar	CWJC	Petitioner has been terminated from service with immediate effect contrary to the law laid down by this Hon'ble Court in the case of Rajeev Ranjan Vs. The State of Bihar and others in CWJC No. 13546 of 2018 vide order dated 18.04.2019.	<b>To be filed on email-id efilingsphcbih@gov.in</b>
384.	Manish Chandra Gandhi 9852475451	Rakesh Kumar Sahani @ Rakesh Sahani	R. Bail (Excise Act)	Petitioner is in custody since 13.08.2020	To be Filed through e-portal efilingscourts.gov.in/br
385.	Ravish Mishra 9708097381	Digvijay Singh and another	A. Bail	Petitioner is old and he is the father-in-law of the victim girl along with his wife has wrongly been implicated in this case.	To be Filed through e-portal efilingscourts.gov.in/br
386.	Ritika Rani 9113761849	Rishiraj Kumar Pandey	CWJC	Petitioner has been terminated from service without any show cause notice and without	<b>To be filed on email-id efilingsphcbih@gov.in</b>

				making payment of the working period which is the utter violation of principles of natural justice. The present matter is squarely covered by CWJC No. 23/2020.	
387.	Prabhat Ranjan 9934089894	Sameer Baxi	CWJC	For release of vehicle and perishable goods.	<b>To be filed on email-id efilng.phc-bih@gov.in</b>
388.	Rajani Kant Singh 9334022333	Ishwar Kumar Singh	CWJC	Petitioner has been dismissed from his service from the post of switch board operator vide Memo No. 537 dated 26.08.2020. (Token number has not been generated)	Registrar List to verify
389.	Shankar Kumar 9304034912	Md. Jakarullah	R. Bail	Petitioner is in custody since 17.02.2020.	To be Filed through e-portal efilng.ecourts.gov.in/br
390.	Shankar Kumar 9304034912	Rahul Kumar and another	A. Bail	Apprehension of arrest (Petitioner No.2 is ill)	To be Filed through e-portal efilng.ecourts.gov.in/br
391.	Girish Chandra Jha 9835445902	Bharat Mahto	A. Bail	Seeks permission for filing anticipatory bail	To be Filed through e-portal efilng.ecourts.gov.in/br

392.	Rajesh Kumar 9431638305	Arvind Prasad Yadav	Cr. Misc. (R. Bail)	Petitioner is in custody since 09.06.2020.	To be Filed through e-portal efilingscourts.gov.in/br
393.	Rajesh Kumar 9431638305	SikandraSahani	Cr. Misc. (R. Bail)	Petitioner is in custody since 11.03.2020	To be Filed through e-portal efilingscourts.gov.in/br
394.	Manish Chandra Gandhi 9852475451	Shatrughan Sah	Cr. Appeal (S.J.) (R. Bail) (Excise Act)	Seeks permission for filing of regular bail.	To be Filed through e-portal efilingscourts.gov.in/br
395.	Ranjit Kumar Thakur 9430800064	ShyamBabu Singh @ SahyamBabu Lal and others	A. Bail	Apprehension of arrest	To be Filed through e-portal efilingscourts.gov.in/br
396.	Anil Kumar 9431881971	Sonu Kumar	R. Bail	Seeks permission for filing regular bail	To be Filed through e-portal efilingscourts.gov.in/br
397.	Ranjit Kumar Thakur 9430800064	Sonu Kumar @ Golu @ Chaputta	R. Bail	Petitioner is in custody	To be Filed through e-portal efilingscourts.gov.in/br
398.	Manish Chandra Gandhi 9852475451	Suraj Kumar Sah	R. Bail	Petitioner is in custody since 27.08.2020	To be Filed through e-portal efilingscourts.gov.in/br
399.	Amrendra Kumar 9431494796	Varun Kumar	Not given	Seeks permission for filing	To be Filed through e-portal

					efiling.ecourts.gov.in/br
400.	Ranjit Kumar Thakur 9430800064	VijendraSah @ Virendra Kumar	R. Bail	Petitioner is in custody	To be Filed through e-portal efiling.ecourts.gov.in/br
401.	Anil Kumar Choudhary 8986459778	Rajiv Sah	Cr. Misc. (A. Bail) (Excise Act)	For grant of anticipatory bail. Seeks permission for stamp reporting of the case.	To be Filed through e-portal efiling.ecourts.gov.in/br

**Mentioning matters regarding urgent hearing of pending cases:**

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
<b>28.09.2020</b>					
1.	Santosh Kr Pandey 9430002385	Ravi Ranjan	EC-BRHC99- 12446-2020	Release of vehicle	To be Listed
2.	Gautam Kr Kejriwal 8539055295	M/s Saha & Sons Agency	CWJC 5602/2020	Bank accounts of the petitioner are lying attached at the instance of sales tax authorities. Seeks direction to the respondents for immediate disposal of the case so that the petitioner's bank accounts may be released.	To be Listed
3.	Gautam Kr Kejriwal 8539055295	Bharat Kr Agarwal	EC-BRHC01- 04389-2020	Petitioner is the license holder of Shop No. 49 in railway premises for more than 2 decades. Railways have demanded in 2019-20 the annual license fee with enhanced rates	To be Listed

				restrospectively from 1995 and have given time of one week failing which the shop will be dismantled.	
4.	Devendra Kr 9431094447	Sanjay Rai	EC-BRHC01- 01142-2020	Extension/ modification of order dt. 3.3.2020 in Cr. Misc 8523/2020 by which A. Bail was granted and now has expired due to Covid-19 lockdown	To be Listed
5.	Devendra Kr 9431094447	Ram Babu Sah	EC-BRHC99- 16806-2020	Release of vehicle	To be Listed
6.	Rajeev Kr Labh 8340215805	Nagendra Pd Gupta	CWJC 9104/2020	Cancellation of PDS license	To be Listed
7.	Rajeev Kr Labh 8340215805	Krishnadev Choudhary	CWJC 9883/2020	Cancellation of PDS license	To be Listed
8.	Rajeev Kr Labh 8340215805	Niranjan Pd Sah	CWJC 9249/2020	Cancellation of PDS license	To be Listed
9.	Rajeev Kr Labh 8340215805	Santosh Lal Singh	CWJC 9848/2020	Cancellation of PDS license	To be Listed
10.	Rajeev Kr Labh 8340215805	Sunil Kr	CWJC 9215/2020	Cancellation of PDS license	To be Listed
11.	Rajeev Kr Labh 8340215805	Mohiuddin Ansari	EC-BRHC99- 10864-2020	Cancellation of PDS license	To be Listed
12.	Rajeev Kr Labh	Mahendra Singh	CWJC 9268/2020	Cancellation of PDS	To be Listed

	8340215805			license	
13.	Rajeev Kr Labh 8340215805	Moti Mehta @ Moti Mahto	EC-BRHC99-11818-2020	Cancellation of PDS license	To be Listed
14.	Ranjeet Kr Mishra 9835061510	Amit Kr	EC-BRHC01-01139-2020	Seeks direction upon respondents to release the fix monthly honorarium from 17.11.2017 to till date to the petitioner as per the Govt. Policy for vikash mitra as well as the departmental scheme	No Urgency
15.	Ranjeet Kr Mishra 9835061510	Sabita Devi	CWJC 9367/2020	Seeks direction upon respondent no 5 for disposal of application for demarcation of raiyti land of the petitioner	No Urgency
16.	Ranjeet Kr Mishra 9835061510	Suprita Kumari	EC-BRHC01-00026-2020	Cancellation of PDS license	To be Listed
17.	Pankaj Kr 9835242814	Mina Devi & Ors	Cr. App 27293/2020 (SC/ST Act)	Apprehension of arrest	Not at Present
18.	Ravindra Kr 6201898771	Parmatma Roy	Cr. App (DB) 416/2020	In custody	To be Listed as per seniority
19.	Anirudh Kr Sinha	Vinay Pd	Cr. App (SJ) 4937/2019	For admission	To be Listed as per seniority

	9431072473				
20.	Sanjeet Kr 9431017782	Vikash Kr	EC-BRHC099- 13322-2020 (SC/ST Act)	Appellant is a student and also a Scheduled Caste. Apprehension of arrest	To be Listed
21.	Ranjeet Kr Mishra 9835061510	Ram Pravesh Rai	EC-BRHC99- 16219-2020	Release of vehicle	To be Listed
22.	Vinay Ranjan 9430512709	Tripurari Pd	EC-BRHC99- 17458-2020	Petitioner is going to be reverted to the post of DSP form to the post of Sub- Inspector after 7 yrs.	To be Listed
23.	Vinay Ranjan 9430512709	Krishna Murari Gupta	CWJC 11723/2016	Cancellation of promotion after about 6 yrs.	To be Listed
24.	Vinay Ranjan 9430512709	Sanjay Kr	Token no. 8936/2020 (Civil writ)	Service matter (Promotion)	No Urgency
25.	Prashant Kr 9939608657	Mata Manjharo Ajab Dayal Singh Teachers Training College	IA no. 1/2019 in CWJC 2309/2018	In spite of granting affiliation, Veer Kunwar Singh University has not permitted the students to go for the examination	To be Listed
26.	Prashant Kr 9939608657	Maharana Pratap College of Education	IA no. 1/2019 in CWJC 24389/2018	In spite of granting affiliation, Veer Kunwar Singh University has not permitted the students	To be Listed

				to go for the examination	
27.	Ramchandra Singh 9304762105	Mukesh Gupta	EC-BRHC01-00251-2020 Cr. Rev No. .... of 2020	Petitioner is juvenile and going to appear in Xth examination and in jail since 11.12.2019 and is not named in the FIR	To be Listed
28.	Ramchandra Singh 9304762105	Sone Lal Singh	Cr. App 1077/2020 (SC/ST Act)	Petitioner is a govt servant and has apprehension of arrest	Not at Present
29.	Ramchandra Singh 9304762105	Sunita Kumari	CWJC 22282/2019	Salary of the petitioner stopped by respondents	No Urgency
30.	Manoj Kr 9334609470	Manoj Kant Thakur	EC-BRHC99-12450-2020	Land matter	No Urgency
31.	Manoj Kr 9334609470	Md. Jawad Khan	EC-BRHC01-02060-2020	Petitioner's shop has been sealed	To be Listed
32.	Rohit Kr 9570533809	Arvind Uraon & Ors	Cr. App 525/2015, IA No. 3/2020	In custody for more than 5 yrs	To be Listed as per seniority
33.	Rohit Kr 9570533809	Shambhu Nath Pd. Yadav	CWJC 24286/2018	Not given	Not clear
34.	Rohit Kr 9570533809	Aarav Jain	CWJC 24282/2019	Examination matter	To be Listed
35.	Dhananjay Nath Tiwari 9430073833	Surendra Sah	CWJC 15033/2019	Cancellation of PDS License	To be Listed
36.	Dhananjay Nath Tiwari 9430073833	Kailash Yadav	CWJC 18371/2018	Cancellation of PDS License	To be Listed
37.	Dhananjay Nath Tiwari	Parash Nath Singh	CWJC 19286/2018	Cancellation of PDS	To be Listed

	9430073833			License	
38.	Shashi Bhushan Singh 9835231146	Arvind Kr	LPA No. 1708/2019	Career of pharmacists acquired the qualification of diploma in pharmacy is on stake by this judgment moreover ongoing selection process is also affected	To be Listed
39.	Shashi Bhushan Singh 9835231146	Mukesh Kr	CWJC 13973/2018	Appt and selection matter	No Urgency
40.	Shashi Bhushan Singh 9835231146	Md. Emad Uddin	CWJC 21177/2018	Appt and selection matter	No Urgency
41.	Arbind Kr Singh 9955644838	Bihar State Aids Control Employees Union	CWJC 6736/2020	Petitioners are not given benefit of EPF deduction and contribution	No Urgency
42.	Arbind Kr Singh 9955644838	Hari Shankar Sinch	Cr. App 762/2020 (SJ)	In custody for 3 years and is diagnosed Corona positive	To be Listed as per seniority
43.	Madhubala Verma 8471864602	Kaushar Laheri	Cr. App 1310/2018 (DB) IA No. 1/2019	In custody for more than 7 yrs	To be Listed as per seniority
44.	Madhubala Verma 8471864602	Manoj Yadav	Cr. App 130/2020 (DB)	In custody for more than 9 yrs	To be Listed as per seniority
45.	Rajeev Ranjan 9835450368	Pramod Kr	CWJC 12295/2019	Cancellation of PDS license	To be Listed

46.	Rajesh Kr 7739765121	Mantu	Cr. App (DB) No. 699/2018 EC-BRHC01- 02805-2020	IA for bail	To be Listed as per seniority
47.	Raghunanda n Kr Singh 9835049367	Saroj Singh	EC-BRHC99- 01700-2020	Encroachme nt matter	No Urgency
48.	Nawnit Kr Tiwary 9931974595	Sumit Kr Mishra	EC-BRHC01- 02511-2020	Selection & Appt matter	No Urgency
49.	Wasi Ahmad Khan 9835452052	Abdus Sami Khan & Ors	CWJC 4985/2020	Salary matter	No Urgency
50.	Madhav Jha 9973056271	Radha Kant Lal Das	Cr. Misc 17864/2020	Seeks permission for filing supplementa ry affidavit	Permitted
51.	Brisketa Sharan Pandey 9430887359	Savitri Kumari & Ors	EC-BRHC01- 02400-2020	Transfer matter	To be Listed
52.	Sumit Kr Jha 9430207040	Vijay Kr Singh	EC-BRHC99- 14171-2020	Petitioner is on the verge of retirement and is denied salary	No Urgency
53.	Ajit Kr 9934017999	Shivani Kumari	EC-BRHC99- 18785	Examination matter	No Urgency
54.	Abhinay Priyadarshi 7008222725	Arvind Mandal	Cr. Misc 17546/2020	By this Court's order in Cr. 17546/2020, wife & child were awarded maintenance of Rs. 3,000/- but the same has not been complied with. Prays for cancellation of bail for violating the	No Urgency

				condition granted for bail	
55.	Santosh Kr Pandey 9430002385	Awadhesh Kr	EC-BRHC99-00754-2020	Release of vehicle	To be Listed
56.	Ranjan Kr 9631328301	Kapileshwar Singh	Cr. Misc 18148/2020	Withdrawal	To be Listed
57.	Vijay Kr Singh 9835498654	Subodh Kr	CWJC 8201/2020	Selection and appt matter	No Urgency
58.	Manish Kr - 3 9304926668	Alok Kr Singh	MJC 1600/2019	Oral judgment passed in CWJC 8393/2016 by this court is not being complied by opposite parties	No Urgency
59.	Arvind Kr Sinha 6204747826	Bhushan Lal	CWJC 233/2020	Petitioner has been denied benefit of 6 <sup>th</sup> pay commission and MACP	No Urgency
60.	Sudhanshu Shekhar 9852478130	Mukesh Singh	EC-BRHC01-01467-2020 (Cr. Misc)	Modification	To be Listed
61.	Bal Krishna Mishra 9771242977	Ram Ratan Pd	CWJC 19987/2019	Petitioner has allotted dealership in Group-3 category instead of Group-1.	No Urgency
62.	Prashant Sinha 9334142016	Santosh Sarkar & Ors	LPA No. 613/2019	Service matter	No Urgency
63.	Kamlesh Pd Yadav 9430213264	Om Prakash Yadav	CWJC 3252/2019 IA 1/2020	Matter relates to intake of 100 seats in K.D. College of	No Urgency

				Education, Buxar	
64.	Mitali 9472604298	Ram Iqbal Mahto	EC-BRHC01- 00677-2020	Release of motorcycle	To be Listed
65.	Pramod Kr Singh 9835268135	Devasis Das	T. no. 12434	Release of vehicle	To be Listed
66.	Mukesh Kr Jha 9430062411	Ram Ekbal Singh	EC-BRHC99- 15454-2020	Matter relates to SARFAESI Act	To be Listed
67.	Manoj Kr Upadhyay 9234052375	Jitendra Pd	EC-BRHC99- 09011-2020	Petitioner is a doctor and without revoking his suspension he has been transferred to other place	No Urgency
68.	Shiv Pratap 9708107723	Ram Pratap Ray	MJC 7785/2020 arising out of CWJC 19758/2019	Due to non- compliance of order dt 25.9.2019 in CWJC 19758/2019, village of the petitioner is likely to be flooded	No Urgency
69.	Brij Bihari Tiway 9835431783	Shital Das & Anr	Cr. App (DB) 749/2016	In custody for more than 6 yrs	To be Listed as per seniority
70.	Harendra Pd. 9431664594	Chandrika Singh	EC-BRHC01- 01122-2020	Release of vehicle	To be Listed
71.	Alok Kr Jha 9431636846	Chanchala Kumari	CWJC 12189/2020	Petitioner is being forced to handover the charge to a person not senior to the petitioner	No Urgency
72.	Anuj Kr 9939993599	Ravindra Gope	Cr. App (DB) 68/2020	In custody since 4.12.2019. The case is pending for	To be Listed as per seniority

				admission.	
73.	Shekhar Kr Singh 9939608952	Eknath Pathak	EC-BRHC01-04013-2020	Prays for generating Cr. WJC token no.	Registrar List to verify
74.	Pushpendra Kr Singh 7903909029	Shabnam	IA 1/2020 in Cr. App 3096/2018 (S)	Appellant is a lady and is in custody since 23.10.2016	To be Listed as per seniority
75.	Jay Prakash Singh 9572297299	Munna Kr	EC-BRHC99-16511-2020 (A. Bail)	Seeks permission for stamp reporting	Registrar List to verify
76.	Vkumar 9334494404	Satish Pd Singh	Cr. App 4109/2018	Petition filed on 10.10.2018 listed on 20.02.2020 before JH Mr. D.K. Singh & HJ Mr. A.K. Sinha argued & order passed but case is not listed yet	Registrar List to verify
77.	Karandeep Kr 9472263625	Saddam Hussain	Cr. Misc 24784/2020	Seeks permission to file vakalatnama	Permitted
78.	Praveen Kr 9430935732	Aashish Yadav	Case No. 25291/2020	Seeks permission to file fresh vakalatnama	Permitted
79.	Sunil Kr Yadav 9934711114	Santosh Yadav	EC-BRHC99-16103-2020	Withdrawal	To be Listed
80.	Dhirendra Singh 9334330410	Shyam Bihari Singh	CWJC 3032/2019	Petitioner has been compulsorily retired for the charge of defalcation	No Urgency
81.	Ajay Kr Pandey	Mukhdev Yadav	Cr. App (DB) 791/2018	Appellant in jail suffering	To be Listed as per seniority

	9431003471			from glaucoma	
82.	Asif Kalam 9709517281	Vickey Patel	Cr. Misc 30574/2020	Withdrawal	To be Listed
83.	Pankaj Kr. Sinha 9430030684	Komal Devi and Ors.	EC-BRHC99- 17930-2020 (A.Bail)	For withdrawal	To be Listed
84.	Satish Chandra No. -3 9835254632	Maharudra Jha and Ors.	CWJC No. 6749/2019	Matter relates to payment of retiral benefits	No Urgency
85.	Ranjan Kr. Srivastava 9431249343	Kaushlya Devi	MJC No. 3993-2019	Matter relates to death cum retiral benefits (incomplete format)	Not considered as format incomplete
86.	Ranjan Kr. Srivastava 9431249343	Anil Kr. Singh	CWJC No. 13487/2018	EC Act Matter, PDS Shop (incomplete format)	Not considered as format incomplete
87.	Ranjan Kr. Srivastava 9431249343	Sima Devi	CWJC EC-BRHC99- 17401-2020	EC Act Matter, cancellation of Shop (incomplete format)	Not considered as format incomplete
88.	Ranjan Kr. Srivastava 9431249343	Jyotish Chauhan	CWJC No. 15249-2019	EC Act Matter in view of Notice II (incomplete format)	Not considered as format incomplete
89.	Ranjan Kr. Srivastava 9431249343	Guru Sharan Prasad	CWJC No. 11333/2019	E.C. Act Matter in view of Notice II (incomplete format)	Not considered as format incomplete
90.	Ranjan Kr. Srivastava 9431249343	Vishnu Kr. Ram	CWJC No. 11221/2019	Cancellation of PDS License (incomplete	Not considered as format incomplete

				format)	
91.	Sanjay Kr. 9470009744	Ramnandan singh @ Ramnand Singh	CWJC EC-BRHC01- 00142-2020	Cancellation of PDS License	To be Listed
92.	Raghunanda n Kr.Singh 9835049367	Arvind Singh	Cr. Misc. EC-BRHC99- 03385-2020	For modification	To be Listed
93.	Shri Nath Pathak 9431458119	S.R. Teacher Training College	CWJC No. 1112-2020	Matter relates with examination	To be Listed
94.	Manish Kr. No. 2 9835200021	Ashok Kr.	CWJC EC-BRHC-01- 3820-2020	Cancellation of PDS License	To be Listed
95.	Anuj Kr. 9939993599	Sushila Devi and Anr.	C. Misc. 47720/2018	Matter relates with sale and purchase of land.	No Urgency
96.	Gautam Kr. Kejriwal 8539055295	Nirmal Kr. Agrawal	CWJC EC-BRHC01- 04376-2020	The railways have threatened the petitioner on 24.09.2020 to pay the demanded license fee within 1 week failing which the shop of the petitioner which he holds for more than 2 decades will be dispossessed and dismantled.	To be Listed
97.	Gautam Kr. Kejriwal 8539055295	Vikhyat Kr.	CWJC EC-BRHC01- 04393-2020	The railways have threatened the petitioner on	To be Listed

				24.09.2020 to pay the demanded license fee within 1 week failing which the shop of the petitioner which he holds for more than 2 decades will be dispossessed and dismantled.	
98.	Gautam Kr. Kejriwal 8539055295	Nand Lal Barbariya	CWJC EC-BRHC01-04371-2020	The railways have threatened the petitioner on 24.09.2020 to pay the demanded license fee within 1 week failing which the shop of the petitioner which he holds for more than 2 decades will be dispossessed and dismantled.	To be Listed
99.	Manish Kr. No. 2 9835200021	Dhruv Prasad	Cr. App. 4345 (S)	Case Diary was called for the same has been received, for listing	Registrar List to verify
100.	Mohit Shrivastava 9801787423	Rajesh Pal and Ors.	Cr. App. 468/2018 (DB)	Appellant has completed 7	To be Listed as per seniority

				years in custody and one of the appellant is lady aged about 75 years	
101.	Surendra Kishore Thakur 9204528668	Manoj Paswan and Ors.	MJC No. 1711/2019	Contempt application for non-compliance of the order passed in CWJC No. 2106-2014	No Urgency
102.	Lalit Kishore 8210249090	SPML Infra Limited	CWJC No. 13762/2020	The matter relates with arbitration proceedings	No Urgency
103.	Lokesh Kr. Singh 9771120452 1	Pankaj Kr. Sing @ Prince Kr. @ Prince	Cr. App. (DB) 105/2020	For conversion of the case into Cr. App. (SJ) as sentence is not above 10 years.	No Urgency
104.	Lokesh Kr. Singh 9771120452 1	Lakhpati Devi and Anr.	Cr. Misc. 25615/2020 (R.Bail)	For filing Vakalatnama	Permitted
105.	Lokesh Kr. Singh 9771120452 1	Abrar Alam and Ors.	Cr. Misc. 21686/2020 (A.Bail)	For modification	To be Listed
106.	Hriday Narayan Harshit 9431402382	Md. Harif @ Md. Harif Mansoori	I.A. No. 2/2020 in Cr. App. No. 1220/2016 (DB) (R.Bail)	The petitioner is 80 years old and he is suffering from Paralysis in half portion of body	To be Listed
107.	Anupa Nand Jha 9835275471	Navin Kr. Singh	CWJC No. 25696/2019	Recovery from Salary	No Urgency

108.	Manoj Kr. 9334609470	Mohammad Jawed Khan	CWJC EC-BRHC01- 02060-2020	The respondent authorities have forcibly sealed the shops of the petitioner without any orders	To be Listed
109.	Hriday Narayan Harshit 9431402382	Rashik Lal Yadav	CWJC EC-BRHC99- 13416-2020	Matter relates to E.C. Act petitioner was selected at ser. No. 1 but not issued license	No Urgency
110.	Hriday Narayan Harshit 9431402382	Sanjeet Saday	CWJC EC-BRHC01- 02834-2020	Release of Vehicle	To be Listed
111.	Md. Ataul Haque 9835082113	Md. Azad and Ors.	MJC No. 1359/2018	Matter relates to allotment of shop and authority had given undertaking more than three years	No Urgency
112.	Md. Ataul Haque 9835082113	Rahul Kr. And Anr.	Cr. App. (DB) 60/2020	Appellants are in jail, appellant No. 1 is in custody since 03.07.2017	To be Listed as per seniority
113.	Shivendra Kr. Sinha 9334062685	Sangarm Yadav	EC-BRHC01- 03363-2020 (R.Bail)	The petitioner in custody since 03.09.2019	To be Listed as per seniority
114.	Ashok Kr.	Sonu Kr. @ Jhulna	EC-BRHC99- 19053-2020 (A.Bail)	For withdrawal	To be Listed
115.	Ashok Kr.	Prashant	Cr. Misc.	For	To be Listed

		Suman @ Golu	14955/2020 (A.Bail)	withdrawal	
116.	Niraj Kr. 9905049044	Rohit Kr. @ Jittu	Token No. Cr. App. (SJ) 31663/2020	This appeal has been preferred to grant of bail to the petitioner who is juvenile and remained in custody about four years	To be Listed
117.	Tej Pratap Singh 9199761865	Amber Singh	CWJC No. 10973/2017	Petitioner has been terminated without giving show cause	No Urgency
118.	Mohit Shrivastava 9801787423	Mangal Singh	Cr. Misc. EC-BRHC99-18493-2020	For withdrawal	To be Listed
119.	Mr. Ankit 7217785094	Manish and Anr.	Cr. Misc. No. 4804/2020 (R.Bail)	Due to lack of knowledge petitioner filed another application numbered as Cr. Misc. No. 5423/2020 which has been disposed of on 31.01.2020 due to which the same was not traced. The petitioners are still in custody since 25.10.2019 after granting bail in both the	To be Listed

				cases	
120.	Sanjeev Kr. Mishra 9835068340	Md. Ejaz Alam	CWJC EC-BRHC99-11575-2020	Work order has been cancelled and stopped without any reason.	NO Urgency
121.	Raju Giri 9431078045	Millia Teachers training College	CWJC EC-BRHC99-0448-2020	Matter relates to affiliation of college	No Urgency
122.	Sanjay Kr. 9661000966	Satish Ray @ Satish Kr.	EC-BRHC01-04074-2020 (Bail)	Modification (incomplete format)	Not considered as format incomplete
123.	Sanjay Kr. 9661000966	Rakesh Mandal	EC-RHC01-04075-2020 (Bail)	Modification (incomplete format)	Not considered as format incomplete
124.	Sanjay Kr. 9661000966	Babloo Rai	Token No. 33217/2020 (Bail)	Not listed as yet (incomplete format)	Not considered as format incomplete
125.	Sanjay Kr. 9661000966	Not given	EC-BRHC99-16674/2020 (Bail)	Not listed as yet (incomplete format)	Not considered as format incomplete
126.	Sanjay Kr.	Not given	I.A. No. 02/2020 in Cr. App. (DB) No. 567-2016	In custody since 14.08.2012	To be Listed as per seniority
127.	Sanjay Kr.	Not given	I.A. No. 01/2020 in Cr. App. (DB) No. 1463-2018	In custody since 21.05.2009	To be Listed as per seniority
128.	Sanjay Kr.	Not given	I.A. No. 02/2020 in Cr. App. (DB) No. 267-2018	In custody since 08.07.2014 to 16.12.2014	To be Listed as per seniority
129.	Sumeet Kr. Singh 8292999999	Santosh Kr. Singh	CWJC No. 3978/2020	Cancellation of PDS License	To be Listed

130.	Sumeet Kr. Singh 8292999999	Sanjay Kr. Trivedi	CWJC No. 4297/2020	Cancellation of PDS License	To be Listed
131.	Binod Kr. Singh 9431830266	Kapil Deo Bhagat	CWJC No. 13828/2017	Cancellation of PDS license	To be Listed
132.	Sumeet Kr. Singh 8292999999	Gaurav Kr. Singh	CWJC EC-BRHC99-14263-2020	PIL	No Urgency
133.	Sumeet Kr. Singh 8292999999	Mithun Yadav Alias Mithun Kr.	CWJC EC-BRHC01-04498-2020	Release of Vehilce	To be Listed
134.	Mr. Sudhir Kr. 9065539383	Devnandan Sharma	CWJC No. 5746/2020	Matter relates to pension	No Urgency
135.	Rajeev Kr. Labh 8340215805	Sulochna Kumari	CWJC No. 17470-2019	Cancellation PDS License	To be Listed
136.	Rajeev Kr. Labh 8340215805	Kamal Prasad Ray	CWJC No. 3368/2019	Cancellation of PDS License	To be Listed
137.	Rajeev Kr. Labh 8340215805	Sunita Devi	CWJC No. 9698/2019	Cancellation of PDS License	To be Listed
138.	Rajeev Kr. Labh 8340215805	Chandra Kishor Singh	CWJC No. 18249/2019	Cancellation of PDS License	To be Listed
139.	Rajeev Kr. Labh 8340215805	Mithilesh Kr. Singh	CWJC No. 33841868/2019	Cancellation of PDS License	To be Listed
140.	Rajeev Kr. Labh 8340215805	Manari Devi	CWJC No. 19714/2019	Cancellation of PDS License	To be Listed
141.	Rajeev Kr. Labh 8340215805	Sudarshan Kr.	CWJC No. 19170/2019	Cancellation of PDS License	To be Listed
142.	Rajeev Kr. Labh 8340215805	Om Nath Sah @ Om Nath Prasad	CWJC No. 19651/2019	Cancellation of PDS License	To be Listed
143.	Binodanand Mishra 9431046313	Lal Bouya Yadav	Cr. Misc. 19852/2020	Petitioner seeks supplementary affidavit bringing on	Permission to file SA only

				record the joint compromise petition by the informant and the petitioner	
144.	Nachiketa Jha 9835454461	Nawal Kishore Sah	CWJC No. 10000/2020	Release of Vehicle	To be Listed
145.	Nachiketa Jha 9835454461	Pappu Kr.	CWJC No. 8388/2020	Release of Vehicle	To be Listed
146.	Madhav Roy 9334104920	Md. Salauddin @ Md. Salahuddin	I.A. No. 01/2020 in CWJC No. 22128/2019	Matter relates to Gram-Panchayat Election	No Urgency
147.	Shri Prakash Tewari 9308874761	Ramu Kr.	Cr. Misc. 24878/2020	For filing fresh Vakalatnama (incomplete format)	Not considered as format incomplete
148.	Shashank Chandra 9835160655	Prashant Shekhar	CWJC No. 2133/2020	Despite direction, the present case has not been tagged.	Registrar List to verify
149.	Suresh Mishra 947337883	Rajesh Kr. And Ors.	CWJC EC-BRHC99-13719-2020	Matter relates to Salary	No Urgency
150.	Vikas Kr. 9334334711	M/s Patna Offset Press	CWJC EC-BRHC01-04180-2020	The petitioner technical bid has been rejected on 19.09.2020 on flimsy and nonest ground.	To be Listed
151.	Ravindra Kr. Singh 9431322482	Mukesh Kr. @ Mukesh Kr. Roy	CWJC EC-BRHC-01-02067-2020	Release of vehicle (incomplete format)	Not considered as format incomplete
152.	Priyesh Kr.	Virendra Sah	Cr. Misc.	For	Not considered

	9471078617		24963-2020 (A.Bail)	withdrawal (incomplete format)	as format incomplete
153.	Priyesh Kr. 9471078617	Nimmi Kumari	CWJC EC-BRHC01- 00893-2020	Release of Vehicle (incomplete format)	Not considered as format incomplete
154.	Sunil Pathak 9835359888	Md. Khalik	I.A. No. 01/2020 in Cr. App. No. 1139/2016 (DB) (A.Bail)	I.A. for bail, in custody since 21.02.2014	To be Listed as per seniority
155.	Sunil Prasad Singh 9430213182	Ayush Singh @ Ayush Kr. Singh	Cr. Rev. No. 239/2020 (Juvenile Bail)	The Juvenile petitioner has been in custody since 20.08.2019 for over a year	To be Listed
156.	Ashish Giri 9709555575	Om Prakash Dhanuka and Anr.	CWJC EC-BRHC01- 01386-2020	For quashing the FIR (incomplete format)	No Urgency
157.	Mohit Shriwastava 9801787423	Om Prakash Singh	CWJC EC-BRHC01- 01532-2020	For withdrawal	To be Listed
158.	Manish Kr. No. 2 9835200021	Satish Kr. And Ors.	CWJC EC-BRHC99- 17978-2020	Protection from arrest since petitioner No. 2 is contesting in election	No Urgency
159.	Manish Kr. No. 2 9835200021	Satish Kr. And Ors.	CWJC Token No. 32856-2020	Protection from arrest since petitioner No. 2 is contesting in election	No Urgency
160.	Akhousi Vipin Bihari Shrivastava 9431410500	Manni Lal Chaudhari @ Mani lal Chaudhary	Cr. App. SC/ST Act (A.Bail) EC-BRHC99-	For withdrawal	To be Listed

		and Ors.	18208-2020		
161.	Vinod Kr. 7061545511	Abhishek Bind @ Abhishek Bind	CWJC No. 7486/2020	Permission for filing Supplementa ry affidavit	Permission to file SA only
162.	Vinod Kr. 7061545511	Shambhu Kr.	CWJC EC-BRHC99- 06937-2020	Application for review medical examination to the petitioner for appointment	To be Listed
163.	Mrigank Mauli 9431022724	Prawesh Singh	CWJC 15551-2016	The petitioner had been dismissed from the service	No Urgency
164.	Deepak Kr. 9334909806	Kumar Gaurav	CWJC No. 12635-2019	The mother of the petitioner is suffering from heart ailment and operation has been suggested by the doctor. Petitioner has sold his land but sale deed would not be executed.	To be Listed
165.	Rajendra Nath Sinha 9431070062	Binod Pandey	CWJC No. 24834-2019	Pay Scale Matter (incomplete format)	Not considered as format incomplete
166.	Rajendra Nath Sinha 9431070062	Dr. Amit Kr.	CWJC No. 13348-2019	Appointment matter (incomplete format)	Not considered as format incomplete
167.	Rajendra Nath Sinha 9431070062	Mukesh Kr.	Cr. Misc. 71625-2019	Prosecution is going to is process under section 82,	Not considered as format incomplete

				83 Cr.P.C. if not taken up, matter infructuous. (incomplete format)	
168.	Rajendra Nath Sinha 9431070062	Aman Kr.	Cr. Misc. 52406-2017	Quashing of cognizance, petitioner promotion and other benefits (incomplete format)	Not considered as format incomplete
169.	Tej Pratap Singh 9199761865	Amber Singh	CWJC No. 10973/2017	The petitioner has been terminated even without being served a Show Cause for termination	No Urgency
170.	Alok Kr. Singh	Shrishri Radha Krishna Thakur Mandir	Cr. Misc. 1791/2019	Vide impugned order the lower court has rejected the prayer of petitioner for substitution contained parties after setting aside abetment if any.	No Urgency
171.	Viswa Mohan Kr. Sinha 7979823615	Anil Singh @ Anil Kr. Singh	I.A. No. 01/2019 in Cr. App. No. 27/2018 (DB)	I.A. for bail, in custody since 08.12.2012	To be Listed as per seniority
172.	Rakesh Kr. Soni 9852061230	Satish Kr. Jha	MJC No. 1062/2020	For modification	To be Listed
173.	Rakesh Kr. Soni 9852061230	Binod Prasad Sah	CWJC EC-BRHC99-12441-2020	The private respondent have got another	No Urgency

				water construction transferred upon the land/plot of the petitioner without his consent and petitioner made complaint before the receipts	
174.	Bijay Bhushan Prasad 9934262647	Shravan Sah	Cr. Misc. EC-BRHC01-01762-2020	For modification (incomplete format)	Not considered as format incomplete
175.	Bijay Bhushan Prasad 9934262647	Ganesh Yadav @ Ganesh Kr. Yadav	Cr. Misc. 21614/2020	For modification (incomplete format)	Not considered as format incomplete
176.	Bijay Bhushan Prasad 9934262647	Indrajeet Kr. Rajak	Cr. Misc. 5185/2020	For modification (incomplete format)	Not considered as format incomplete
177.	Nikhil Kr. Agrawal 9473425998	Dev Ranjan Kr.	CWJC No. 2796/2020	Although the date of birth has been corrected by BSEB in the Matriculation Certificate, the respondent authorities are not correcting the same in the graduation list and other service records. (incomplete format)	No Urgency
178.	Nikhil Kr.	Nilam Kumari	CWJC No.	The claim of	No Urgency

	Agrawal 9473425998		16167-2018	the petitioner for appointment on compassionate grounds has been rejected (incomplete format)	
179.	Nikhil Kr. Agrawal 9473425998	Anmol Homes Pvt. Ltd.	Cr. WJC No. 995/2019	The private respondents are not letting the work of construction take place and are creating law and order problem on the work site. (incomplete format)	No Urgency
180.	Aditi Hansaria 9473425998	Mridula Singh, Vivek Kr. And Varun Kr.	C. Misc. 1460-2019	Encroachment matter (incomplete format)	No Urgency
181.	Nikhil Kr. Agrawal 9473425998	Jitendra Kr.	CWJC No. 13968/2018	The respondents authorities have banned registration of all documents in the District of Saran Which is in teeth of decision of this Hon'ble Court in 1988 PLJR 671(DB) (incomplete format)	No Urgency
182.	Aditi	Jyoti Raj	Cr. Rev. No.	The	No Urgency

	Hansaria 9473425998		22/2019	petitioner has been abandoned by her husband and the Learned Family Court ha granted final maintenance of a mere sum of Rs. 10,000/- per month without appreciating the facts and circumstances and the income of the Opposite Party No. 2 (incomplete format)	
183.	Ritika Rani 9113761849	Sonu Nigam and Ors.	CWJC EC-BRHC99- 17107-2020	Matter relates to joining of petitioner	No Urgency
184.	Shiva Shankar Sharma 9835019157	Subodh Sahni	I.A. No. 03/2019 in Cr. App. No. 398/2016 (DB)	In custody since 9 years and six months (incomplete format)	Not considered as format incomplete
185.	Jyoti Prakash 8789260392	M/s Family Mega Mart through Proprietor Smt. Tara Devi	CWJC EC-BRHC99- 17519-2020	The availability of the scheme providing facility under guarantee emergency credit limit (GECL) shall be closed by 30 <sup>th</sup> October 2020 and Non-availability of	To be Listed

				the same would gravely and adversely affect the business of the petitioner and hence the writ petition would get infructuous.	
186.	Ravindra Kr. Singh 9431322482	Vikas Kr.	CWJC EC-BRHC99-14851-2020	Release of Vehicle (incomplete format)	Not considered as format incomplete
187.	Ram Prawesh kr. 7903157536	Kusum Lal Rishi	Cr. App. 555/2020 (SJ)	Appellant in jail since 24.08.2016, appellant is a very old person	To be Listed as per seniority
188.	Ram Prawesh kr. 7903157536	Fantush Das	Cr. App. 434/2020 (SJ)	Appellant in jail since 09.03.2016, appellant's mother is an old aged person and there is no active male member to see her	To be Listed as per seniority
189.	Ram Prawesh kr. 7903157536	Chhotu Kr.	CWJC EC-BRHC99-06020 (DB)	Release of Vehicle	To be Listed
190.	Ram Prawesh kr. 7903157536	Ram Lakhan Kr.	CWJC EC-BRHC99-06015-2020	Release of Vehicle	To be Listed
191.	Mr. Sanjay Kumar Ghosarvey, 9835006245	Satya Prakash Rathore	EC-BRHC99-08688/2020	The petitioner is a ret'd. Wg. Commander from Air Force and has resident of Kanpur. He was running a	No Urgency

				Security Agency under the guidelines of DGR, Ministry of Defence, Government of India, Department of Ex-Servicemen welfare. There was miscalculation of payment of wages of security personnel, all the wages have been paid by the petitioner as well as food corporation of India.	
192.	Mr. Dharmendra Kumar Singh, 9631180709	Goutam Kumar Singh	EC-BRHC01-01150-2020	Release of vehicle. Not in prescribed format.	Not considered as format incomplete
193.	Mr. Sanjay Kumar Chaubey, 9801026750	Yogendra Prasad Singh @ Yogendra Singh	CWJC.No.20789/2013	The writ application has been filed against Bihar State Road Transport Corporation, Patna in which petitioner is service of Conductor has been dismissed on 22.02.2013. Not in prescribed format.	Not considered as format incomplete
194.	Mr. Lakshmi Kant Sharma, 9470633374	Shila Gupta	CWJC.No.24744/2019	Bank matter.	No Urgency

195.	Mr. Ratan Kumar, 9431458969	Mantu Kumar Singh	EC-BRHC99-11335-2020	For release the T.V.S. Star City Plus Motorcycle.	To be Listed
196.	Mr. Lakshmi Kant Sharma, 9470633374	Chandrakanti Kumari	CWJC.No.1960/2020	Petitioner is a lady. She established small scale industry by taking loan. There is a provision of subsidy, which has not been paid to her as her husband is working in department.	No Urgency
197.	Mr. Arvind Kumar, 9334428381	Sanjay Sah	CWJC.No.1620/2020	Encroachment matter.	No Urgency
198.	Mr. Deepak Kumar, 9334909806	Nandu Yadav	EC-BRHC99-17154-2020	Release of vehicle.	To be Listed
199.	Mr. Shailendra Kumar Jha, 9504008674	Vinod Kumar Ram	EC-BRHC99-14647-2020	Release of vehicle in Excise Act.	To be Listed
200.	Mr. Sadanand Paswan, 9430001717	Mrinal Kumar	CWJC. Token No.9170/2020	The matter relates to appointment/ selection of teacher and petitioner has been declared selected but for the reason that date of passing of B.Ed degree is beyond five years and such selection list is being revised by the District	To be Listed

				Administration to going rise to third part interest. .	
201.	Mr. Alok Kumar Singh, 9304186120	Sushil Prasad Sah	CWJC.No.810/2019	The present writ application has been filed for quashing gazette notification No.2908, dated 29.07.1991 by which the collector Purnea.	No Urgency
202.	Mrs. Shilpi Keshri, 8987365744	Anju Kumara & Anr	CWJC.No.4523/2020	The condition of petitioner No.1 is critical and she is going through day to day dialysis as both of her kidney has been failed and she is in dire need of money for her treatment.	No Urgency
203.	Mr. Virendra Prasad, 9835617808	Hira Ravidas	CWJC.No.20317/2017	The matter relates to E.C. Act.	No Urgency
204.	Mr. Virendra Prasad, 98385617808	Krishna Deo Mishra	CWJC.No.11170/2019	The case of the petitioner disposed off. The petitioner was appointment as licence part online recommendati on.	No Urgency
205.	Mr. Ashok Kumar Mishra, 9835085566	Satya Narayan Choudhari	CWJC.No.9109/2020	The petitioner's P.D.S. License has been cancelled.	To be Listed

206.	Mr. Santosh Kumar, 952527943 2	Usha Ray	CWJC.No.65 61/2020	Matter relates to release of vehicle of Excise Act. Not in prescribed format.	Not considered as format incomplete
207.	Mr. Sanchay Srivastava, 900611027 9	M/S Litchica Products Limited	CWJC.No.13 026/2017	Permission to file the appurtenance slip.	Permitted
208.	Mr. Chandra Kant, 943020631 8	Mukesh Kumar & others	CWJC.No.52 88/2020	This case is squarely covered from the decision passed in LPA No.501/2017 vide order dated 14.11.2017this case disposed of on the same ground. Service as teacher in school.	No Urgency
209.	Mr. Jitendra Narain Sinha, 943104742 8	Ajay Kumar	EC-BRHC01- 03421-2020	Matter relates to release of vehicle. Not in prescribed format.	Not considered as format incomplete
210.	Mr. Dinkar Kumar, 979811850 8	Anant Kumar Anand	MJC.No.531 7/2019	Transfer matter.	No Urgency
211.	Mr. Sanchay Srivastava, 900611027 9	Jagannath University	CWJC.No.17 695/2019	By way of the impugned order aspersion has been cast upon the credibility of the University by targeting the University without any rhyme and reason which is causing	To be Listed

				hurdle in the process of taking admission.	
212.	Mr. Shambhu Sharan Kumar, 9934679412	Renu Kumari	CWJC.No.19312/2018	Petitioner is a widow, she has terminated 4 years ago on ground of she was absent on a day.	No Urgency
213.	Mr. Shashi Bhushan Kumar Manglam, 9934879978	Manju Devi	EC-BRHC99-14979-2020	Petitioner has filed an application before the Principal Secretary, Urban Development and Housing Deptt. under Section 25 (5) of the Municipal Act for removal of the Chief Councillor of Dumraon Nagar Parshed from her post since she has filed to discharge her duties.	No Urgency
214.	Mr. Prabhat Kumar Dipak, 9631655725	Zer Afashan Begam	MJC.No.4500/2018	Present application has been filed for initiating a proceeding of contempt against O.P. Not in prescribed format.	Not considered as format incomplete
215.	Mr. Jitendra Narain Sinha, 9431047428	Nawal Choudhary	EC-BRHC01-03425-2020	The matter relates to release of vehicle. Not in prescribed format.	Not considered as format incomplete

216.	Mr. Shashi Bhushan Kumar Manglam, 9934879978	Mohan Kumar Yadav	EC-BRHC01-3676-2020	PDS licence of the petitioner has been cancelled.	To be Listed
217.	Mr. Shashi Bhushan Kumar Manglam, 9934879978	Anil Singh	EC-BRHC01-3748/2020	Election Matter.	No Urgency
218.	Mr. Shashi Bhushan Kumar Manglam, 9934879978	Anant Kumar Ray & Ors	CWJC.No.19754/2019	The petitioner are through working on their post but they are not being paid their salary from December, 2015 and on wards. They are being paid over their current salary.	No Urgency
219.	Mr. Vikas Kumar, 9334334711	Kamalpura Contruccion Co. Pvt. Ltd.	EC-BRHC01-04456-2020	The matter is squarely covered under judgment dated 05.09.2019 passed in CWJC.No.1452 of 2019 and other analogous cases, therefore, same is falling under Specified matters clause (vii) Notice-II.	No Urgency
220.	Mr. Dhananjaya Nath Tiwari,	Birendra Kumar Paswan	CWJC.No. Token No.7934/20	The petitioner's PDS license has been	To be Listed

	943007383 3		20	suspended.	
221.	Mr. Manoj Kumar Ambastha, 953473030 0	Ram Chandra Sao	CWJC.No.17 674/2016	Appearance slip is required to be filed in the old cases re-allotted to me by the learned Advocate General due to death of PAAG-Late Shri Chittaranjan Sinha. Appearance slip is required to be filed in all the new cases so that name appears in the cause list.	Permitted
222.	Mr. Manoj Kumar Ambastha, 953473030 0	Satdeo Narayan Verma	CWJC.No.40 0/2020	Appearance slip is required to be filed in the old cases re-allotted to me by the learned Advocate General due to death of PAAG-Late Shri Chittaranjan Sinha. Appearance slip is required to be filed in all the new cases so that name appears in the cause list.	Permitted
223.	Mr. Manoj Kumar Ambastha, 953473030	Bal Krishna Pandey	CWJC.No.11 965/2019	Appearance slip is required to be filed in the old cases re-allotted to	Permitted

	0			me by the learned Advocate General due to death of PAAG-Late Shri Chittaranjan Sinha. Appearance slip is required to be filed in all the new cases so that name appears in the cause list	
224.	Mr. Manoj Kumar Ambastha, 9534730300	Saj Crferprise	CWJC.Np/12 938/2016	Appearance slip is required to be filed in the old cases re-allotted to me by the learned Advocate General due to death of PAAG-Late Shri Chittaranjan Sinha. Appearance slip is required to be filed in all the new cases so that name appears in the cause list.	Permitted
225.	Mr. Manoj Kumar Ambastha, 9534730300	Abhay Kumar Pandey	CWJC.No.93 54/2019	Appearance slip is required to be filed in the old cases re-allotted to me by the learned Advocate General due to death of PAAG-Late Shri Chittaranjan	Permitted

				Sinha. Appearance slip is required to be filed in all the new cases so that name appears in the cause list.	
226.	Mr. Manoj Kumar Ambastha, 9534730300	Dbhakar Ram	CWJC.No.6070/2019	Appearance slip is required to be filed in the old cases re-allotted to me by the learned Advocate General due to death of PAAG-Late Shri Chittaranjan Sinha. Appearance slip is required to be filed in all the new cases so that name appears in the cause list.	Permitted
227.	Mr. Manoj Kumar Ambastha, 9534730300	Subhash Chaudhary	CWJC.No.14491/2016	Appearance slip is required to be filed in the old cases re-allotted to me by the learned Advocate General due to death of PAAG-Late Shri Chittaranjan Sinha. Appearance slip is required to be filed in all the new cases so that name appears in the cause	Permitted

				list.	
228.	Mr. Manoj Kumar Ambastha, 9534730300	Khara Nand Thakur	CWJC.No.177	Appearance slip is required to be filed in the old cases re-allotted to me by the learned Advocate General due to death of PAAG-Late Shri Chittaranjan Sinha. Appearance slip is required to be filed in all the new cases so that name appears in t/he cause list.	Permitted
229.	Mr. Manoj Kumar Ambastha, 9534730300	Suraj Prakash	CWJC.No.25450/2019	Appearance slip is required to be filed in the old cases re-allotted to me by the learned Advocate General due to death of PAAG-Late Shri Chittaranjan Sinha. Appearance slip is required to be filed in all the new cases so that name appears in the cause list.	Permitted
230.	Mr. Manoj Kumar Ambastha, 9534730300	Awadh Kishore Singh	CWJC.No.17286/2018	Appearance slip is required to be filed in the old cases re-allotted to me by the	Permitted

				learned Advocate General due to death of PAAG-Late Shri Chittaranjan Sinha. Appearance slip is required to be filed in all the new cases so that name appears in the cause list.	
231.	Mr. Priya Ranjan, 880072080 2	Pashupati Prasad and others	EC-BRHC01-00514-2020	The petitioner has been issued a certificate by the Real Estate Regulatory Authority, Bihar on 14.11.2019 to Commence the Development work and the validity is for 4 year 3 months but the respondents are restrain the petitioner without any valid reason.	To be Listed
232.	Mrs. Pretty Kunwar, 790393371 8	Surendra Prasad	CWJC.No.22 451/2019	Matter relates to E.C. Act.	To be Listed
233.	Mr. Virendra Prasad, 983561780 8	Lal Deo Chaudhary	EC-BRHC99-11933-2020	Matter relates to E.C. Act.	To be Listed
234.	Mr. Virendra Prasad, 983561708	Kumari Shanti Priya	EC-BRHC99-11942-2020	File the case for appointment on compassionate ground.	No Urgency

235.	Mr. Dudhnath Singh, 9835448797	Seema Kumari	EC-BRHC99-18947-2020	Above mentioned interlocutory application is filed in CWJC.No.1987/2020 which date is fixed on 05.10.2020 sending with Niyojun of Secondary/Senior Secondary Teachers.	No Urgency
236.	Mr. Ranjeet Kumar, 9234945387	Chandra Bhushan Rai	CWJC.No.4657/2020	Salary matter.	No Urgency
237.	Mr. Ranjeet Kumar, 9234945387	Sunil Kumar Suman	EC-BRHC99-14145-2020	The petitioner was suspended on 22.12.2018.	No Urgency
238.	Mr. Ranjeet Kumar, 9234945387	Ram Naresh Kumar	MJC.No.420/2020	The petitioner dismissed from service. One year ago this Hon'ble Court had directed to reinstate him in service, but till today the order has not been complied with.	To be Listed
239.	Mr. Priya Ranjan, 8800720802	M/S Bhardwat Construction	EC-BRHC01-04099-2020	The petitioner has been debarred on 08.07.2020 only on erroneous ground. Petitioner is ready to complete the work. Petitioner has been debarred from participating in only new	To be Listed

				tender.	
240.	Mr. Nilesh Kumar, 9431442238	Dharmendra Poddar	CWJC.No.20321/19	The PDS license of the petitioner is cancelled.	To be Listed
241.	Mr. Pramod Mishra, 9431201416	Md. Mahmud Alam	CWJC.No.7513/2019	Relates to the E.C. Act, the PDS license of the petitioner has been cancelled. Not in prescribed format.	Not considered as format incomplete
242.	Mr. Ashok Kumar Garg, 9473244221	Amrita Devi	Token No.EC-BRHC01-02209-2020	The present writ application vide memo dated 23.09.2020 removed the petitioner from the post of Chief Councillor, Nagar Panchayat, Barsoi within one year of taking over charge on the said post. Not in prescribed format.	Not considered as format incomplete
243.	Mr. Shiv Pratap, 9708107723	Nav Ratna Yadav	CWJC.No.8270/2020	PDS license cancelled.	To be Listed
244.	Mr. Shiv Pratap, 9708107723	Raj Kumar Singh	CWJC.No.8488/2020	PDS License cancelled.	To be Listed
245.	Mr. Vishal Kumar Singh, 947339771	Vivek Raj Aaryan	EC-BRHC99-14688-2020	The petitioner was an applicant for the job post of District	To be Listed

	5			Coordinator under the Integrated Child Development Services, Samastipur, Bihar.	
246.	Mr. Alok Ranjan, 9304521299	M/S Indian Electricals Services	LPA EC-BRHC01-04057-2020(Arising out of CWJC.No.7073/2020)	The respondent No.4 has got tender by concealing a vital fact by swearing false affidavit that he is debarred and inspite of that the Hon'ble Single Judge has dismissed the case of the petitioner vide order dated 14.09.2020 (which was pronounced later on) and allowed the respondent to work.	No Urgency
247.	Mr. Mukund Mohan Jha, A.O.R.No.04125	Ashok Kumar Singh	CWJC.No.9139/2020	Petitioner is a panchayat sevak. He transferred from Bisfi Block the Rajnagar Block on 30.06.2016. petitioner joined his transferred place on 26.08.2016. but authority (B.D.O. Bisfi) has not sent LPC while there is no proceeding against the	No Urgency

				petitioner.	
248.	Mr. Yugal Kishore, 8271867733	Sanjay Singh	EC-BRHC99-10351-2020	The PIL has filed on 17.07.2020 for directing the respondents to stop construction work of panchayat Bhawan outside the Village.	No Urgency
249.	Mr. Rajeev Kumar, 9934094694	Ranjeet Kumar	EC-BRHC99-06294-2020	Release of vehicle. Not in prescribed format.	Not considered as format incomplete
250.	Mr. Amaresh Kumar Singh, 9431079441	Sachindana nd Mishra	CWJC.No.6340/2020	The issue is covered by decision of this Hon'ble Court in LPA No.167/2016, dated 23.06.2017 (Annexure 2 of Writ) and CWJC.No.17161/2018 dated 03.10.2018 (Annexure-5 of writ).	No Urgency
251.	Mr. Amaresh Kumar Singh, 9431079441	Awadhesh Kumar Singh	CWJC.No.4162/2020	The issue is covered by decision of this Hon'ble Court in LPA No.167/2016, dated 23.06.2017 (Annexure 2 of Writ) and CWJC.No.17161/2018 dated 03.10.2018 (Annexure-5 of writ).	No Urgency
252.	Mr. Amaresh	Radha Syam	CWJC.No.4065/2020	The issue is covered by decision of this	No Urgency

	Kumar Singh, 943107944 1			Hon'ble Court in LPA No.167/2016, dated 23.06.2017 (Annexure 2 of Writ) and CWJC.No.1716 1/2018 dated 03.10.2018 (Annexure-5 of writ).	
253.	Mr. Amaresh Kumar Singh, 943107944 1	Mateen Akhtar	CWJC.No.28 04/2020	The issue is covered by decision of this Hon'ble Court in LPA No.167/2016, dated 23.06.2017 (Annexure 2 of Writ) and CWJC.No.1716 1/2018 dated 03.10.2018 (Annexure-5 of writ).	No Urgency
254.	Mr. Ajay Kumar Sinha, 990545053 1	Ravi Kumar	EC-BRHC99-17789/2020	Matter is related to release of Vehicle under Excise Act.	To be Listed
255.	Mr. Rajiv Ranjan Singh, 943055621 1	Ranjan Kumar Sinha	CWJC.No.89 99/18	Land dispute matter.	No Urgency
256.	Mr. Sharda Nand Mishra, 943045091 5	Dharmendra Kumar	CWJC.No.83 08/2020	On a single letter of private respondent and without considering the original documents of the petitioner with regards to Date of Birth, the petitioner has been	Not considered as format incomplete

				removed from the office. The respondent authorities relied upon the failed mark sheet ignoring the pass out mark sheet of Matriculation certificate and arbitrarily removed the petitioner. Not in prescribed format.	
257.	Mr. Mukund Mohan Jha, 9430052540	Awadhesh Kumar Prasad	CWJC.No.18 875/2017	Promotion of petitioner from correspondence clerk to head clerk has been cancelled and directed to recover amount.	No Urgency
258.	Mr. Rajiv Ranjan, 9507106089	Md. Muzaffar Alam @ Muzaffar	EC-BRHC01-00090-2020	On a single letter of private respondent and without considering the original documents of the petitioner with regards to Date of Birth, the petitioner has been removed from the office. The respondent authorities relied upon the failed mark sheet ignoring the pass out mark sheet of Matriculation certificate and arbitrarily removed the petitioner. Not in prescribed	Not considered as format incomplete

				format.	
259.	Mr. Rajiv Ranjan, 950710608 9	Manoranjan Karamkar	EC-BRHC01-00086-2020	On a single letter of private respondent and without considering the original documents of the petitioner with regards to Date of Birth, the petitioner has been removed from the office. The respondent authorities relied upon the failed mark sheet ignoring the pass out mark sheet of Matriculation certificate and arbitrarily removed the petitioner. Not in prescribed format.	Not considered as format incomplete
260.	Mr. Jagannath Singh, 943103328 9	Bhogendra Lal	MJC.No.460 6/2019	The petitioner has been kept out of service even in contravention to the order passed by this Hon'ble Court in CWJC.No.1277 4/2019 and thereby the whole family is starving as nothing has been paid to the petitioner even in violation of this Hon'ble Court's order.	No Urgency
261.	Mr. Rajiv	Anjala	EC-BRHC01-	This is an	Not considered

	Ranjan, 950710608 9	Khatoon	03282-2020	application for non compliance of order pass by Hon'ble High Court in LPA No.1244 of 2018 dated 06.02.2020. Not in prescribed format.	as format incomplete
262.	Mr. Dhaneshwar Pd. Gupta, 983585020 5	Rinki Kumari	CWJC.No.____/20 E. Filing No.3540/2020	For challenging of the final merit list for granting the licence of the PDS shop.	No Urgency
263.	Md. Irshad, 957228897 1	Murrari Prasad & Ors	EC-BRHC01-03079-2020	The petitioners are headmasters and discharging their duties and getting their salary but all of sudden a letter was issued by Director Primary Education vide letter No.432, dated 20.04.2020 and on that basis of the D.P.O. Sheikhpura. Not in prescribed format.	Not considered as format incomplete
264.	Mr. Ravindra Griyaghey, 933411301 7	Gupteshwar Tiwary & Anr	CWJC.No.1849/2020	For disposal of representation (Annex-9), urgency is for the reason paddy sowing time is passing on.	No Urgency

265.	Mr. Surendra Kumar Singh, 9431047640	Rajan Kumar	MJC.No.364/2020	The directions made in the writ application is not complied by the contemnors flouting the order passed by the Hon'ble High Court on 17.12.2019, causing a continuous gross contempt of the order passed by the Hon'ble High Court.	No Urgency
266.	Mr. Ajay Prasad, 9334106274	M/S Piyush Traders	CWJC.No.5844/2020	The abovementioned case is listed under heading "For Admission" on 28.09.2020 at Sl.No.86 before Hon'ble Mr. Justice Ahsanuddin Amanullah. In this case, earlier at the time of hearing on 24.09.2020 State Counsel took time for placing the judgement, whereas a direction was orally made to list the case at top of the list on next day but in spite of that the case is listed at Sl.No.86. Not in prescribed format.	Not considered as format incomplete
267.	Bhaskar	Laxman	I.A.No.2/202	The aforesaid	To be Listed as

	Shankar, 943051096 9	Choudhary	0 in Cr.Appeal No.550/201 6	case may kindly be heard on point of suspension of sentence.	per seniority
268.	Prafull Chandra Thakur, 943129111 7	Bidya Nand Yadav	Token No.EC- BRHC99- 04768/2020	Custody more than 7 ½ years.	To be Listed as per seniority
269.	Anuj Kmar, 993999359 9	Tushar Chaudhary	Token No.EC- BRHC99- 29200/2020	Restoration application.	To be Listed
270.	Bimal Kmar, 943082875 6	Dinesh Rai	I.A.No.2803/ 2018	Custody since 6.6.2012.	To be Listed as per seniority
271.	Damodar Prasad Tiwary, 977164414 1	Akhilesh Kumar Mahto	Cr.Appeal No.167/202 0	Petitioner has been arrest. The aforesaid case may allowed to be withdraw. For withdrawal	To be Listed
272.	Sanjeev Verma, 943060344 2	Jitendra Bhagat	A.Bail filed on 21.9.2020	Petitioner has surrendered in the court below., permission may kindly be accorded to withdraw the case.	To be Listed
273.	Jai Prakash Verma 9835223045	Jai Prakash Rai	I.A. No.4 of 2020 [Arising out of Cr. Appeal (S.J.) No. 29 of 2016]	I.A for bail. The appellant has completed 7 years under custody.	To be Listed as per seniority
274.	Sushil Kumar 9934923113	Pawan Mahto	EC-BRHC99- 10077-2020 (Restoration)	For restoration of Cr. Appeal No. 4888 of 2019.	To be Listed
275.	Sushil Kumar 9934923113	Satan Mahto	EC-BRHC99- 10046-2020	For restoration of	To be Listed

			(Restoration)	Cr. Appeal No. 74051 of 2019.	
276.	Sushil Kumar 9934923113	Niraj Kumar Giri	Cr. Revision No. 351 of 2019	Petitioner is in custody since 22.07.2018.	To be Listed as per seniority
277.	Sushil Kumar 9934923113	Goli Kumari @ Anjali Dubey	Cr.W.J.C. No. 180 of 2020	Marriage of the girl is going on. For quick disposal of the case, progress report of the Case No. 78116 and reply of show-cause is necessary.	No Urgency
278.	Sanjay Kumar Singh 9431441026	Kundan Yadav	Cr. Appeal No. 1583 of 2020 (S.J.)	Seeks permission for filing Vakalatnama and appearing on behalf of the informant. (Incomplete Format)	Not considered as format incomplete
279.	Sarbottam Kumar Sarkar 9430989668	Sanjeet Kumar @ Gorkha Yadav	Cr. Misc. No. 22436 of 2020	Seeks permission for filing Vakalatnama	Permitted
280.	Chandra Mohan Jha 9546848735	Hari Singh	Cr. Appeal No. 1602 of 2018 (S.J.) (S.A. No. 1 of 2020)	Appellant is in custody since 16.02.2013 and he has spent more than seven years out of 10 years of custody.	To be Listed as per seniority
281.	Pankaj Kumar Jha 9708210406	Md. Shamsher Ali	CWJC No. 11606 of 2019	Cancellation of PDS license.	To be Listed

282.	Ramakant Singh 9931282578	Balkrishna Singh	EC-BRHC01-00696-2020 (CWJC)	Matter relates to E.C. Act. Without issuing any notice/ opportunity of hearing to the petitioner, respondent has passed impugned order.	No Urgency
283.	Ansul 8084908156	Bharat Yadav	EC-BRHC-15258-2020	The matter has been pending before appellate tribunal for disposal as per direction of Hon'ble High Court, the prayer is for extension of time for disposal.	No Urgency
284.	Subodh Kumar 9852649160	Joyti Kumari	CWJC No. 6493 of 2020	Selection and appointment matter.	No Urgency
285.	Gajendra Kumar Singh 9973543163	Dr. Naresh Kumar	CWJC No. 10674 of 2016	The present application is fully covered under CWJC No. 10643 of 2011 (Annexure No.2).	No Urgency
286.	Ajit Kumar Singh 9431660499	Ashutosh Kr. Pandey	Cr. Misc. No. 25683 of 2020	Seeks permission for filing Vakalatnama . (Incomplete Format)	Not considered as format incomplete
287.	Manish	Ujjawal	MJC No. 265	Order/	No Urgency

	Kumar No.13 9304926668	Kumar Suman	of 2020	Judgement dated 26.04.2019 passed by this Hon'ble Court passed in CWJC No. 8943 of 2019 not complied with by government authorities.	
288.	Hanish Kumar No.2 9835200031	Satendra Rai	MJC No. 78 of 2020	Non-compliance of the order of this Hon'ble Court.	No Urgency
289.	Vipin Kumar Singh 8986968645	Radha Raman Prasad Singh @ Radha Raman Pd. Singh	MJC No. 2646 of 2019	Petitioner preferred aforesaid application for disobedient of the order dated 21.02.2019 passed in CWJC No. 13548 of 2016 by a Bench of the Hon'ble High Court. Petitioner has been superannuated and suffering from chronic disease. He also suffers monetary hardship in the present pandemic time of Covid-19.	No Urgency

290.	Amresh Kumar Sinha 9308109507	Murari Kumar	I.A. No. 3 of 2019 in Cr. Appeal No. 1948 of 2017 (S.J.)	I.A. for bail. Appellant is in custody for 4 months. He has been convicted for R.I. of 10 years. (Incomplete Format)	Not considered as format incomplete
291.	Abhijeet Gautam 8409509139	Shankar Ram	EC-BRHC01-02240-2020 (CWJC) (Excise Act)	For release of vehicle.	To be Listed
292.	Diwakar Sinha	Chandana Kumar @ Chandan Gupta	Cr. Misc. No. 11379 of 2020	Seeks permission for filing Vakalatnama . (Incomplete Format)	Not considered as format incomplete
293.	Ravi Prakash 9430033680	Dharmendra Ram	EC-BRHC99-18475-2020 (CWJC) (Excise Act)	For release of vehicle. (Incomplete Format)	Not considered as format incomplete
294.	Ravi Prakash 9430033680	Pramod Kumar	EC-BRHC01-03422-2020 (CWJC)	For release of vehicle. (Incomplete Format)	Not considered as format incomplete
295.	Ravi Prakash 9430033680	Manoj Kumar Sahani	EC-BRHC01-04265-2020 (CWJC)	For release of vehicle. (Incomplete Format)	Not considered as format incomplete
296.	Surendra Kishore Thakur 9204528668	Md. Saim and others	Token No. 08975 of 2020 (CWJC)	The case has been filed against the notice of demolition. Title suit is pending.	To be Listed
297.	Arvind Kumar 9430251017	Gopinath Yadav @ Gopi Yadav	Token No. 23956 of 2020 (A. Bail)	For withdrawal	To be Listed
298.	Binay Kumar 9934771686	Ramashish Yadav	I.A. No.1 of 2020 in Cr. Appeal No.	I.A. for bail. Custody of the appellant	To be Listed as per seniority

			2956 of 2017 (S.J.)	is more than half of the imprisonment of 7 years.	
299.	Arvind Kumar Singh 9835447141	Maryam Salam	CWJC No 6861 of 2020	Matter is related to NEET (Medical Entrance) Examination, 2019 involving career of petitioner.	No specific urgency shown
300.	Prashant Sinha 9334142016	Ajay Shankar Singh	EC-BRHC01-00432-2020 (CWJC) (PIL)	Matter is related to illegal appointment and functioning of the Vice-Chancellor, Veer Kunwar Singh University and the academic environment of the University.	No Urgency
301.	Prashant Sinha 9334142016	Balkeshwar Sah	EC-BRHC99-19037-2020 (Cr.W.J.C.) (Habeas Corpus)	Habeas Corpus application for recovery of a kidnapped child since 2019.	To be Listed
302.	Ram Sagar Singh 9472238518	S.M. Mansoor Akhtar and another	EC-BRHC99-13433-2020 (CWJC)	For payment of post-retirement benefits.	No Urgency
303.	Ram Shankar Das 9431420813	Raju Kumar Singh	EC-BRHC99-15010-2020 (CWJC) (Excise Act)	Petitioner suspended on 10.06.2020 without	Not considered as format incomplete

				show-cause. There is none in the family to look after the children. (Incomplete Format)	
304.	Shailendra Kr. Jha 9934069349	Ram Babu Rai and others	Token No. 26648 of 2020	More than 2 months have been passed since the filing of the case but it has not reached its logical conclusion. (Incomplete Format)	Not considered as format incomplete
305.	Shailendra Kr. Jha 9934069349	Sharda Devi	EC-BRHC99-13993-2020	More than one months have been lapsed since filing but it has not reached its logical conclusion. (Incomplete Format)	Not considered as format incomplete
306.	Anupa Nand Jha 9835275471	Shila Devi	EC-BRHC01-0434-2020 (CWJC)	Petitioner has not been started family pension since the husband of the petitioner was died in the year 2006.	To be Listed as per seniority
307.	Shailendra Kr. Jha 9934069349	Bablu Rai	Token No. 29240 of 2020	More than 2 months have been lapsed but the case has not	Not considered as format incomplete

				reached its logical end. (Incomplete Format)	
308.	Pranav Kumar 8084063092	Munna Rai	Cr. Misc. No. 16486 of 2020	Seeks for early listing of the case.	To be Listed as per seniority
309.	Pranav Kumar 8084063092	Avadhesh Mandal	I.A. No. 3 of 2019 in Cr. Appeal No. 1042 of 2015 (R. Bail) (Arms Act)	Appellant is in custody since 10.12.2010 and he has completed half of punishment.	To be Listed as per seniority
310.	Jitendra Prasad Singh 9430955173	Kumar Pramendra	EC-BRHC01-02697-2020 (PIL)	Respondents have allowed the old license folder to operate the Sand Mining without environment clearance and in absence of stock they have been excavating the sand from the river which is against the guidelines of the government and against the public interest.	To be Listed
311.	Kumari Anpam 9525575206	Dharmendra Yadav	Cr. Appeal No. 714 of 2016 (D.B.)	Seeks permission to file no objection Vakalatnama	Permitted
312.	Dhananjay Kumar	Ramavtar Thakur	EC-BRHC99-14244-2020	For release of vehicle	To be Listed

	Tiwary 9430246748		(CWJC)		
313.	Diwakar Upadhyay 9431623563	Abbas Ali @ Abbas	I.A. (EC- BRHC99- 14577-2020) in Cr. Appeal (S.J.) No. 4234 of 2018 (R. Bail)	I.A. for bail. Appellant is in custody since 13.05.2017 and another co-convict having similar allegations has been granted bail by this Hon'ble Court on 14.02.2020 in Cr. Appeal (S.J.) No. 3898 of 2018. The entire family of the appellant is starving as the appellant is the only bread earner of this family.	To be Listed as per seniority
314.	Diwakar Upadhyay 9431623563	Imran Ali @ Md. Imran Ali	I.A. (EC- BRHC99- 14350-2020) in Cr. Appeal (S.J.) No. 4097 of 2018 (R. Bail)	I.A. for bail. Appellant is in custody since 13.05.2017 and another co-convict having similar allegations has been granted bail by this Hon'ble Court on 14.02.2020 in Cr. Appeal (S.J.) No. 3898 of	Not considered as format incomplete

				2018. The entire family of the appellant is starving as the appellant is the only bread earner of this family. (Incomplete Format)	
315.	Ray Saurabh Nath 9334059758	Rabindra Kumar Raju	CWJC No. 18284 of 2018	Petitioner was dismissed from service on pre-determination of findings.	No Urgency
316.	Shivjee Singh 7004244452	Arun Kumar	Token No. 9210 of 2020 (CWJC) (Excise Act)	For release of vehicle. (Incomplete Format)	Not considered as format incomplete
317.	Shivjee Singh 7004244452	Sahdeo Mandal @ Satyendra Mandal	I.A. No. 2 of 2020 in Cr. Appeal No. 94 of 2018 (D.B.) (R. Bail)	I.A. for bail. Petitioner is 69 years old ailing and sick person and due to illness he has been treated by doctors of Special Central Jail, Bhagalpur and several times he was also admitted for treatment at Jawaharlal Nehru Medical College and Hospital, Bhagalpur. He is in custody since	Not considered as format incomplete

				21.11.2017. (Incomplete Format)	
318.	Anil Kumar 9434156498	Vijay Kumar Singh	Cr. Misc. No. 11592 of 2020 (Quashing) (E.C. Act)	Petitioner filed quashing application against order dated 15.11.2019. PDS shop of the petitioner is the only source of his income. There is no other source of his income for his livelihood.	No Urgency
319.	Rajendra Prasad Sah 9431445406	Rathindra Nath Bagchi	FA-9/2020	Seeks permission for filing Vakalatnama	Permitted
320.	Rajendra Prasad Sah 9431445406	Johen Soren @ Johan Soren	I.A. No. 862 of 2018 in Cr. Appeal (D.B.) No. 896 of 2017 (R. Bail)	I.A. for bail. Appellant is in custody for about 4 years.	To be Listed as per seniority
321.	Sanjeeb Kumar Sanju 7739374596	Upendra Singh	CWJC No. 20009 of 2019	For withdrawal	To be Listed
322.	Amaresh Kumar Singh 9431079441	Kundan Kumar Sinha	CWJC No. 1335 of 2020	The issue is covered by decision of this Hon'ble Court in LPA No. 167 of 2016 dated 23.06.2017 (Annexure-2 of writ) and CWJC No. 17161 of 2018 dated	NO Urgency

				03.10.2018 (Annexure-5 of writ)	
323.	Amaresh Kumar Singh 9431079441	Mayank Mouli @ Mayank Manly	CWJC No. 5244 of 2020	The issue is covered by decision of this Hon'ble Court in LPA No. 167 of 2016 dated 23.06.2017 (Annexure-2 of writ) and CWJC No. 17161 of 2018 dated 03.10.2018 (Annexure-5 of writ)	No Urgency
324.	Amaresh Kumar Singh 9431079441	Sanjeet Kumar Satyakam	CWJC No. 2587 of 2020	The issue is covered by decision of this Hon'ble Court in LPA No. 167 of 2016 dated 23.06.2017 (Annexure-2 of writ) and CWJC No. 17161 of 2018 dated 03.10.2018 (Annexure-5 of writ)	No Urgency
325.	Amaresh Kumar Singh 9431079441	Rakesh Kumar Ojha	CWJC No. 5364 of 2020	The issue is covered by decision of this Hon'ble Court in LPA No. 167 of 2016 dated 23.06.2017 (Annexure-2 of writ) and CWJC No. 17161 of 2018 dated	No Urgency

				03.10.2018 (Annexure-5 of writ)	
326.	Vinod Kumar 7061545511	Shambhu Kumar	EC-BRHC99- 06937-2020 (CWJC)	Application for review of medical examination of the petitioner for appointment on the post of Constable in C.R.P.F., remedial examination is going on and identical matters have been allowed for listing.	To be Listed
327.	Manoj Kumar Jha 9835816576	Pradip Kumar Paswan	EC-BRHC01- 01712-2020 (CWJC)	PDS license of the petitioner has been cancelled by cryptic order without considering the show cause. The case of the petitioner is covered by several judgement of this Hon'ble Court including 2018 (4) PLJR 516 (D.B.)	To be Listed
328.	Manish Chandra Gandhi 9852475451	Pramod Singh	Cr. Misc. No. 22766 of 2020 (R. Bail)	For modification in the order dated 08.09.2020 passed in Cr. Misc. No. 22766 of	To be Listed

				2020.	
329.	Manish Chandra Gandhi 9852475451	Rahgunandan Sahni @ Rahgunandan Soni	Cr. Misc. No. 24159 of 2020 (R. Bail)	For modification in the order dated 21.09.2020 passed in Cr. Misc. No. 24159 of 2020.	To be Listed
330.	Rajani Kant Singh 9334022333	Ramayan Ram	EC-BRHC99-17204-2020 (CWJC) (Forest Act)	For release of vehicle (Token Number has not been generated)	To be Listed
331.	Rajani Kant Singh 9334022333	Anil Kumar Singh	EC-BRHC99-17288-2020 (CWJC) (Forest Act)	For release of vehicle (Token Number has not been generated)	To be Listed
332.	Rajani Kant Singh 9334022333	Lali Singh	EC-BRHC99-7299-2020 (CWJC) (Forest Act)	For release of vehicle (Token Number has not been generated)	To be Listed
333.	Rajani Kant Singh 9334022333	Manjee Yadav	EC-BRHC99-17291-2020 (CWJC) (Forest Act)	For release of vehicle (Token No not been generated)	To be Listed
334.	Rajani Kant Singh 9334022333	Japati Devi	EC-BRHC99-16152-2020 (CWJC) (Excise Act)	For release of vehicle (Token Number has not been generated)	To be Listed
335.	Rajani Kant Singh 9334022333	Kamlesh Singh	EC-BRHC99-16182-2020 (CWJC) (Forest Act)	For release of vehicle (Token Number has not been generated)	To be Listed
336.	Rajani Kant	Sampat	EC-BRHC99-	For release	To be Listed

	Singh 9334022333	Kumar Sinha	16174-2020 (CWJC) (Forest Act)	of vehicle (Token Number has not been generated)	
337.	Pankaj Kumar Dubey 9097288357	Rajesh Kumar Singh	CWJC No. 6346 of 2020 (Excise Act)	For release of vehicle. (Incomplete Format)	Not considered as format incomplete
338.	Pankaj Kumar Dubey 9097288357	Raju Kumar	Cr. Misc. No. 18425 of 2020 (A. Bail)	For withdrawal	To be Listed
339.	Pankaj Kumar Dubey 9097288357	Shambhu Yadav @ Shambhu Chaudhary	Token No. 8392 of 2020 (CWJC) (Excise Act)	For release of vehicle. (Incomplete Format)	Not considered as format incomplete
340.	Pankaj Kumar Dubey 9097288357	Om Prakash Tiwari	EC-BRHC99- 15926-2020 (CWJC) (Excise Act)	For release of vehicle. (Incomplete Format)	Not considered as format incomplete
341.	Pankaj Kumar Dubey 9097288357	Neha Devi	Token No. 9851 of 2020 (CWJC) (Excise Act)	For release of vehicle	To be Listed
342.	Girish Chandra Jha 9835445902	Prakash	EC-BRHC01- 03180-2020 (PIL)	Construction matter. (Incomplete Format)	Not considered as format incomplete
343.	Vishwa Mohan Kr. Sinha 7979823615	Anil Singh @ Anil Kumar Singh	I.A. (EC- BRHC99- 08601-2020) in Cr. Appeal No. 27 of 2018 (D.B.) (R. Bail)	I.A. for bail. Appellant is in custody for more than 7 years and nine months.	To be Listed as per seniority
344.	Ravi Bhushan Verma 9304753645	Jitendra Chaubey	I.A. No. 1 of 2019 in Cr. Appeal No. 875 of 2018 (D.B.) (Bail Matter)	I.A. for bail. Appellant was almost on bail during the trial. Earlier, prayer for bail was	To be Listed as per seniority

				rejected with an observation that there is no material to show any specific over act of the appellant.	
345.	Rajesh Kumar	Suraj Kuma	EC-BRHC01-04020-2020 (CWJC)	For release of vehicle	To be Listed
346.	Abhijeet Gautam 8409509139	Shankar Ram	EC-BRHC01-02240-2020 (CWJC) (Excise Act)	For release of vehicle	To be Listed
347.	Prashant Kumar 9582941399	Lakshmi Devi and others	I.A. (EC-BRHC99-17133-2020) in Second Appeal No. 489 of 2019 (CWJC)	I.A. for restraining the respondents and their purchasers from making construction over the suit property, the transfer of which is already sought to be restrained through another stay application (I.A. No.1 of 2020) pending adjudication before this Hon'ble Court.	To be Listed
348.	Vijay Kumar Srivastava 9835264593	Hare Ram Sah	I.A. No. 03 of 2018 (Old No. 1424 of 2018) in Cr. Appeal (D.B.) No. 110 of 2017	I.A. for grant of bail. Petitioner is in custody since 16.11.2016.	To be Listed as per seniority

349.	Ram Shankar Das 9431420813	Raju Kumar Singh	EC-BRHC99-15010-2020 (CWJC)	Petitioner was suspended on 10.06.2020 without show cause and dismissed from service on 15.06.2020 without asking show cause only on the basis of F.I.R. There is no one in the family to look after the children.	No Urgency
350.	Sanjay Kumar Singh 9431648283	Upendra Yadav and another	I.A. (EC-BRHC99-18552-2020) in Cr. Appeal No. 342 of 2016 (D.B.) (R. Bail)	I.A. for bail. Appellants are in custody since 29.09.2015. There is a possibility of spreading Covid-19 pandemic due to not maintaining social distance in jail. (Incomplete Format)	
351.	Arun 7321894779	Parsuram Bind and another	EC-BRHC99-18365-2020 (R. Bail)	Appellants are in custody since 29.02.2013 i.e., about 7 years out of 14 years of sentence	To be Listed as per seniority

				awarded by the Trial Court. Seeks permission to list the matter under the heading "For Orders".	
352.	Santosh Kumar Singh 9431494068	Mukesh Kumar	EC-BRHC01-02382-2020 (CWJC)	Private respondent trying to obtain NOC from D.M., Saharsa, keeping in dark that the land in question is disputed. Petitioner is facing hardship.	No Urgency
353.	Santosh Kumar Singh 9431494068	Ashutosh Kumar	EC-BRHC01-02432-2020 (CWJC)	In spite of earlier direction of this Hon'ble Court in CWJC No. 301 of 2020 the payment was not made although land was acquired in 2011.	No Urgency

### Mentioning with regard to urgent hearing of pending R.bail & A.bail

Sl.No.	Name of Adv. With Ph.No.	Name of Party	Nature of Case	Reasons for Mentioning	Remarks
28.09.2020					
354.	Manish Kr - 3 9304926668	Rajeev Kr & Ors	Cr. Misc 15124/2020	Earlier on 8.7.2020 the case was listed in usual course but the same has not been listed yet. One of the petitioner has been arrested	To be Listed for partial withdrawal only
355.	Rajneesh 9031061076	Umesh Kr Ranjan	EC-BRHC99- 17936-2020 (A. Bail)	Petitioner is a govt employee (Distt Fisheries Officer)	Not considered for the present
356.	Birendra Kr 9934760036	Sapna Thakur	Cr. Misc 7642/2019	Challenging the cognizance order by which the Ld. Magistrate took cognizance against the petitioner	Not considered for the present
357.	Rana Bhupendra Narayan Singh 9470083667	Bhogendra Thakur	EC-BRHC99- 14260-2020 (R. Bail)	In custody	Not considered for the present
358.	Pankaj Kr. Sinha 9430030684	Jitendra Ojha	Case No. 1792/2020 (R.Bail)	In custody	Not considered for the present
359.	Pankaj Kr. Sinha 9430030684	Not given	Case No. 1792/2020 (R.Bail)	In custody	Not considered for the present
360.	Pankaj Kr. Sinha 9430030684	Rajendar Yadav	EC-BRHC99- 04238-2020 (R.Bail)	In custody since 12.06.2018	Not considered

					for the present
361.	Pankaj Kr. Sinha 9430030684	Shalu Singh	Token No. 24894/2020 Cr. App. (SJ) SC/ST Act	Petitioner is a young boy of 22 years old and has voluntarily surrendered on 22.01.2020	Not considered for the present
362.	Pankaj Kr. Sinha 9430030684	Nanhku Turi and Ors.	Cr. App. 1458/2019 (DB)	LCR has been called for and the same has been received	Not considered for the present
363.	Pankaj Kr. Sinha 9430030684	Kirat Yadav	EC-BRHC99-17558/2020 SC/ST Act (R.Bail)	Petitioner is in custody since 13.05.2020,	Not considered for the present
364.	Pankaj Kr. Sinha 9430030684	Somel Tuddu	Token No. 27720-2020 (R.Bail)	In custody since 13.03.2020	Not considered for the present
365.	Pankaj Kr. Sinha 9430030684	Ramkhelawan Yadav	Token No. 29620/2020 (R.Bail)	In custody since 31.01.2020	Not considered for the present
366.	Pankaj Kr. Sinha 9430030684	Vikash Yadav	Token No. 27732/2020 (R.Bail)(Tied up)	In custody since 25.08.2018	Not considered for the present
367.	Pankaj Kr. Sinha 9430030684	Mustaque Khan	Token no. 25624/2020 (R.Bail)	In custody, petitioner is an old man, other co-accused person has been released on bail	Not considered for the present
368.	Pankaj Kr. Sinha 9430030684	Mustaque Khan	Token no. 22217/2020 (R.Bail)	Surrendered on 22.02.2020, other co-accused person has been released on	Not considered for the present

				bail	
369.	Pankaj Kr. Sinha 9430030684	Sadhu Yadav @ Mundrika Yadav	Token No. 27746/2020 (R.Bail)	Petitioner is not named in FIR, in custody since 08.01.2020	Not considered for the present
370.	Pankaj Kr. Sinha 9430030684	Kailash Rajak	Token no. 24669/2020 (R.Bail)	In custody since 02.11.2019	Not considered for the present
371.	Pankaj Kr. Sinha 9430030684	Bhaso Singh @ Bhaskhar Singh	Token No. 29786/2020 (R.Bail)	In custody since 11.02.2019, petitioner is 65 years old	Not considered for the present
372.	Pankaj Kr. Sinha 9430030684	Mantu Manjhi	Token no. 24013/2020 (R.Bail)	In custody since 31.01.2020	Not considered for the present
373.	Chandra Mohan Jha 9546848735	Bhavesh Kr. Bhagat	Token No. 28668/2020 (R.Bail)	In custody since 15.04.2020	Not considered for the present
374.	Subhen Sarkar 9430955029	Sukhlal Yadav	EC-BRHC99-15712-2020 (R.Bail)	In custody since 11.06.2020	Not considered for the present
375.	Vibhuti Ranjan Sonvadra 9431201271	Md. Sonu @ Mohd. Sonu	Token No. 32334/2020 EC-BRHC99-13007-2020 (R.Bail) NDPS	In custody since 28.01.2020	Not considered for the present
376.	Vibhuti Ranjan Sonvadra 9431201271	Sonu @ Chhotu Kr. And Ors.	EC-BRHC99-18870-2020 (R.Bail)	In custody since 14.04.2020	Not considered for the present
377.	Kumari Ritambhara 8340135595	Rabindra Kr. Singh	Token No. 24612/2020 (R.Bail)	In custody since 22.04.2020, wife of the petitioner is seriously ill	Not considered for the present
378.	Sanjay Kr. 9470009744	Bulu Kr.	EC-BRHC99-011763-2020 (R.Bail)	In custody since 15.04.2019	Not considered for the present
379.	Deep Nishi 9334896727	Shekhar Shashi @	Token no. 33547/2020	In custody since	Not considered

		Shankar Paswan	(R.Bail)	12.02.2019	for the present
380.	Manish Chandra Gandhi 9852475451	Anuj Mahto @ Anum Mahto	EC-BRHC99-18848-2020 (R.Bail) NDPS Act	In custody since 03.06.2020	Not considered for the present
381.	Raghunandan Kr. Singh 9835049367	Babban Singh	EC-BRHC99-03297-2020 (R.Bial)NDPS	In custody since 05.05.2020	Not considered for the present
382.	Rina Sinha 9431426491	Baleshwar Sao and Ors.	I.A. No. 01/2020 in Cr. App. (DB) No. 309/2018	The appellants are father in law, mother in law and brother in law, living separately but are languishing in jail since 24.01.2018	Not considered for the present
383.	Ashok Kr. Jha 9835213278	Jitendra Sahni	Token No. 23579/2020 (R.Bail)	In custody since eight months, newly born child is under treatment admitted in PMCH due to septicemia	Not considered for the present
384.	Ashok Kr. Jha 9835213278	Shankar Shalifa	Cr. Misc. T. No. 21916/2020 (R.Bail)	In custody	Not considered for the present
385.	Ram Prawesh Kr. 7903157536	Dilip Kr. Roy	EC-BRHC99-15564/2020 (R.Bail)	In custody since 11.08.2020, petitioner No. 2 is suffering from kidney disease	Not considered for the present
386.	Ram Prawesh Kr. 7903157536	Naresh Mishra	EC-BRHC99-17285/2020 (R.Bail)	In custody since 26.08.2020, mother of	Not considered for the present

				petitioner No. 1 is seriously ill she is 62 years old	
387.	Ashok Kr. Jha 9835213278	Rajesh Kr.	Cr. Misc. 26134-2020 (R.Bail)	In custody since four months	Not considered for the present
388.	Manish Kr. No. II 9835200021	Sanjay Mistri	Cr. Misc. 75039/2020 Not given	Case not listed as yet	Not considered for the present
389.	Akhausi Vipin Bihari Shrivastava 9431410500	Raushan Kr. @ Roshan Kr.	Cr. Misc. 26261/2020 (R.Bail)	In custody since 04.03.2020, stamp reporting not done yet	Not considered for the present
390.	Akhausi Vipin Bihari Shrivastava 9431410500	Raushan Kr. @ Roshan Kr.	Cr. Misc. 26027/2020 (R.Bail)	In custody since 06.02.2020, stamp reporting not done yet	Not considered for the present
391.	Krishna Deo Raj 9431419247	Vikash Kr. And Ors.	EC-BRHC01- 04575-2020 (R.Bail)	In custody	Not considered for the present
392.	Anil Pd. Singh 9931606608	Ramesh Thakur	EC-BRHC99- 18839-2020 Not given	Petitioner has been falsely implicated in the case	Not considered for the present
393.	Harish Kr. 9431879298	Ram Pravesh Jaiswal	Cr. Misc. 29335/2020 (R.Bail)	In custody since 21.05.2020	Not considered for the present
394.	Manish Kr. No. II 9835200021	Sunil Kr. Tiwary and Anr.	Cr. App. 1155-2020 (SJ)	Case was filed on 24.02.2020 but the same has not been as yet	Not considered for the present
395.	Manish Kr. No. II 9835200021	Surendra Yadav and Ors.	Cr. App. 1263/2020	The present application was heard on 06.03.2020 but the same	Not considered for the present

				has not been put up on the list	
396.	Manish Kr. No. II 9835200021	Viksi Kr. And Ors.	Cr. App. 233-2020 (SJ)	Case was filed on 17.01.2020 but the same has not been as yet	Not considered for the present
397.	Manish Kr. No. II 9835200021	Rewat Manjhi	Cr. App. 246-2020 (SJ)	Case was filed on 18.01.2020 but the same has not been as yet	Not considered for the present
398.	Manish Kr. No. II 9835200021	Raj Kribal Kr. @ Ram Kripal Yadav	Cr. App. 1268-2020 (SJ)	Case was filed on 04.03.2020 but the same has not been as yet	Not considered for the present
399.	Ravindra Kr. Sinha 9931040225	Anil Chaudhary	Token No. 26779/2020 (R.Bail)	In custody since 18.01.2020, petitioner is only earning member of family	Not considered for the present
400.	Ravindra Kr. Sinha 9931040225	Bipin Vishwakarma	I.A. No. 02/2020 in Cr. App. No. 2108-2018 (SJ)	Appellant in jail, I.A. for bail	Not considered for the present
401.	Ravindra Kr. Sinha 9931040225	Birendra Mahto	Token No. 24961/2010 in Cr. App. No.	Appellant in custody since 20.02.2020	Not considered for the present
402.	Ravindra Kr. Sinha 9931040225	Badhan Manjhi	Token No. 29867/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
403.	Ravindra Kr. Sinha 9931040225	Deepak Kr.	Token No. 27289/2020 (R.Bail)	In custody since 14.01.2019	Not considered for the present
404.	Ravindra Kr. Sinha	Kailu Yadav	Token No . 28055/2020	In custody	Not considered

	9931040225		(R.Bail)		for the present
405.	Binodanand Mishra 9431046313	Mukesh Kr. Mishra	EC-BRHc99-19088-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
406.	Ravindra Kr. Sinha 9931040225	Pinkulal @ Yashvardhan	Token No. 25377-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
407.	Ravindra Kr. Sinha 9931040225	Rambalak Sharma and Ors.	Token No. 28956/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
408.	Ravindra Kr. Sinha 9931040225	Satyendra Tiwari and Ors.	Token No. 28784/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
409.	Krishna Kr. Yadav 9835286333	Akshay Kr. @ Akshay Kr. Singh	EC-BRHC01-004135-2020 (R.Bail)	Mother is suffering from corona like symptom and condition is very critical, in custody since 01.10.2018	Not considered for the present
410.	Krishna Kr. Yadav 9835286333	Sukhari Rai @ Raja Babu	EC-BRHC01-03728-2020 (R.Bail)	Petitioner's mother is suffering from Tuberculosis and condition is very critical, in custody since 04.012.2019	Not considered for the present
411.	Binay Kr. 9931202486	Hira Ray @ Yamuna Ray	Cr. App. No. 1078-2019 (DB) (R.Bail)	Co-accused has been granted bail, LCR was called for the same has been received	Not considered for the present
412.	Prithvi Raj Singh 9431887360	Sudharsha Mahto	Cr. App. (S.J) No. 1250-2020	Apprehension of arrest	Not considered for the present

			(A.Bail)		
413.	Ram Shakar Das 9431420813	Awadhesh Kr. Rai	Cr. Misc. EC-BRHC99-15204-2020 (R.Bail)	In custody	Not considered for the present
414.	Lokesh Kr. Singh 9771120451	Dhrup Yadav @ Dhurup Yadav and Anr.	Cr. Misc. 8552/2020 (R.Bail)	In custody since 09.12.2019	Not considered for the present
415.	Vikas Mohan 9835464254	Ashok Kr.	EC-BRHC01-00371-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
416.	Hriday Narayan Harshit 9431402382	Gangiya Devi	EC-BRHC01-2850-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
417.	Hriday Narayan Harshit 9431402382	Amod Kr. Yadav	EC-BRHC01-02876-2020 (R.Bail)	In custody, petitioner is the only member to look after his family	Not considered for the present
418.	Hriday Narayan Harshit 9431402382	Devendra yadav	EC-BRHC01-02815-2020 (R.Bail)	In custody	Not considered for the present
419.	Md. Ataul Haque 9835082113	Ainul Ansari	EC-BRHC99-12537-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
420.	Shivendra Kr. Sinha 9334062685	Shanti Devi	EC-BRHC01-00151-2020 (R.Bail)	In custody since 04.06.2020	Not considered for the present
421.	Raghunandan Kr. Singh 9835049367	Kameshwar Sharma and Anr.	EC-BRHC99-03305-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
422.	Ramchandra Singh 9431881239	Dablu Paswan	EC-BRHC99-18379-2020 (R.Bail)	In custody since 14.06.2020	Not considered for the present
423.	Ramchandra Singh 9431881239	Hare Ram Rai	Cr.Misc. 32318-2020 (R.Bail)	In custody since 14.05.2020	Not considered for the present
424.	Ramchandra Singh	Satya Singh @ Satyendra	EC-BRHC99-08114-2020	Apprehension of arrest	Not considered

	9431881239	Singh and Ors.	(A.Bail)		for the present
425.	Manish Chandra Gandhi 9835247545 1	Md. Ashiph	EC-BRHC99-16805-2020 (R.Bail)	In custody since 11.06.2020, stamp reporting required	Not considered for the present
426.	Sanjay Kr. 9661000966	Hital Mukhiya	Token No. 22352-2020 (R.Bail)	In custody since more than 9 months	Not considered for the present
427.	Sanjay Kr. 9661000966	Ramvijay Mahto	Token No. 22345-2020 (R.Bail)	In custody since more than 10 months, stamp reporting required.	Not considered for the present
428.	Sanjay Kr. 9334101186	Harihar Sah	Token No. 33083-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
429.	Sanjay Kr. 9334101186	Satish Kr.	Token No. 32157-2020 (R.Bail)	In custody since more than two years	Not considered for the present
430.	Sanjay Kr. 9334101186	Prabhat Yadav	Token No. 33925-2020 (R.Bail)	In custody since about 7 months	Not considered for the present
431.	Sanjay Kr. 9334101186	Satish Kr.	Token No. 28695-2020 (R.Bail)	In custody since more than two years	Not considered for the present
432.	Sanjay Kr. 9334101186	Uday Kr. Verma	Token No. 32541-2020 (R.Bail)	In custody since more than one year	Not considered for the present
433.	Binodanand Mishra 9431046313	Lal Bouya Yadav	Cr. Misc. 19852/2020 (R.Bail)	Due to non-availability of internet neither the link could be received no could he appear for	Not considered for the present

				hearing.	
434.	Rajani Kumari 9771103170	Binod Kr. Ray @ Binod Ray	Token No. 24087/2020 Not given	Not given	Not considered for the present
435.	Rajani Kumari 9771103170	Ram Shankar Sah	Token No. 25723/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
436.	Rajani Kumari 9771103170	Rahul Ray @ Rahul Kr.	Cr. Rev. 1482/2019 (R.Bail)	In custody since 07.05.2019	Not considered for the present
437.	Devendra Kr. 9431882938	Ashok Kr.	Cr. App. No. 20/2020	LCR has been called for the same has been received	Not considered for the present
438.	Ashish Kr. Ranjan 9798685284	Ankit Kr. @ Ankit Giri	EC-BRHC99-19409-2020 (R.Bail)	In custody since 26.07.2020, petitioner aged about 19 years	Not considered for the present
439.	Rajani Kumari 9771103170	Shri Ram Singh @ Sri Ram Singh	Token No. 31839-2020 (R.Bail)	In custody since 17.06.2020	Not considered for the present
440.	Rajani Kumari 9771103170	Suraj Kr.	Token No. 32217-2020 (R.Bail)	In custody since 19.05.2020	Not considered for the present
441.	Rajani Kumari 9771103170	Lau Kush Manjhi	Token No. 24165/2020 (R.Bail)	In custody since 20.12.2019	Not considered for the present
442.	Rajani Kumari 9771103170	Akhtar Ansar	Token No. 31700/2020 (R.Bail)	In custody since 08.06.2020	Not considered for the present
443.	Mr. Manish Chandra Gandhi 9852475451	Mintu Rai @ Mithu Rai	EC-BRHC99-02332-2020 (R.Bail)	In custody since 30.07.2020	Not considered for the present
444.	Mr. Manish Chandra Gandhi 9852475451	Mukesh Sahani @ Baba @ Bhola	EC-BRHC99-16812-2020 (R.Bail)	In custody since 09.06.2020	Not considered for the present
445.	Ajay Kr. 9472882040	Munnu Kr.	Token No. 26445/2020	C.D. has been called	Not considered

			(R.Bail)	for, stamp reporting required	for the present
446.	Mr. Manish Chandra Gandhi 9852475451	Navin Sahni @ Navin Kr.	EC-BRHC01-01073-2020 (R.Bail)	In custody since 10.07.2020, stamp reporting required	Not considered for the present
447.	Priyesh Kr. 9471078617	Indrajeet Kr.	EC-BRHC99-13125-2020 (A.Bail)	Apprehension of arrest	Not considered for the present
448.	Priyesh Kr. 9471078617	Sani Kr.	EC-BRHC99-15568-2020 (R.Bail)	In custody	Not considered for the present
449.	Priyesh Kr. 9471078617	Rajendra Sahani	EC-BRHC99-14205-2020 (R.Bail)	In custody	Not considered for the present
450.	Priyesh Kr. 9471078617	Anwar Miya @ Anwar Hussain	Token No. 30803/2020 (R.Bail)	In custody	Not considered for the present
451.	Priyesh Kr. 9471078617	Krishna Paswan and Heera Paswan @ Hera Paswan	EC-BRHC99-12944-2020 (R.Bail)	In custody	Not considered for the present
452.	Priyesh Kr. 9471078617	Sanjay Ray	Token No. 33040-2020 (R.Bail)	In custody	Not considered for the present
453.	Priyesh Kr. 9471078617	Pankaj Kr. Mahto	Token No. 32979-2020 (R.Bail)	In custody	Not considered for the present
454.	Priyesh Kr. 9471078617	Ranjeet Paswan	Token No. 32977/2020 (A.Bail)	Apprehension of arrest	Not considered for the present
455.	Sunil Prasad Singh 9430213180	Vikash Kr. Rajak	Cr Misc. 23224-2020 (R.Bail)	In custody since 29.12.2019	Not considered for the present
456.	Ranjit Kr. 8083108148	Anju Bhuiya	Token No. 31470-2020 (R.Bail)	In custody since 13.05.2020	Not considered for the present
457.	Pawan Kr.	Rajeev Kr. @	EC-BRHC01-	In custody	Not

	Singh 9430002017	Sonal Singh	02977-2020 (R.Bail)		considered for the present
458.	Mohit Shriwstava 9801787423	Piyush Patrakar @ Piyush Payodhi	EC-BRHc99- 17599-2020 (R.Bail) SC/ST Act	In custody since 24.07.2020	Not considered for the present
459.	Manish Chandra Gandhi 9852475451	Ravi Kr. @ Ravi Ray	EC-BRHC01- 00332-2020 (R.Bail)	In custody since 08.06.2020	Not considered for the present
460.	Madhuri Lata 9835443551	Ajay Chaudhary	Token no. 28704-2020 (A.Bail)	Request for providing of Cr. Misc. case No.	Not considered for the present
461.	Vishwa Mohan Kr. Sinha 7979823615	Bimal kr. Rai @ Vimal Kr. Ray	EC-BRHC99- 13084-2020 (R.Bail)	In custody since 18.04.2019	Not considered for the present
462.	Mohit Shriwastava 9801787423	Sahshi Kant Yadav @ Hardish Yadav	Cr. Misc. No. 30437-2020 (R.Bail) Excise Act	In custody since 20.11.2019	Not considered for the present
463.	Rina Sinha 9431426491	Sonu Kr.	Token No. 32360-2020 (R.Bail)	In custody since 28.02.2020	Not considered for the present
464.	Manish Chandra Gandhi 9852475451	Sunny Kr.	Cr. Misc. 28851-2019 (A.Bail)	For modification	Not considered for the present
465.	Prashant Kr. 9582941399	Bhola Nath Rai	EC-BRHC99- 16997-2020 (R.Bail)	Stamp reporting required	Not considered for the present
466.	Sanjay Kr. 9661000966	Sonu Paswan	Token No. 31460/2020 (R.Bail)	In custody, mother of the petitioner is in critical position	Not considered for the present
467.	Sanjay Kr. 9661000966	Ram Sumiran Mandal	Token No. 30516/2020 (R.Bail)	In custody since more than 10 months	Not considered for the present
468.	Sanjay Kr. 9661000966	Binod Sahni	Token No. 28004/2020	In custody for about 10	Not considered

			(R.Bail)	months	for the present
469.	Sanjay Kr. 9661000966	Sahmad Ansari	Token No. 27817/2020 (R.Bail)	In custody for about 08 months	Not considered for the present
470.	Sanjay Kr. 9661000966	Not given	EC-BRHC99- 15642-2020	Case filed on 05.09.2020 but token No. Not issued yet	Not considered for the present
471.	Sanjay Kr. 9661000966	Not given	EC-BRHC99- 15586-2020	Case filed on 05.09.2020 but token No. not generate yet	Not considered for the present
472.	Sanjay Kr. 9661000966	Kailash Rai	Token No. 27815/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
473.	Sanjay Kr. 9661000966	Binod Ram	Token No. 27797/2020 (R.Bail)	In custody for about 08- 9months	Not considered for the present
474.	Sanjay Kr. 9661000966	Bhola Mahto	Token No. 27483/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
475.	Sanjay Kr. 9661000966	Satyanaraya n Singh	Token No. 27363/2020 (R.Bail)	Case not listed yet	Not considered for the present
476.	Sanjay Kr. 9661000966	Suman Kr.	Token No. 26226/2020 (R.Bail)	Stamp reporting not done yet	Not considered for the present
477.	Sanjay Kr. 9661000966	Not given	EC-BRHC99- 16666-2020	Case filed on 05.09.2020 but token No. not generated yet	Not considered for the present
478.	Sanjay Kr. 9661000966	Ram Babu Rai	EC-BRHC01- 04073/2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
479.	Sanjay Kr. 9661000966	Vimlesh Rai	EC-BRHC01- 04072-2020 (A.Bail)	Apprehensio n of arrest	Not considered for the present
480.	Sanjay Kr.	Brajesh Kr.	EC-BRHC01-	In custody	Not

	9661000966	Mishra and Ors.	04071-2020 (R.Bail)	since about 5 months	considered for the present
481.	Sanjay Kr. 9661000966	Not given	EC-BRHC99-15629-2020	Case filed on 05.09.2020 not token No. not issued yet	Not considered for the present
482.	Rajeev Kr. Labh 8340215805	Rajesh Kr.	Cr. Misc. 29013/2020 (A.Bail)	Apprehension of arrest, petitioner is the only earning member of the family	Not considered for the present
483.	Rajeev Kr. Labh 8340215805	Ram Shankar Choudhry @ Ramashankar Choudhary	Cr. Misc. 29624/2020 (A.Bail)	Apprehension of arrest, petitioner is the only earning member of the family	Not considered for the present
484.	Sanjay Kumar, 9431435993	Munna Kumar	Token No.EC-BRHC99-07076-2020	Custody since 12.6.2020.	Not considered for the present
485.	Kameshwar Singh, 9304042572	Saurabh Kumar	Token No.EC-BRHC99-16555/2020	Mother is also suffering from stomach problem.	Not considered for the present
486.	Bijay Bhushan Prasad, 9934262647	Yogendra Yadav	Cr.Misc.No.1 7262/2020	Modification. Not in prescribed format.	Not considered for the present
487.	Sanjay Kuamr, 9431435993	Amarjit Kumar	Token No.EC-BRHC99-10394-2020	Custody since 3.12.2019.	Not considered for the present
488.	Sanjay Kumar Chaubey, 9801026750	Ram Bilash Ram	Token No.EC-BRHC99-09185-2020	Apprehension of Arrest.	Not considered for the present

489.	Sanjay Kumar Sharma, 9431624425	Anil Kumar	Cr.Rev. No.1491/2019	I want to file fresh Vakalatnama.	Not considered for the present
490.	Sanjay Kumar Ghosarvey, 9835006245	Satya Prakash Rathore	Token No.EC-BRHC99-08688/2020	Apprehension of Arrest.	Not considered for the present
491.	Sanjay Kumar, 9431435993	Anirudh Rai	Token No.EC-BRHC99-26487-2020	Custody since 27.4.2020.	Not considered for the present
492.	Md. Ziaul Quamar, 9835233152	Nasir Ghani	Token No.EC-BRHC99-25589/2020	Case filing on 24.6.2020 taken generated on 9.7.2020 but second token generated on 8.8.2020 till the date case is not registered.	Not considered for the present
493.	Md. Imteyaz Ahmad, 9386416816	Lallu Yadav & ors.	Cr.Appeal No.99/2020	Appeal is admitted LCR is called for the state counsel directed to file written objection.	Not considered for the present
494.	Sanjay Kumar Sharma, 9431624425	Sanjay Yadav and ors.	Cr.Appeal No.101/2018	I want to file fresh Vakalatnama. Not in prescribed format.	Not considered for the present
495.	Ramchandra Sahni, 9097978079	Ashok Kumar Gupta	I.A.No.2960/2018 in Cr.Appeal No.537/2016	Custody since 25.8.2013.	Not considered for the present
496.	Sanjay Kumar,	Abhishek	Token No.EC-	Custody since 27.12.2018.	Not considered

	943143599 3	Kumar	BRHC99- 27592-2020		for the present
497.	Sanjay Kumar Sharma, 943162442 5	Ravindra Yadav and ors.	Cr.Appeal No.3054/20 17	I Want to file fresh Vakalatnma.	Not considered for the present
498.	Akash Deep, 938690719 2	Shulltan Jyoti	Token No.EC- BRHC99- 16776/2020	Custody since 19.3.2020.	Not considered for the present
499.	Rajesh Mohan,	Nathuni Kumar	Token No.EC- BRHC99- 00901/2020	Petitioner is in judicial custody.	Not considered for the present
500.	Raghav Prasad, 943162483 0	Sobrah Mian	Token No.EC- BRHC99- 15861/2020	Petitioner is in custody. Not in prescribed format.	Not considered for the present
501.	Rajiv Kumar, 993403580 0	Md. Raja Khan	Token No.EC- BRHC99- 32039/2020	Custody since 23.5.2019	Not considered for the present
502.	Avanish Kumar Singh, 943108008 8	Binod Yadav	Token No.EC- BRHC99- 02770-2020	Custody since 28.9.2019.	Not considered for the present
503.	S.Azeem, 993498400 5	Neelam Devi	Token No.EC- BRHC99- 17877/2020	Petitioner is lady. She is custody since 16.2.2020.	Not considered for the present
504.	S.Azeem, 993498400 5	Suresh Manjhi	Token No.EC- BRHC99- 14038/2020	Petitioner is in judicial custody.	Not considered for the present
505.	Avanish Kumar Singh, 943108008 8	Prakash Ojha	Token No.EC- BRHC99- 02376-2020	Custody since 19.1.2020.	Not considered for the present

506.	Kumar Samarjeet Singh, 9431050262	Kalawati Devi	Token No.EC-BRHC99-12906/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
507.	Kumar Samarjeet Singh, 9431050262	Mithlesh Mahto	Token No.EC-BRHC99-16069/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
508.	Kumar Samarjeet singh, 9431050262	Rekha Devi	Token No.EC-BRHC99-16073/2020	Petitioner is a lady and is in custody. Not in prescribed format.	Not considered for the present
509.	Kumar Samarjeet Singh, 9431050262	Ganesh Kumar	Token No.EC-BRHC99-16164/2020	Petitioner is in custody. Not in prescribed format.	Not considered for the present
510.	Sanjay Kumar, 9431435993	Vimlesh Rai	Token No.EC-BRHC99-10472/2020	Custody since 27.6.2020.	Not considered for the present
511.	Sanjay Kumar, 9431435993	Anirudh Rai	Token No.EC-BRHC99-08187-2020	Custody since 30.4.2020.	Not considered for the present
512.	Shilpi Keshri, 8987365744	Raushan Kumar	Token No.EC-BRHC99-00054/2020	Petitioner is languishing in jail since more than one year from 1.9.2018.	Not considered for the present
513.	Rajiv Kumar, 9934035800	Md. Sadam	Token No.EC-BRHC99-28903-2020	Petitioner is suffering from heart disease.	Not considered for the present
514.	Birendra Kumar, 6200636858	Ranjay Kumar	Cr.Misc.No.2 4875/2020	Apprehension of Arrest.	Not considered for the present
515.	Shilpi	Sunil Kmar	Token	Petitioner is in judicial	Not considered

	Keshri, 898736574 4	Sah	No.EC- BRHC99- 18486-2020	Custody. Not in prescribed format.	for the present
516.	Md. Imteyaz Ahmad, 938641681 6	Birendra Ram and ors.	Cr.Appeal No.43/2020	Appellant is in jail.	Not considered for the present
517.	Md. Ziaul Quamar, 983523315 2	Mukesh Paswan	Token No.EC- BRHC99- 25675/2020	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present
518.	Virendra Prasad, 983561780 8	Chotu Kumar	Token No.EC- BRHC99- 31495-2020	Custody since 25.1.2020.	Not considered for the present
519.	Ravindra Kumar Singh, 943132248 2	Kush Kumar Singh and ors.	Token No.EC- BRHC99- 19398/2020	Quashing matter.	Not considered for the present
520.	Suryakant Kumar, 983583074 5	Onkar Kumar	Token No.EC- BRHC99- 00715-2020	Apprehension of Arrest.	Not considered for the present
521.	Ghanshyam Tiary, 725068484 9	Vijay Kumar	Cr.Misc.No.3 2173/02020	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present
522.	Nilesh Kumar, 943144223 8	Ranjeet Singh and Anr.	Cr.Appeal No.262/202 0	Appellants are in custody since 27.1.2020/	Not considered for the present
523.	Ashok Kumar Mishra, 983508556 6	Tuntun Mahto	Token No.EC- BRHC99- 1512/2020	Custody since 28.2.2020.	Not considered for the present
524.	Damodar Prasad Tiary,	Akhilesh Kumar	Cr.Appeal No.167/202 0	Apprehension of Arrest.	Not considered for the present

	977164414 1	Mahto			
525.	Ashok Kumar Mishra, 983508556 6	Rahul Singh	Token No.EC- BRHC99- 10519/2020	Custody since 19.11.2019.	Not considered for the present
526.	Ashok Kumar Mishra, 983508556 6	Pradeep Singh	I.A.No.1/202 0 in Cr.Appeal No.2179/20 19	Custody since about one and half year.	Not considered for the present
527.	Bal Gvind Sharma, 943109316 0	Md. Nehal	Cr.Misc.No.1 1938/2020	Custody since 18.8.2018.	Not considered for the present
528.	Nilesh Kumar, 943144223 8	P. Yadav	Cr.Appeal No.11/2020	Appellant is in custody since 12.10.2012.	Not considered for the present
529.	Ashok Kumar Mishra, 983508556 6	Pushpa Devi	Token No.EC- BRHC99- 09150-2020	Apprehension of Arrest.	Not considered for the present
530.	Raghav Prasad, 943162483 0	Biresh Sahni	Token No.EC- BRHC99- 07880-2020	Petitioner is in judicial custody.	Not considered for the present
531.	Subhen Sarkar, 943095502 9	Sukhlal Yadav	Token No.EC- BRHC99- 33807-2020	Custody since 11.6.2020.	Not considered for the present
532.	Kumar Manglam, 943126578 7	Ganga Ram	Token No.EC- BRHC99- 27280/2020	Custody since 4.3.2020. Not in prescribed format.	Not considered for the present
533.	Ashok Kumar Mishra, 983508556 6	Lalo Devi and ors.	Cr.Appeal No.12/2020	Appellants are in judicial custody.	Not considered for the present

534.	Birendra Kumar, 6200636858	Rajiya Devi and Anr.	Cr.Misc.No.2 0142-2020	Petitioners are senior citizen and suffering from various old aged disease. Not in prescribed format.	Not considered for the present
535.	Surendra Kumar Singh, 9431047640	Akash Kumar	Token No.EC-BRHC99-030068-2020	Custody since 19.7.2020 without any fault on his part.	Not considered for the present
536.	Surendra Kumar Singh, 9431047640	Pankaj Kumar Yadav	Token No.EC-BRHC99-16695-2020	Custody since 21.5.2020.	Not considered for the present
537.	Surendra Kumar Singh, 9431047640	Gulam Rasul Alias Gulam Rasul Shah	Token No.EC-BRHC99-19324-2020	Apprehension of Arrest.	Not considered for the present
538.	Surendra Kumar Singh, 9431047640	Birendra Prasad	Token No.EC-BRHC99-18451/2020	Custody since 6.1.2020.	Not considered for the present
539.	Mukesh Kumar Singh, 9835417862	Ajit Singh and ors.	Cr.Appeal No.526/2020	Apprehension of Arrest.	Not considered for the present
540.	Pawan Kumar Singh, 9431867701	Parwez Alam	Cr.Misc.No.2 571/2020	Apprehension of Arrest.	Not considered for the present
541.	Ashok Kumar, 7255850279	Toni Gope	Token No.EC-BRHC99-18177/2020	R.Bail Excise Act. Not in prescribed format.	Not considered for the present
542.	Mukesh	Rajesh	Cr.Misc.No.1	Petitioner is in	Not

	Kumar Singh, 9835417862	Kumar Singh	7481/2020	jail.	considered for the present
543.	Mukesh Kumar Singh, 9835417862	Vikash Singh	Token No.EC-BRHC99-26596/2020	Petitioner is in custody.	Not considered for the present
544.	Ritesh Kumar Naraian Singh, 9835015974	Pappu Rai	Cr.Misc.No.57331/2019	Petitioner is serving incarceration since 27.1.20147. Not in prescribed format.	Not considered for the present
545.	Usha Kumari Singh, 9835779168	Seema Devi	Cr.Misc.No.3779/2020	Apprehension of Arrest.	Not considered for the present
546.	Sanjeev Kumar Singh, 9905866979	Vikash yadav	Token No.EC-BRHC99-33385/2020	May kindly pass the order to withdraw the same bail application on behalf of the petitioner.	To be Listed for withdrawal
547.	Ravindra Kumar Singh, 9431322482	Ravindra Kumar Singh	Token No.EC-BRHC99-19398-2020	Quashing Matter.	Not considered for the present
548.	Md. Ziaul Quamar, 9835233152	Aseshwar Bahardar and ors.	Token No.EC-BRHC99-13111/2020	This bail petition filed on 14.2.2020. Then after defect pointed out said defect has been removed but till the date not registered several time approach but unfortunately	Not considered for the present

				no one look the matter.	
549.	Nafisuzzoha , 993188016 0	Lambu Kumar	Token No.EC- BRHC99- 33009/2020	In the above mentioned case token number was generated on 18.9.2020 and now pending for cause title kind get S.R. as soon as possible and make for listing	Not considered for the present
550.	Usha Kumari Singh, 983577916 8	Seema Devi	Cr.Misc.No.3 779/2020	Apprehension of Arrest.	Not considered for the present
551.	Binay Kumar Singh, 920433867 1	Sahil Kumar and ors.	Token No.EC- BRHC99- 03705-2020	Petitioners are custody since 17.8.2020.	Not considered for the present
552.	Vijay Shankar Shrivastava , 943107426 9	Badal Kumar	Cr.Misc.No.1 6306/2020	Apprehension of Arrest.	Not considered for the present
553.	Pravin Kumar, 983525145 8	Raju Chjaudhary	Cr.Appeal No.1348/20 20	Custody since 29.11.2019.	Not considered for the present
554.	Manoj Kumar Jha, 983581657 6	Satya Narayan Sah	Cr.Misc.No.3 0175-2020	Custody since 19.5.2020. Not in prescribed format.	Not considered for the present
555.	Amit Kumar Anand, 746386277 9	Ganga Ram	Cr.Misc.No.2 7280/2020	Petitioner's family is suffering from any problems due to Covid19. Not in prescribed	Not considered for the present

				format.	
556.	Mr. Nishant Kumar Sinha, 9334392020	Aditya Thakur,	Token No.EC-BRHC99-19268-2020	Apprehension of Arrest.	Not considered for the present
557.	Deepak Kumar, 9718823999	Dharam Sah	Cr.Misc.No.2 279/2020	Matter was listed on 17.6.2020 wherein it was further directed to be listed on 17.7.2020 and same has not been listed till dated.	Not considered for the present
558.	Binay Kumar Singh, 9204338671	Sahil Kumar and ors.	Token No.EC-BRHC99-03705-2020	Custody since 17.8.2020.	Not considered for the present
559.	md. Ziaul Quamar, 9835233152	Aseshwar Bahardar and ors.	Token No.EC-BRHC99-13111/2020	This bail petition filed on 14.2.2020. Thereafter defect pointed out. Said defect has been removed but till the date not registered several time approach but unfortunately no one look the matter.	Not considered for the present
560.	Vijay Shankar Shrivastava, 9431074269	Shobha Devi	Cr.Appeal No.613-2020	Apprehension of Arrest.	Not considered for the present
561.	Vijay Shankar Shrivastava	Krishna Singh	Cr.Appeal No.1502/2020	Apprehension of Arrest.	Not considered for the present

	, 943107426 9				
562.	Vijay Shankar Shrivastava  , 943107426 9	Badal Kumar	Cr.Misc.No.1 6306-2020	Apprehension of Arrest.	Not considered for the present
563.	Sunil Kumar Singh, 947070175 7	Raja Kumar,	Token No.EC- BRHC99- 10853/2020	Custody since 13.4.2020. Not in prescribed format.	Not considered for the present
564.	Rabi Bhushan Prasad, 983527200 4	Pinki Kmari	Token No.EC- BRHC99- 30306/2020	Waiting for cause title.	Not considered for the present
565.	Priya Ranjan, 880072080 2	Gopal Kumar Sant	Cr.Appeal No.31823/2 020	Custody has legally married the girl who with their wedlock . Custody since 26.9.2019.	Not considered for the present
566.	Yognendra Kumar, 983525386 7	Manjit Paswan,	Token No.EC- BRHC99- 00604-2020	Custody since 9.2.2020.	Not considered for the present
567.	Dinesh Prasad Verma, 943140944 5	Sudan Kumar and ors.	Cr.Misc.No.8 7445/2019	Case diary in the above mentioned case received. Not in prescribed format.	Not considered for the present
568.	Pramod Mishra, 943120141 6	Surya Narayan Prasad	Cr.Misc.No.8 1323/2019	Apprehension of Arrest.	Not considered for the present
569.	Pramod Mishra, 943120141 6	Surya Narayan Mandal	Cr.Appeal No.1431/20 20	On mention prayer dated 29.6.2020 this case was permitted to be	Not considered for the present

				listed for Admission.	
570.	Yogendra Kumar, 9835253867	Bhishm Bind	Token No.EC-BRHC99-26932/2020	Custody since 10.1.2020	Not considered for the present
571.	Sanjeev Kumar Singh, 9905866979	Pranav Das	Cr.Misc.No.11148/2020	Petitioner was permitted to file supplementary affidavit of other three accused person.	To file SA only
572.	Kamal Kishore, 9431878177	Santosh Kumar Yadav	Token No.EC-BRHC99-17542/2020	Apprehension of Arrest.	Not considered for the present
573.	Kamal Kishore Jha, 9431878177	Budh Yadav	Token No.EC-BRHC99-01181/2020	Apprehension of Arrest.	Not considered for the present
574.	Yogendra Kumar, 9835253867	Mahesh Kapar	Cr.Appeal No.02/2020	By order dated 6.9.2019 liberty was given to renew their prayer after six months now ten month have passed. I.A.No.02/2020 for bail he heard any day.	Not considered for the present
575.	Awadhesh Kumar Mishra, 9308068153	Vinod Kumar Bhagat	Token No.EC-BRHC99-15777/2020	Apprehension of Arrest.	Not considered for the present
576.	Awadhesh Kumar Mishra, 9308068153	Brajesh Yadav	Token No.EC-BRHC99-17164/2020	Custody since 15.8.2019. Not in prescribed format.	Not considered for the present
577.	Amrendra	Dara	Token	Apprehension of Arrest.	Not

	Kumar, 983563380 8	Chouhan	No.EC- BRHC99- 02464/2020		considered for the present
578.	Amrendra Kumar, 943149479 6	Suman Saurabh	Token No.EC- BRHC99- 13877/2020	Custody since 16.5.2020.	Not considered for the present
579.	Amrendra Kumar, 983563380 8	Sudhir Kumar	Token No.EC- BRHC99- 01609-2020	Apprehension of Arrest.	Not considered for the present
580.	Satish Kumar Pandey, 919910167 6	Prem Singh	Token No.EC- BRHC99- 15486-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
581.	Rajendra Kumar Deo, 993493725 3	Dhiraj Chauhan	Token No.EC- BRHC99- 1902/2020	Please give the token No. of case.	Not considered for the present
582.	Rajendra Kumar Deo, 993493725 3	Ajeet Kumar	Token No.EC- BRHC99- 01892/2020	Please give the token No. of case.	Not considered for the present
583.	Ashok Kumar Garg, 947324422 1	Nitesh Kumar Sah	Token No.EC- BRHC99- 01798-2020	Petitioner is in judicial custody. Not in prescribed format.	Not considered for the present
584.	Ashok Kumar Garg, 947324422 1	Md. Kamaal	Token No.EC- BRHC99- 17025-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
585.	Ashok Kumar Garg, 947324422 1	Ashok Pandey	Token No.EC- BRHC99- 33965/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
586.	Ashok Kumar Garg,	Sunil Kumar Sah	Token No.EC- BRHC99-	Custody since 20.3.2020. Not in prescribed	Not considered for the present

	947324422 1		34730/2020	format.	
587.	Shourya Sanyal, 991169092 0	Rangila Devi	Cr.Misc.No.1 5926/2020	Custody since 6.12.2019. Not in prescribed format.	Not considered for the present
588.	Ashok Kumar Garg, 947324422 1	Kamlesh Kumar Singh	Token No.EC- BRHC99- 1750-2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
589.	Rajani Kant Pandey, 943145640 7	Vinay Singh	Token No.EC- BRHC99- 00496/2020	Modification application, Not in prescribed format.	Not considered for the present
590.	Ajay Kumar Sinha, 990545053 1	Kiran Devi and ors.	Cr.Appeal No.850/202 0	Petitioner is in judicial custody.	Not considered for the present
591.	Yugal Kishore, 827186773 3	Sohan Patel	Token No.EC- BRHC99- 15646/2020	Custody since 18.6.2020.	Not considered for the present
592.	Yugal Kishore, 827186773 3	Balendra Kumar	Token No.EC- BRHC99- 15634/2020	Custody since 6.7.2020.	Not considered for the present
593.	Yugal Kishore, 827186773 3	Rana Sharma	Token No.EC- BRHC99- 1820/2020	Custody since 21.4.2020.	Not considered for the present
594.	Yugal Kishore, 827186773 3	Raushan Sharma and ors.	Token No.EC- BRHC99- 18347/2020	Custody since 21.4.2020.	Not considered for the present
595.	Yugal Kishore, 821887733	Mukesh Kumar	Token No.EC- BRHC99- 16163/2020	Custody since 21.4.2020.	Not considered for the present
596.	Rajeev Kumar,	Mote	Token No.EC-	Petitioner is in judicial	Not considered

	993409469 4	Chaudhary	BRHC99- 17749/2020	custody. Not in prescribed format.	for the present
597.	Ajay Kumar Sinha, 990545053 1	English Yadav and ors.	Cr.Misc.No.1 3161/2020	Apprehension of Arrest.	Not considered for the present
598.	Ajay Kumar Sinha, 990545053 1	Yo Rani Devi	Cr.Misc.No.1 7631/2020	Petitioner is in jail.	Not considered for the present
599.	Ajay Kumar Singh, 909793780 9	Shambhu Kumar	Token No.EC- BRHC99- 30726/2020	Petitioner is in jail.	Not considered for the present
600.	Ajay Kumar Singh, 909793780 9	Nand Kishore Sah	Token No.EC- BRHC99- 32364/2020	Petitioner is very old person and police always torcher of the petitioner.	Not considered for the present
601.	Ajay Kumar Singh, 909793780 9	Kush Kumar	Token No.EC- BRHC99- 33359/2020	Petitioner is ill and old man age about 60 years.	Not considered for the present
602.	Ajay Kuamr Singh, 909793780 9	Chotu Singh	Token No.EC- BRHC99- 33261/2020	Petitioner is widow and old women that no other hand of the family member that the petitioner is custody.	Not considered for the present
603.	Ajay Kumar Singh, 909793780 9	Satendra Singh and ors.	Token No.EC- BRHC99- 30530/2020	Petitioner police is always torcher.	Not considered for the present
604.	Yugal Kishore, 824867733	Raju Ram,	Token No.EC- BRHC99- 15353/2020	Petitioner is in judicial custody.	Not considered for the present
605.	Arjun Prasad, 912209003	Manju Devi	Token No.EC- BRHC99-	Petitioner is in custody.	Not considered for the present

	8		17966/2020		
606.	Arjun Prasad, 912209003 8	Shambhu Kumar	Token No.EC-BRHC99-17958/2020	Apprehension of Arrest.	Not considered for the present
607.	Arjun Prasad, 912209003 8	Suman Kumar	Token No.EC-BRHC99-22312/2020	Petitioner is in judicial custody.	Not considered for the present
608.	Arjun Prasad, 912209003 8	Mirtunjay Das	Cr.Misc.I.No. 10564/2020	Apprehension of Arrest.	Not considered for the present
609.	Arjun Prasad, 912209003 8	Rahul Kumar	Cr.Misc.No.1 2254/2020	Petitioner is in judicial custody.	Not considered for the present
610.	Arjun Prasad, 912209003 8	Hare Ram Ray	Token No.EC-BRHC99-29695/2020	Petitioner is in judicial custody.	Not considered for the present
611.	Rajani Kant Pandey, 943145640 7	Kameshwar Tiwari,	I.A.No.5/2020 in Cr.Appeal No.1040/2013	Custody last 7 years 9 month in jail custody. Not in prescribed format.	Not considered for the present
612.	Pramod Kumar, 943145694 1	Laxman Kumar	Cr.Misc.No.3 1579/20202	Petitioner has died and mother has paralysis Attack.	Not considered for the present
613.	Kumari Ritambhara, 834013559 5	Rabindra Kumar Singh	Token No.EC-BRHC99-24612/2020	Custody since 22.4.2020.	Not considered for the present
614.	Bharat Bhushan, 947123880 7	Usha AKumari	Cr.Misc.No.2 0715/2020	Custody since 20.11.2019.	Not considered for the present
615.	Arvind Kumar	Sukesh	Cr.Misc.No.3 1536/2020	Custody in excise case.	Not considered

	Mouar, 808346194 8	Kumar		Not in prescribed format.	for the present
616.	Dhaneshwa r Prasad Gupta, 983585020 5	Om Prakash Giri	I.A.No.02/20 19 in Cr.Appeal No.105/201 8	Custody since 1.6.2005. i.e. more than 14 years.	Not considered for the present
617.	Manoj Kumar Jha, 983581657 6	Satya Narayan Sah	Cr.Misc.No.3 0175/2020	Custody since 19.5.2020. Not in prescribed format.	Not considered for the present
618.	Rohit Kumar Sharma, 787093975 7	Rakesh Kumar	Token No.EC- BRHC99- 02592/2020	Petitioner is lodged in judicial custody without his fault.	Not considered for the present
619.	Rohit Kumar Sharma, 787093975 7	Pankaj Kumar	Token No.EC- BRHC99- 18465/2020	Petitioner is in judicial custody.	Not considered for the present
620.	Rohit Kumar Sharma, 787093975 7	Pankaj Kumar Choudhary	Cr.Misc.No.3 0593-2020	Apprehension of Arrest.	Not considered for the present
621.	Rohit Kumar Sharma, 787093975 7	Md. Samim	Cr.Misc.No.3 3064/2020	Petitioner is in judicial custody since 19.3.2017.	Not considered for the present
622.	Rohit Kumar Sharma, 787093975 7	Md. Bielal	Token No.EC- BRHC99- 18458-2020	Petitioner is in judicial custody.	Not considered for the present
623.	Rohit Kumar Sharma, 787093975 7	Upendra Mandal	Cr.Misc.No.2 6061/2020	Petitioner is in judicial custody.	Not considered for the present

624.	Md. Irshad, 957228897 1	Shyam Sundra Bharti	Token No.EC- BRHC99- 17438-2020	Petitioner is rotting in jail since 28.5.2020. Not in prescribed format.	Not considered for the present
625.	Md. Irshad, 957228897 1	Neelam Devi	Cr.Misc.No.2 791/2020	Petitioner is in jail since 16.2.2020. Not in prescribed format.	Not considered for the present
626.	Md. Irshad, 957228897 1	Shashikant Kumar	Token No.EC- BRHC99- 04108/2020	Custody since 2018. Not in prescribed format.	Not considered for the present
627.	Shree kant Pandey, 943060086 2	Uma Kant Pandey and ors.	Token No.EC- BRHC99- 15620/2020	Custody since 7.7.2020.	Not considered for the present
628.	Rakesh Kumar, 827155552 2	Vicky Pandey	Token No.EC- BRHC99- 07769/2020	Apprehension of Arrest.	Not considered for the present
629.	Ravindra Kumar Singh, 943132248 2	Md. Nayeem	I.A.No.01/20 19 in Cr.Appeal No.998/201 7	Custody since 15.11.2010. Not in prescribed format.	Not considered for the present
630.	Satish Chandra Mishra, 923475707 7	Govind Yadav	Token No.EC- BRHC99- 02881/2020	Appellants are gotiya and are in jail.	Not considered for the present
631.	Ashwani Kumar Rai, 870817471 6	Vipul Kumar	Cr.Rev.No.2 26/2020	The said case was listed on 25.9.2020 but on that day link was not sent to the counsel for the petitioner and the case was adjourned on 5.11.2020. Petitioner is juvenile and	Not considered for the present

				custody more than one year.	
632.	Satish Chandra Mishra, 9234757077	Md. Meenu	Token No.EC-BRHC99-15159/2020	Apprehension of Arrest. Not in prescribed format.	Not considered for the present
633.	Dheeraj Kumar, 7488569423	Bhutnath Kumar & Anr.	Token No. 32895/2020 (A.bail)	Apprehension of arrest	Not considered for the present
634.	Devendra Kumar, 9431094447/ 9931288907	Rajkumar	EC-BRHC99-14671/2020 (R.bail)	In custody	Not considered for the present
635.	Devendra Kumar, 9431094447/ 9931288907	Anil Kumar	Token No. 24147/2020 (R.bail)	In custody	Not considered for the present
636.	Ms. Rashmi Bharti, 9503761073	Biraju Sahani @ Birju Sahani & Ors.	Token No. 28998/2020 (R.bail)	In custody since 27.04.2020	Not considered for the present
637.	Prabhakar Singh, 9431075415	Smt. Indramati Devi	Token No. 33194/2020 (R.bail)	In custody	Not considered for the present
638.	Devendra Kumar, 9431094447/ 9931288907	Chunnu Raut	EC-BRHC99-12937/2020 (R.bail)	In custody	Not considered for the present
639.	Ansul, 8084908156	Nand Lal Paswan	EC-BRHC99-15611-2020 (R.bail)	In custody since 30.03.2020	Not considered for the present
640.	Devendra Kumar, 9431094447/ 9931288907	Bela Sahni @ Ramishwar Sahni	Cr. Misc. No. 22042/2020 (R.bail)	In custody	Not considered for the present
641.	V. Kumar @ V.K. Singh, 9334494404	Md. Usman	EC-BRHC99-16416-2020 (R.bail)	In custody since 16.04.2020	Not considered for the present
642.	Shekhar Kumar, 9939608952	Vishal Yadav @ Amrendra	EC-BRHC01-02993-2020 (R.bail)	In custody	Not considered for the present

		Yadav			
643.	Bhaskar Shankar, 9430510969	Indradev Singh	Token No. 32485/2020 (R.bail)	In custody	Not considered for the present
644.	Prabhakar Singh, 9431073415	Roshan Gond	Cr. Misc. No. 20500/2020 (R.bail)	In custody	Not considered for the present
645.	Pankaj Kumar, 9835242814	Md. Jamil @ Jintu	Token No. 29474/2020 (R.bail)	In custody since 14.05.2020	Not considered for the present
646.	Ms. Rashmi Bharti, 9503761073	Gurudayal Singh & Ors.	Token No. 27175/2020 (R.bail)	In custody	Not considered for the present
647.	Yogendra Pd. Sinha, 7667063954	Chandan Kr. Yadav	Cr. Misc. No. 24551/2020 (R.bail)	In custody since 12.03.2020	Not considered for the present
648.	Naresh Dikshit, 9431019575	Nitish Kumar	EC-BRHC01-00951-2020 (R.bail)	In custody since 14.05.2020	Not considered for the present
649.	Ramchandra Singh, 9304762105	Mahendra Pd. Gupta	EC-BRHC99-09984-2020 (R.bail)	In custody since 11.12.2019	Not considered for the present
650.	Ramchandra Singh, 9304762105	Parmesh Mahto	EC-BRHC01-00246-2020 (R.bail)	In custody since 17.03.2020	Not considered for the present
651.	Babita Kumari, 9308109088	Umashankar Rai @ Shipahi Rai	EC-BRHC99-13301-2020 (R.bail)	In custody since 11.03.2020	Not considered for the present
652.	Pankaj Kumar, 9835242814	Ramesh Kumar	Token No. 28982/2020 (R.bail)	In custody since 07.07.2020	Not considered for the present
653.	Pramod Kr. Singh, 9835268135	Rakesh Kr. Sah	Token No. 26857/2020 (R.bail)	In custody since 28.12.2019	Not considered for the present
654.	Naresh Dikshit, 9431019575	Manindra Mishra	EC-BRHC99-17530-2020 (R.bail)	In custody since 24.12.2019	Not considered for the present
655.	Pravin Kr.	Rakesh	EC-BRHC01-	Apprehension	Not

	Sinha, 9431871345	Kumar	02334/2020 (A. Bail)	of arrest	considered for the present
656.	Alok Kr. Jha, 9431636846	Ashish Kumar	EC-BRHC- 00645-2020 (A.bail)	Apprehension of arrest	Not considered for the present
657.	Anuj Kumar, 9939993599	Kamal Nayan Tiwary	EC-BRHC01- 01426-2020 (A.bail)	Apprehension of arrest	Not considered for the present
658.	Rajeev Kr. Labh, 8340215805	Bisheshwar Rajak	Cr. Misc. No. 32454/2020 (A.bail)	Apprehension of arrest	Not considered for the present
659.	Rajeev Kr. Labh, 8340215805	Tapendra Baitha	EC-BRHC01- 3263-2020 (A.bail)	Apprehension of arrest	Not considered for the present
660.	Ramchandra Singh, 9304762105	Rinku Yadav	EC-BRHC01- 00574-2020 (R.bail)	In custody since 23.05.2020	Not considered for the present
661.	Vinay Ranjan, 9430512709	Amar Sahni @ Amar Kumar	EC-BRHC01- 00594-2020		Not considered for the present
662.	Vinay Ranjan, 9430512709	Bharat Kr. Yadav	Cr. Misc. No. 18113/2020 (R.bail)	In custody	Not considered for the present
663.	S. Azeem, 9934984005	Suresh Manim @ Suresh Kumar	EC-BRHC99- 11038-2020		Not considered for the present
664.	Ravi Ranjan, 9470067561	Md. Shamim @ Debra	Cr. Misc. No. 20825/2020 (R.bail)	In custody	Not considered for the present
665.	Murari Narain, 94310799506	Md. Ansarul	EC-BRHC01- 04250-2020 (R.bail)	In custody	Not considered for the present
666.	Mitali, 9472604298	Rajeev Kumar @ Rajeev Kr. Yadav	EC-BRHC01- 04447-2020 (A.bail)	Apprehension of arrest	Not considered for the present
667.	Raj Krishna Jha, 9430458893	Rukhsar Ansari @ Ruskhsar mian @ Ors.	BRHC99- 15587-2020 (A.bail)	Apprehension of arrest	Not considered for the present

668.	Mitali, 9472604298	Nand Kishore Chaudhary & Ors.	EC-BRHC01- 04394-2020 (A.bail)	Apprehension of arrest	Not considered for the present
669.	Rajesh Mohan,	Ranjit Kr. @ Ranjit Kr. Sah	EC-BRHC99- 19151-2020 (A.bail)	Apprehension of arrest	Not considered for the present
670.	Bal Krishna Mishra, 9771242977	Md. Khusdil Ansari	Cr. App. (SJ) No. 460/2020 (R.bail)	In custody	Not considered for the present
671.	Anuj Kumar, 9939993599	Jitendra Kumar	EC-BRHC99- 02103-2020 (A.bail)	Apprehension of arrest	Not considered for the present
672.	Devendra Kumar, 9431094447/ 9931288907	Chunnu Raut	EC-BRHC99- 12937/2020 (R.bail)	In custody	Not considered for the present
673.	Babita Kumari, 9308109088	Umashankar Rai @ Shipahi Rai	EC-BRHC99- 13465-2020 (R.bail)	In custody since 14.04.2020	Not considered for the present
674.	Vibhuti Ranjan Sonvadra, 9431201271	Shankar Singh	EC-BRHC99- 18904-2020 (A.bail)	Apprehension of arrest	Not considered for the present
675.	Vibhuti Ranjan Sonvadra, 9431201271	Tulu Yadav	EC-BRHC99- 17495-2020 (R.bail)	In custody since 20.05.2020	Not considered for the present
676.	Prabhakar Singh, 9431075415	Ranbir Kr. Singh	Token No. 30602/2020 (R.bail)	In custody	Not considered for the present
677.	V. Kumar @ V.K. Singh, 9334494404	Sumit Kumar	EC-BRHC99- 16414-2020 (A.bail)	Apprehension of arrest	Not considered for the present
678.	V. Kumar @ V.K. Singh, 9334494404	Ashutosh Kumar	EC-BRHC99- 16377-2020 (R.bail)	In custody since 26.01.2020	Not considered for the present
679.	V. Kumar @ V.K. Singh, 9334494404	Virendra Bhagat	EC-BRHC99- 16199-2020 (R.bail)	In custody since 23.04.2020	Not considered for the present
680.	V. Kumar @ V.K. Singh, 9334494404	Ranjan Kumar	EC-BRHC99- 04730-2020 (R.bail)	In custody since 27.01.2020	Not considered for the present

681.	Alok Kr. Jha, 9431636846	Kundan Kumar & Anr.	EC-BRHC99- 11015-2020 (R.bail)	In custody since 02.01.2020	Not considered for the present
682.	Harendra Prasad, 9431664594	Bijay Bhagat	Cr. App. (DB) No. 266/2020 (R.bail)	In custody	Not considered for the present
683.	Raghunandan Kr. Singh, 9835049367	Manoj Kumar	EC-BRHC99- 01185-2020 (A.bail)	Apprehension of arrest	Not considered for the present
684.	Pravin Kr. Sinha, 9431871345	Rupesh Kumar	Cr. App. (DB) No. 318/2020 (bail on appeal)		Not considered for the present
685.	Naresh Dikshit, 9431019575	Binod Yadav	EC-BRHC01- 00366-2020 (R.bail)	In custody since 15.02.2020	Not considered for the present
686.	Raj Krishna Jha, 9430458893	Ranjit Ray @ Ranjan Ray @ Ranjeet Kumar	Cr. Misc. No. 1532/2020 (R.bail)	In custody since 19.01.2019	Not considered for the present
687.	Pravin Kr. Sinha, 9431871345	Chaturbhay Singh	Cr. APP. (SJ) No. 287/2020 (R.bail)	In custody	Not considered for the present
688.	Anuj Kumar, 9939993599	Niraj Kumar	Cr. Misc. No. 83816/2020 (A.bail)	Apprehension of arrest	Not considered for the present
689.	Raj Krishana Jha, 9430458893	Rizwi @ Rizwi Kasai & Ors.	Token No. 29552/2020 (A.bail)	Apprehension of arrest	Not considered for the present
690.	Sudhir Kr. Sinha, 9934227501	Bhim Yadav	Token No. 27337/2020 (R.bail)	In custody since 06.03.2020	Not considered for the present
691.	Madhubala Verma, 9471864602	Shailendra Mahto	Cr. App. (DB) No. 223/2020 (R.bail)	In custody	Not considered for the present
692.	Arbind Kr. Singh, 9955644838	Sajan Kumar @ Sajan Kr. Sah	Token No. 31350/2020 (R.bail)	In custody since 31.12.2019	Not considered for the present
693.	Pravin Kr. Sinha,	Lal Bahadur	Cr. APP. (SJ) No. 5512/2019	In custody	Not considered

	9431871345	Singh	(R.bail)		for the present
694.	Kamlesh Pd. Yadav, 9430213264	Vinod Kr. Singh @ Bhuwar Singh	Token No. 31137/2020		Not considered for the present
695.	Naresh Dikshit, 9431019575	Jitendra Ram	EC-BRHC99-17540-2020 (R.bail)	In custody since 01.03.2020	Not considered for the present
696.	Naresh Dikshit, 9431019575	Naresh Rai	EC-BRHC01-00976-2020 (A.bail)	Apprehension of arrest	Not considered for the present
697.	Raj Krishana Jha, 9430458893	Deepak Kumar @ Mintoo Kumar @ Mintoo Rai	Token No. 31471/2020 (R.bail)	In custody since 11.05.2020	Not considered for the present
698.	Naresh Dikshit, 9431019575	Rajesh Kumar	EC-BRHC99-15387-2020 (R.bail)	In custody since 06.03.2020	Not considered for the present
699.	Ansul, 8084908156	Ram Ayodhya Singh	EC-BRHC01-01632-2020 (R.bail)	In custody since 20.01.2020	Not considered for the present
700.	Manish Kumar No. 2, 9835200021	Sarman Kumar	Cr. App. (SJ) No. 215/2020		Not considered for the present
701.	Manish Kumar No. 2, 9835200021	Chandan Kumar	Cr. App. No. 1272/2020		Not considered for the present
702.	Prithivi Raj Singh, 9431887360	Rajeshwari Prasad	Cr. App. (SJ) No. 3468/2019 (A.bail) SC/ST Act	Apprehension of arrest	Not considered for the present
703.	Kamlesh Prasad, 9708377533	Rahul @ Rukhshar	Token No. 33574/2020 (R.bail)	In custody since 31.01.2019	Not considered for the present
704.	Devendra Kumar, 9431094447/ 9931288907	Anil Kumar	Token No. 24147/2020 (R.bail)	In custody	Not considered for the present
705.	Sushil Kumar	Lakhraj Rai	Token No.	Petitioner is	Not

	9934923113		31549 of 2020 (Cr. Misc.) (R. Bail)	in custody since 15.06.2020. (Cr. Misc. number has not been given)	considered for the present
706.	Sushil Kumar 9934923113	Bablu Kumar	Token No. 24883 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 04.01.2020. Mother of the petitioner is not well and there is no one to care for her. (Cr. Misc. number has not been given)	Not considered for the present
707.	Sushil Kumar 9934923113	Vikash Kumar	EC-BRHC01-04276-2020 (R. Bail)	Petitioner is in custody since 15.07.2020. (Token number has not been given)	Not considered for the present
708.	Sushil Kumar 9934923113	Chote Lal Yadav	Token No. 13103 (Cr. Misc.) (A. Bail) (Excise Act)	Apprehension of arrest (Cr. Misc. number has not been given)	Not considered for the present
709.	Sushil Kumar 9934923113	Raunak	Token No. 25293 of 2020 (Cr. Misc.) (A. Bail) (Excise Act)	Apprehension of arrest (Cr. Misc. number has not been given)	Not considered for the present
710.	Sushil Kumar 9934923113	Murtakim Kha	Token No. 25104 of 2020 (A. Bail) (Excise Act)	Apprehension of arrest	Not considered for the present
711.	Sushil Kumar 9934923113	Sahir Chauhan	Token No. 25348 of	Apprehension of arrest	Not considered

			2020 (Cr. Misc.) (A. Bail) (Excise Act)	(Cr. Misc. number has not been given)	for the present
712.	Sushil Kumar 9934923113	Chand Mohamad	Token No. 23428 of 2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest (Cr. Misc. number has not been given)	Not considered for the present
713.	Sushil Kumar 9934923113	Ramu Manjhi	EC-BRHC01-04014-2020 (R. Bail)	Petitioner is in custody since 06.08.2017 (Token number has not been given)	Not considered for the present
714.	Dhananjay Kr. Shahi 9431456317	Amarjeet Manjhi	Token No. 30102 of 2020 (R. Bail)	Petitioner is in custody since 09.02.2020. Co-accused of the case is released on bail by this Hon'ble Court observing that this is a false case.	Not considered for the present
715.	Ashok Kumar 9955554879	Sonu Kumar Rai	Token No. 26800 of 2020 (Cr. Appeal) (R. Bail)	Appellant is in custody since 14.03.2020.	Not considered for the present
716.	Ashok Kumar 9955554879	Satendra Sharma	Token No. 30707 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 27.05.2020.	Not considered for the present
717.	Ashok Kumar 9955554879	Vivek Kumar	EC-BRHC99-7717-2020 (A. Bail)	Apprehension of arrest	Not considered for the present
718.	Ashok Kumar	Sumit Mishra	EC-BRHC99-	Petitioner is	Not

	9955554879		10456-2020 (Cr. Misc.) (R. Bail) (Excise Act)	in custody and his mother is ill.	considered for the present
719.	Ashok Kumar 7255850279	Toni Gope	EC-BRHC01-00500-2020 (R. Bail) (Excise Act)	Petitioner is in custody	Not considered for the present
720.	Abhimanyu Sharma 9835286631	Manju Devi	Cr. Appeal No. 394 of 2020 (D.B.) (R. Bail)	Appellant is an old lady and she is in custody since long. (LCR has been received)	Not considered for the present
721.	Deep Nishi 9334896727	Sanjay Kona	Token No. 32407 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 06.12.2019 and he has falsely been implicated in this case. He is the only means of bread and butter for his family.	Not considered for the present
722.	Deep Nishi 9334896727	Prayag Mahato and others	Token No. 26557 of 2020 (Cr. Appeal) (S.J.) (R. Bail)	Petitioners are in custody since 24.02.2019 and the condition of the jail is not safe for the health of the petitioners.	Not considered for the present
723.	Deep Nishi 9334896727	Jagriti Devi	Token No. 33039 of 2020 (Cr. Misc.) (A. Bail)	Petitioner is lady and she has falsely been implicated in this case. She	Not considered for the present

				apprehends her arrest.	
724.	Dinesh Jha 9431624676	Ajay Singh	Cr. Misc. No. 3430 of 2020 (R. Bail) (Excise Act)	Petitioner is in custody since 04.01.2020. Petitioner has no any other male member in his family in this pandemic situation. Earlier, case diary was called for and the same has been received.	Not considered for the present
725.	Anil Kumar 9431881971	Aklesh Kumar	Token No. 26240 of 2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest.	Not considered for the present
726.	Manish Chandra Gandhhi 9852475451	Amarjeet Tiwari	EC-BRHC99-17676-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 09.06.2020 (Seeks permission for stamp reporting of the case)	Not considered for the present
727.	Manish Chandra Gandhhi 9852475451	Amit Kumar and others	EC-BRHC99-13066-2020 (A. Bail)	For grant of anticipatory bail. (Seeks permission for stamp reporting of the case)	Not considered for the present
728.	Indrajesh Kumar 8102212217	Awadh Kishor Singh and others	Cr. Appeal (D.B.) No. 56 of 2020 (R. Bail)	Appellants are in custody for more than	Not considered for the present

				one year altogether (during trial as well after the judgment). (Pray for grant of bail during pendency of the appeal)	
729.	Amarnath Jha 9955041545	Bam Sharma	Token No. 29752 of 2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest.	Not considered for the present
730.	Subodh Kumar 9852649160	Karan Kumar	Token No. 30931 of 2020 (R. Bail)	Petitioner is in custody since 12.11.2019. Father of the petitioner is serious.	Not considered for the present
731.	Santosh Kumar Singh 9431494068	Pintu Ram	Token No. 30665 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 13.01.2020. He is the only earning member of this family having small children.	Not considered for the present
732.	Krishna Deo Raj 9431419247	Baleshwar Rajvanshi	EC-BRHC01-00953-2020 (R. Bail)	Petitioner is 60 years old and he is in custody since 02.06.2020. There is no specific allegation of assault to anyone but due to village dirty party politics, he	Not considered for the present

				has falsely been implicated in this case for harassment and humiliation.	
733.	Manish Kumar No.2 9835200021	Satish Kumar and others	Token No. 32857 of 2020 (A. Bail)	Petitioner no.2 needs protection from arrest.	Not considered for the present
734.	Manish Kumar Singh 9835200021	Ranjeet Bharti	Token No. 13983 of 2020 (A. Bail)	It was listed in consolidated list in February, 2020 but thereafter the same has been delisted.	Not considered for the present
735.	Abhay Kumar Singh No.1 9470020103	Chandra Shekhar Singh	EC-BRHC01-02991-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody. He has no criminal antecedent.	Not considered for the present
736.	Kumar Kamal Nayan 9334420164	Mr. Dinkar Paswan	Token No. 29759 of 2020 (Arising out of EC-BRHC99-00565-2020 dated 17.09.2020) (R. Bail) (Arms Act)	There is no specific allegation has been alleged against the petitioner. Petitioner is innocent and he has falsely been implicated in this case. Petitioner is in custody since 11.03.2020 and he is the only earner of his family. The financial condition of	Not considered for the present

				his family has become miserable.	
737.	Nirbhay Kumar Singh 9934209068	Diwakar Prasad	EC-BRHC99-18777-2020 (A. Bail)	Petitioner is suffering from coronavirus and he is apprehending his arrest.	Not considered for the present
738.	Dhuvendra Kumar 9835425853	Islam Sah @ Md. Islam Shah	Token No. 23135 of 2020 (Cr. Misc.) (R. Bail) (D.P. Act)	Petitioner is in custody since 24.01.2020	Not considered for the present
739.	Dhuvendra Kumar 9835425853	Jitendra Rai	Token No. 26991 of 2020 (Cr. Misc.) (A. Bail) (Excise Act)	Apprehension of arrest	Not considered for the present
740.	Dhuvendra Kumar 9835425853	Loha Chaudhary	EC-BRHC99-10504-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody for about a year.	Not considered for the present
741.	Dhuvendra Kumar 9835425853	Arjun Paswan	EC-BRHC99-10468-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 28.09.2019	Not considered for the present
742.	Dhuvendra Kumar 9835425853	Madan Sahani	Token No. 26298 of 2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 12.08.2018 and he is suffering from heart ailments.	Not considered for the present
743.	Ravi Prakash 9430033680	Chandan Kumar	EC-BRHC99-15201-2020 (R. Bail)	Petitioner is in custody since 14.05.2020.	Not considered for the present
744.	Ravi Prakash 9430033680	Durgesh Kumar Yadav @ D.K.	EC-BRHC99-19389-2020 (R. Bail)	Petitioner is in custody since	Not considered for the present

				14.05.2020.	
745.	Animesh Kumar 9336853484	Tejbali Singh	Cr. Appeal (S.J.) No. 466 of 2020 (R. Bail)	Appellant is minor and is in custody for long time due to which the life is at stake since he is deprived of basics of life. The father of appellant is farmer and the appellant is one of the hands for the father in this agricultural activities. (Seeks permission to post the matter under the heading "For Admission".	Not considered for the present
746.	Krishna Kumar Yadav 9835286333	Akshay Kumar @ Akshay Kumar Singh	EC-BRHC01-004135-2020 (R. Bail)	Petitioner's mother is suffering from corona like symptom and condition is very critical but no one is family to provide medical care to her and petitioner is in custody since 01.10.2018 without any substantive evidence.	Not considered for the present
747.	Krishna	Sukhari Rai	EC-BRHC01-	Petitioner's	Not

	Kumar Yadav 9835286333	@ Raja Babu	03728-2020 (R. Bail)	mother is suffering from Tuberculosis and condition is very critical but petitioner is in custody since 04.12.2019 without any substantive evidence.	considered for the present
748.	Surendra Kishore Thakur 9204528668	Narendra Singh @ Deepak	Token No. 30808 of 2020 (Cr. Misc.) (R. Bail)	There is no specific allegation. There is case and counter case and both sides have received injury. There is no male member in family and petitioner is suffering from heart problem.	Not considered for the present
749.	<b>Surendra Kishore Thakur 9204528668</b>	<b>Subodh Kumar and others</b>	<b>Token No. 32445 of 2020 (Cr. Misc.) (A. Bail)</b>	<b>There is no specific allegation. There is case and counter case and both sides have received injury. There is no male member in family and the entire family has</b>	Not considered for the present

				<b>been made accused.</b>	
750.	Arvind Kumar Singh 9835447141	Vikash Kumar	EC-BRHC99-18006-2020 (R. Bail)	Petitioner is in custody since 22.05.2019.	Not considered for the present
751.	Prashant Sinha 9334142016	Ranjit Gupta @ Ranjit Kumar Tanti @ Raju	EC-BRHC99-19026-2020 (R. Bail)	Petitioner is in custody since 12.11.2019.	Not considered for the present
752.	Rajive Ranjan Singh 9430600391	Sanjay Kumar	EC-BRHC01-00524-2020 (R. Bail)	Appellant is in custody since (not legible). His parents have been tested positive for coronavirus being quarantined and there is no one to look after aging parents.	Not considered for the present
753.	Dilip Kumar 9835070290	Dhiraj Sah @ Amit Sah	Token No. 26740 of 2020 (Cr. Misc.) (A. Bail)	The jewelry shop of the petitioner is closed and there is no person to open it. Petitioner apprehends his arrest.	Not considered for the present
754.	Dilip Kumar 9835070290	Rajesh Kumar	EC-BRHC99-07282-2020 (Cr. Misc.) (R. Bail)	Petitioner is in custody since 11.02.2020 and his wife is alone and ill. There is no male member in the home to	Not considered for the present

				take care of the wife of the petitioner.	
755.	Shailendra Kr. Jha 9934069349	Santosh Kumar Mahto @ Santosh Mahto	Token No. 29066 of 2020 (R. Bail)	Petitioner is in custody since 25.11.2019.	Not considered for the present
756.	Shailendra Kr. Jha 9934069349	Abhishek Kumar	EC-BRHC99-14027-2020 (R. Bail)	Petitioner is in custody since 06.01.2020 for no fault on his part.	Not considered for the present
757.	Shailendra Kr. Jha 9934069349	Mukesh Thakur @ Mukesh Kr. Thakur	EC-BRHC99-15092-2020 (A. Bail)	Apprehension of arrest	Not considered for the present
758.	Shailendra Kr. Jha 9934069349	Nikhil Kumar Singh @ Abhishek Kumar	Cr. Appeal No. 5486 of 2019 (A. Bail)	For grant of anticipatory bail to the petitioner.	Not considered for the present
759.	Pranav Kumar 8084063092	Nand Lal Bind	Cr. Misc. No. 15739 of 2020 (R. Bail)	Petitioner is in custody without any fault. Case diary has been received.	Not considered for the present
760.	Raghunandan Kumar Singh 9835049367	Jaswant Kumar Singh	EC-BRHC99-03293-2020 (R. Bail)	Petitioner is in custody since 01.08.2020. Seeks permission for early stamp reporting and listing of the case.	Not considered for the present
761.	Abhay Kumar Singh 9470020103	Manoj Kumar Das @ Manoj Kumar and another	Token No. 26347 of 2020 (Cr. Misc.) (R. Bail)	Petitioners are in custody since 18.02.2020. They have not been	Not considered for the present

				<p>named in the F.I.R., during investigation co-accused, named in the F.I.R., gave the name of entire family of petitioners due to land dispute. There is no eye witness and no evidence is against the petitioners. Final form is submitted, no criminal antecedent. Two other co-accused of petitioner's family having similar allegation has been granted bail by the Court below.</p>	
762.	Surya Narayan Sah 9835469671	Md. Raja @ Md. Sarfaraz and others	Token No. 30515 of 2020 (Cr. Misc.) (A. Bail)	Petitioners have apprehension of arrest for no fault.	Not considered for the present
763.	Alok Kumar Alok 9334149971	Arbind Kumar Giri	Token No. 32811 of 2020 (Cr. Misc.) (R. Bail) (Excise Act)	Petitioner is in custody.	Not considered for the present
764.	Alok Kumar Alok 9334149971	Raju Prasad	Token No. 32578 of 2020 (Cr. Misc.) (R. Bail) (Excise	Petitioner is in custody	Not considered for the present

			Act)		
765.	Alok Kumar Alok 9334149971	Vijay Kumar @ Bijay Kumar	Token No. 33687 of 2020 (Cr. Misc.) (R. Bail) (Excise Act)	Petitioner is in custody since 18.07.2020. Petitioner is an advocate of District Bar Association, Araria since 1995, and he has been in active practice since then.	Not considered for the present
766.	Ranjeet Choubey 9973024280	Md. Ghaisul Azam @ Gausul Azam @ Md. Ghousul Azam @ Pappu	Token No. 27495 of 2020 (Cr. Misc.) (A. Bail)	For grant of anticipatory bail. Petitioner, who is presently a member of Zila Parishad and is going to contest the upcoming Bihar Election, 2020, but due to lodging of the present false F.I.R. against him, he has been threatened to get arrested so that he could not contest the election.	Not considered for the present
767.	Anil Kumar Choudhary 8986459778	Md. Azad	EC-BRHC99- 17202-2020 (Cr. Misc.) (R.	Petitioner is a poor person and	Not considered for the present

			Bail) (Excise Act)	he is in custody since 23.06.2020.	
768.	Ranjeet Choubey 9973024280	Nityanand @ Nityanand Singh	Token No. 31040 of 2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest	Not considered for the present
769.	Surya Swetabh 8789355202	Saryu Sao @ Saryu Saw	EC-BRHC99-15771-2020 (A. Bail)	Petitioner is 68 years old man who has falsely been implicated in this case. He has apprehension of arrest.	Not considered for the present
770.	Raj Narayan Mishra 9431878353	Tej Pratap Singh @ B.K. Singh	Cr. Misc. No. 24417 of 2020 (R. Bail)	In this case, case diary was called for, it is relevant to mention here that earlier, case diary was called for in similar P.S. Case which is Cr. Misc. No. 8750 of 2020 which has been disposed on 02.06.2020 and diary is available in Cr. Misc. No. 8750 of 2020. So, may kindly attach and put up the case diary in Cr. Misc. No. 24417 of 2020.	Not considered for the present

771.	Sanjeeb Kumar Sanju 7739374596	Pramod Yadav @ Bhopat Yadav	EC-BRHC99-16304-2020 (R. Bail)	Petitioner is in custody since February, 2020. (Stamp reporting has not been done. Neither the case number nor the token number has been given)	Not considered for the present
772.	Anil Kumar Singh 9835233506	Dharmendra Kumar	Cr. Appeal No. 5703 of 2019 (S.J.) (R. Bail)	Petitioner is in custody since long	Not considered for the present
773.	Sunil Prasad Singh 9430213180	Md. Jalil	EC-BRHC99-13583-2020 (R. Bail)	Petitioner is in custody since 29.04.2020. His mother is seriously ill and none is there to look after her and for her medical care and nursing. (Stamp reporting has not been done)	Not considered for the present
774.	Anil Kumar 9431881971	Nitish Kumar and another	Token No. 28762 of 2020 (Cr. Misc.) (A. Bail)	Apprehension of arrest	Not considered for the present
775.	Kumar Kamal Nayan 9334420164	Pawan Kumar Mandal @ Pawan Mandal	Token No. 29759 of 2020 (Arising out of EC-BRHC99-04199-2020 dated 26.09.2020) (R. Bail)	Although the petitioner has been named in the FIR but no specific allegation has been made	Not considered for the present

				<p>against the petitioner, only suspicion has been raised against the petitioner. Admitted land dispute is going on between the parties. Petitioner is innocent and has falsely been implicated. Petitioner is in custody since 23.06.2020. He is the only earner of his family, the financial condition of his family has become miserable.</p>	
776.	Kumar Kamal Nayan 9334420164	Rajesh Kumar	Token No. 29759 of 2020 (Arising out of EC-BRHC99-03021-2020 dated 23.09.2020) (R. Bail) (Excise Act)	<p>Petitioner is innocent and has falsely been implicated in this case. Petitioner is in custody since 18.06.2020. He is the only earner of his family, the financial condition of his family has become miserable.</p>	Not considered for the present
777.	Kumar Kamal Nayan	Rambilash Singh @	Token No. 04022 of	Petitioner has not been	Not considered

	9334420164	Ramu Singh	2020 (Arising out of EC-BRHC99-04199-2020 dated 25.09.2020) (R. Bail)	named in the F.I.R. Petitioner is innocent and has falsely been implicated in this case. Petitioner is in custody since 25.03.2020. He is the only earner of his family, the financial condition of his family has become miserable.	for the present
778.	Ranjit Kumar Thakur 9430800064	Ranjay Kumar	EC-BRHC99-16161-2020 (R. Bail)	Petitioner is in custody since long. Mentioning was allowed on 01.09.2020 at Serial No. 12 but token number has not been generated.	Not considered for the present
779.	Brajesh Kumar 7488021161	Raushan Kumar	EC-BRHC01-00780-2020 (Bail Matter)	<b>Father of the petitioner has died on 24.09.2020,</b> so kindly heard the matter on priority basis.	To be Listed
780.	Ravi Bhardwaj 8002267505	Sanjit Kumar @ Chhotu	EC-BRHC99-17134-2020 (Cr. Misc.) (R. Bail) (Tied-up Matter)	Earlier, prayer for bail has been rejected with the direction to renew the	Not considered for the present

				prayer after one year in custody. Petitioner is in custody since 31.08.2019 and he has, as such, completed more than one year in custody.	
781.	Ranjit Kumar Thakur 9430800064	Golu Kumar @ Saurav Kumar	Token No. 26816 of 2020 (A. Bail)	Father of the petitioner is seriously ill and due to apprehension of arrest petitioner is not taking medical advice.	Not considered for the present
782.	Tej Pratap Singh 9199761865	Uttam Kumar Ram	EC-BRHC01-03853-2020 (R. Bail)	Petitioner is in custody since 28.02.2020 and only on the basis of confessional statement of co-accused before police during investigation, he has been made accused (No T.I.P.)	Not considered for the present
783.	Tej Pratap Singh 9199761865	Manoj Yadav	EC-BRHC01-02808-2020 (R. Bail) (Excise Act)	Petitioner is in custody since 26.06.2020.	Not considered for the present
784.	Tej Pratap Singh 9199761865	Uttam Kumar Ram	EC-BRHC01-04047-2020 (R. Bail)	Petitioner is in custody since 07.04.2020 and only on	Not considered for the present

				the basis of confessional statement of co-accused during course of investigation, he has been made accused (No recovery, No T.I.P.)	
785.	Rajesh Kumar	Rambachan Raut	Token No. 31856 of 2020 (R. Bail)	Petitioner is in custody for the last one year.	Not considered for the present
786.	Rajesh Kumar 9431638305	Mukesh Yadav @ Bhanu	EC-BRHC99-14331 of 2020 (R. Bail)	Petitioner is in custody and he is suffering from illness. (Token number has not been given and stamp reporting has not been done)	Not considered for the present
787.	Prashant Kumar 9582941399	Mani Ram Singh @ Mani Samrat	Cr. Misc. No. 75296 of 2019 (A. Bail)	Earlier, case diary was called for and the same has been received.	Not considered for the present
788.	Prashant Kumar 9582941399	Sarvajit Kumar	Token No. 29424 of 2020 (S.J.) (Cr. Appeal) (R. Bail) (SC/ST Act)	Petitioner is in custody since 14.03.2020 and stamp reporting has not been done.	Not considered for the present
789.	Arjun Prasad 9122090038	Vikrant Kumar	EC-BRHC01-02393-2020 (Cr. Misc.) (R.	Mother of the petitioner is seriously ill	Not considered for the present

			Bail) (Excise Act)	and petitioner is in custody.	
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